Priority claimed from 23/01/2006; Application No. : 544266 ;Switzerland

Advertised before Acceptance under section 20(1) Proviso

1467952  07/07/2006

DELUXE HOLDING AG
WALLSTRABE 13, 4010 BASEL, SWITZERLAND.
MANUFACTURER AND MERCHANT.
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SWITZERLAND.

Address for service in India/Agents address:
ADITYA & ASSOCIATES.
405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES, MUMBAI-400 002.

Proposed to be Used

MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR; CLOTHING, NAMELY TEE-SHIRTS, SHIRTS, SKIRTS, PULLOVERS, SWEATSHIRTS, BLOUSES, JEANS, TROUSERS, BERMUDA SHORTS, DRESSES, POLO SHIRTS, COATS, JACKETS, DENIM JACKETS, ANORAKS, WAISTCOATS, OVERALLS, BLAZERS, SCARVES, SASHES FOR WEAR, SHAWLS, COVERALLS, DUNGAREES, SOCKS, ANKLETS, STOCKINGS, TIGHTS, NIGHTDRESSES, PYJAMAS, DRESSING GOWNS; ALL THE AFOREMENTIONED GOODS FOR WOMEN, MEN AND CHILDREN; BABY CLOTHING, NAMELY UNDERCLOTHING FOR INFANTS, ROMPER SUITS, KNITTED CAPS FOR INFANTS; UNDERGARMENTS, LINGERIE, CORSETS, KNITWEAR; BELTS, MUFFLERS, GLOVES, NECKTIES, BRACES, HEADBANDS; FASHION WEAR BATHING ITEMS FOR GENTLEMEN AND LADIES, NAMELY BATHING SUITS, BATHING TRUNKS, BIKINIS, SWIMMING CAPS, BEACH DRESSES; LEISURE AND CITY SHOES FOR MEN AND WOMEN, CHILDREN'S FOOTWEAR.
2297620  12/03/2012
VIJAY HARIRAM ROHRA
trading as ;RAM TRADERS
MAHADEV APARTMENT, SHOP NO. 101/102, 1ST FLOOR, NEAR OLD BUS STAND, ULHASNAGAR-421 005
MANUFACTURER / MERCHANT
INDIAN NATIONAL
Used Since :01/08/2008
To be associated with:
1789242
MUMBAI
READYMADE GARMENTS AND HOSIERY INCLUDING JEANS, SHIRTS, TROUSERS, T-SHIRTS AND CASUALS
SPERRY TOP-SIDER

2587293  28/08/2013
SPERRY TOP-SIDER, LLC
191 SPRING STREET, LEXINGTON, MASSACHUSETTS 02421 UNITED STATES OF AMERICA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
KOLKATA
CLOTHING, FOOTWEAR, HEADGEAR
2653903  03/01/2014
UDIT DHANUKA
trading as ;JUST LOVE IT INC
No: 31/1, 5th Main Road, Srirampuram, Bangalore - 560021, Karnataka, India
TRADER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VENKATESH S
Fortune City, Block A, S10, 17 Hospital Rd, Ambattur, Chennai 600053
Used Since :10/02/2012
CHENNAI
CLOTHING FOR MEN, WOMEN, AND CHILDREN.
CREDOS
3041997  27/08/2015
G.K. ANAND BUILDWELL (P) LTD.
GROUND FLOOR, SHOP NO 2, THE CITY SQUARE MALL, SHIVAJI PLACE, RAJOURI GARDEN NEW DELHI 110027
MERCHANTS & MANUFACTURERS
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/08/2015

DELHI
HOSIERY AND READYMADE GARMENTS, CLOTHING, HEADGEAR, FOOTWEAR AND ACCESSORIES INCLUDED IN CLASS 25
3091772   03/11/2015
SANDEEP DAGA
trading as ;RADHA MADHAV GARMENTS
X-331, GALI NO.-5, RAGHUBAR PURA NO. 1, GANDHI NAGAR,DELHI-110031.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :16/01/2014
DELHI
LADIES GARMENTS, LAGGING, LADIES PANT, JEANS, CAPRI INCLUDED IN CASS-25
3105178  26/11/2015
DEEPAK GANDHI
NO.9,BUNDER STREET,CHENNAI-600001
MANUFACTURERS AND MERCHANTS
SINGLE FIRM
Proposed to be Used
CHENNAI
UNIFORMS MANUFACTURER
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3106216  26/11/2015
TUSHAR SETH
F-17, PREET VIHAR DELHI.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/10/2014
DELHI
FOOTWEAR & FOOTWEAR ACCESSORIES AND READYMADE GARMENTS FOR MEN'S WOMEN'S & CHILDREN'S IN
CLASS-25
3127694  16/12/2015
MANOJ  
trading as ;MONTE CHARLIE
H-16/134 GALI NO 1 TANK ROAD KAROL BAGH NEW DELHI 110005
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :20/10/2014
DELHI
ALL TYPE OF READYMADE GARMENTS AND FOOTWEARS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
3142824   30/12/2015
PREETI HARJAI
MOHIT HARJAI
GAURAV ARORA
trading as ;SMS ENTERPRISE
B-95 SECOND FLOOR, SHARDAPURI RAMESH NAGAR NEW DELHI 110015
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Used Since :01/01/2012
DELHI
READYMADE GARMENTS, FOOTWEAR AND HEADGEAR.
3143403   30/12/2015
ALI HASAN
AMIR BEG
trading as : RUNNER JEANS
D-271, STREET NO. 4, NOOR ELAHI COLONY, NORTH GHONDA, DELHI-110053.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since : 23/09/2014
DELHI
ALL TYPE OF READYMADE GARMENTS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
3172561  29/01/2016
TCR IP HOLDINGS, LLC
1957 South 4800 West, Salt Lake City, Utah 84104, United States of America
Manufacturers and merchants

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since : 25/06/2014

DELHI
Clothing, namely, shirts, caps, hats, sweat shirts, sweat bands, headbands" in Class 25

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO...3165417..
SAP
3179702  08/02/2016
SH. ARUN KUMAR.
trading as ;NEW RUCHI COLLECTION.
1469, SAMBHUNATH BUILDING, SUBHASH ROAD, GANDHI NAGAR, DELHI-110031, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2011
DELHI
HOSIERY AND READYMADE GARMENTS.
MANZANO
3201851 03/03/2016
SURINDER DHINGRA
VINAY VERMA
trading as ;SANTOSH IMPEX
B-31-173/1-B-31 OLD, 31-6494, NEW INDRA COLONY, GURU ARJUN DEV NAGAR, NEAR KARMA HOSPITAL, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/01/2016
DELHI
Hosiery & Readymade Garments.
RIDE ON ADVENTURE GEARS

3221584   29/03/2016

JAGJIT PAL SINGH

trading as ;M/S RIDE ON ADVENTURE GEARS

5847, ST. NO-6 1/2, GURU ARJAN DEV NAGAR, SAMRALA CHOWK, LUDHIANA (PB.)
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :18/03/2012

DELHI

Hosiery & Readymade Garments.

*MARK SHOULD BE READ AND USE AS A WHOLE.*
LONDONSPORTS
3223092  30/03/2016
NEELAM RANI
trading as ;G.K. BHUSHAN HOSIERY
290, TILAK NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/08/2012
DELHI
Hosiery & Readymade Garments.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LONDON.
HEYIQ

3234700  15/04/2016

ANIL KUMAR

trading as ;STYLE-X KNITWEAR

1111/8/3, BASANT BAGH, SHIVPURI, LUDHIANA-141008 (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/01/2016

DELHI

Hosiery & Readymade Garments.
3236918  18/04/2016
SH. HANSRAJ BANSAL
trading as ;DEEPAK POLYMERS
OP-133, SECTOR -5, BAWANA INDUSTRIAL AREA, DSIIDC, DELHI-110039.
MERCHANTS & MANUFACTURERS
Used Since :01/04/2016
DELHI
FOOTWEAR
FASHION STAR

3242732  22/04/2016
ANIL KUMAR
SAHIL GHAI
trading as ; GHAI RUBBER UDYOG
6, DADA COLONY, INDUSTRIAL AREA, JALANDHAR-144004 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012

DELHI
Footwear, Shoes, Slippers, Rubber Chappals, Soles & Straps.
ROCHEE KIDS WEAR
3253298   06/05/2016
VIJAY BATISH
trading as ;VIJAY ENTERPRISES
B-XXXIV-5963, LAXMI NAGAR, NEAR SKY WAY SCHOOL, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2013
DELHI
Hosiery & Readymade Garments.
SUPERDUPERS
3263332  18/05/2016
VINAY KUMAR JAIN trading as ;ARIHANT UDYOG
BXXIV - 2283/1, GALI NO-2, KULDEEP NAGAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2012
DELHI
Hosiery & Readymade Garments.
3271941   31/05/2016
GEMS EDUCATION INDIA PVT. LTD.
C-310-311 UNITECH BUSINESS ZONE, NIRVANA COUNTRY, SOUTH CITY-2, GURGAON HARYANA-122018
MANUFACTURER & MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA
Address for service in India/Attorney address:
LALL & SETHI
D-17, SOUTH EXTENSION- II, NEW DELHI - 110 049
Used Since :01/08/2015
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR.
KROSS GOLD
3280166  09/06/2016
MR. VIJAY MUNJAL
Ms. Rekha Munjal
Mr. Naveen Munjal
Mr. Gaurav Munjal
trading as ;V.R HOLDINGS
Hero Nagar, G.T Road, Ludhiana – 141 003, Punjab, India
MANUFACTURERS AND MERCHANTS
An Indian Partnership Firm registered under the partnership Act, 1932,
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR
KROSS SPECIALISED

3280172  09/06/2016
MR. VIJAY MUNJAL
Ms. Rekha Munjal
Mr. Naveen Munjal
Mr. Gaurav Munjal

trading as ; V.R HOLDINGS
Hero Nagar, G.T Road, Ludhiana – 141 003, Punjab, India
MANUFACTURERS AND MERCHANTS
An Indian Partnership Firm registered under the partnership Act, 1932,

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
To be associated with:
3280166, 3280169

DELHI
CLOTHING, FOOTWEAR, HEADGEAR
CIRCLE OF LIFE
3282294   11/06/2016
SAURABH CHHABRA
trading as ; SAURABH CHHABRA
B-382, SHASTRI NAGAR, BHILWARA-311001 (RAJASTHAN) INDIA
MANUFACTURER AND MERCHANT
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2015
AHMEDABAD
READYMADE GARMENTS, JEANS, CLOTHING, FOOTWEAR, HEADGEAR, SUITS, BLAZERS, SHIRTS, T-SHIRTS,
TROUSERS, KNITS, JACKETS, UNDER GARMENTS, TIES, BELTS, SHOES, SHOES, JACKETS, TROUSERS, SUITS, BELTS,
SOCKS, BATHING SUITS, GYM SUITS, RAIN COATS, RAINWEAR, SHAWLS, SPORTS SHIRTS, WOMENS CLOTHING
NAMELY LEGGINGS, SALAWAR SUIT, COAT, JEANS, TOP WEAR WHICH ARE INCLUDED IN CLASS 25
3288743 20/06/2016
ANSHUL GOYAL
trading as ;ANSHUL FASHION
9/98-G, YAMUNA BRIDGE, STATION ROAD AGRA 282006 U.P
MANUFACTURER / MERCHANT AND PUBLISHER
Address for service in India/Attorney address:
JAGDAMBA TRADE MARK CO.
252, JAIPUR HOUSE, AGRA-282010 U.P
Used Since :01/04/2014
DELHI
FOOTWEAR, HOSIERY GOODS AND READYMADE GARMENTS, LEGGINGS, SOCKS, FANCY SAREES, CAPS, HATS INCLUDED IN CLASS 25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3296592  29/06/2016
MUKARAM KHAN
H.NO-196, BLOCK-NEW F, RAGHUBIR NAGAR, TAGORE GARDEN, WEST DELHI 110027
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS, HOSIERY ITEMS AND FOOTWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN
CLASS 25
3306849   12/07/2016
ANKIT
trading as ;24 INSIDE
E-16/1028 GURUDWARA WALI GALI NEAR CLUB MAN KAROL BAGH NEW DELHI-110005
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :19/06/2016
DELHI
READYMAD EGARMENTS AND FOOTWEARS ITEMS FOR MEN'S WOMEN'S & CHILDREN'S IN CLASS 25
SELFIE GUYS

3327883 04/08/2016
KAMAL
C-45, MADIPUR, J.J. COLONY, DELHI-110063
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENT AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENT INCLUDING IN CLASS 25
MOHD. SARIF ANSARI
trading as ;DEXI JEANS
B-11/8, KABIR NAGAR, DELHI-94
MERCHANTS/MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25
3373044 26/09/2016
SURYA PRATAP SINGH
trading as ;Manufacturer Publisher Supplier Traders and Service Provider
M/s SINGH ENTERPRISES 28/109 RING ROAD RATANPURIA VIJAY NAGAR COLONY AGRA 282004 U.P. INDIA
Manufacturer Publisher Supplier Trade and Service Provider
Proprietor
Address for service in India/Attorney address:
VINIT JAIN (ADV)
60 SURYA NAGAR NEAR PUNJAB NATIONAL BANK AGRA 282002 UP
Used Since :07/05/2015
DELHI
Footwear of all kind Sportswear Ready-made Garments and Textiles Made-ups Included in Class 25
3379813  04/10/2016
MR. ATIF HUSSAIN
trading as : HUSSAIN GARMENTS
A-256/3, SHAFTRI PARK, DELHI 110053
MANUFACTURE/TRADE/ MERCHANT
Address for service in India/Attorney address:
IDEAL REGISTRATION INC.,
G-64, GROUND FLOOR, VARDHMAN FORTUNE, MALL, G.T. KARNAL ROAD, DELHI-110033
Used Since : 23/08/2016
DELI
MEN, WOMEN & CHILDREN'S READYMADE GARMENTS, UNDER GARMENTS, HOSIERY GOODS, AS PER CLASS 25.
3383934 07/10/2016

MODERN GARMENTS
RAHIM BAKSH
RAJIV KUMAR
TC-7, GROUND FLOOR, PANDEV NAGAR, DELHI-110008

Manufacturer & Trader
Partnership Firm

Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031

Used Since: 07/01/2016

DELHI
Clothing
3387574  17/10/2016
MR. SHAILENDER SAINI
trading as : BLACK GOLD RETAIL LLP
H.NO. 1657 SEC-6, JHAJJAR BAHADURGARH HARYANA-124507
TRADING
LLP IS INCORPORATED PURSUANT TO SECTION 12(1) OF THE LIMITED LIABILITY PARTNERSHIP ACT, 2008
Address for service in India/Attorney address:
MR. ARGHA ROY
133, SS PLAZA, NEAR SEC-1, DWARKA, NEW DELHI-110045
Used Since : 01/10/2016
DELHI
FOOTWEAR, CLOTHING, HEADGEAR.
3394818  21/10/2016
PARUL GERA
#860, STREET NO. 12, GOL GAPPA CHOWK, TRIPURI, PATIALA, PUNJAB-147001
Manufacturer and Trader
Address for service in India/Attorney address:
MAHTTA & CO.,
43-B/3, UDHAM SINGH NAGAR, LUDHINA 141 001
Used Since :09/10/2016
DELHI
READYMADE GARMENTS
3397660 26/10/2016
WASI AHMAD
P-107, A/2, GALI NO.6, SHANKAR NAGAR EXTN., DELHI-110051.
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
DELHI
READY MADE GARMENTS INCLUDING COAT SUIT AND SHERWANI.
3399484  31/10/2016
MISS. RIMMI SARIN
E 238 RAMESH NAGAR DELHI-110015
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
VARIKASERY LAW & MARKS
31, HAJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, OPP. FIRE STATION, DR. B AMBEDKAR ROAD, DADAR(EAST), MUMBAI.
Used Since :23/07/2016

DELHI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT KURTA, PYJAMA, MIDI, TOP, SKIRT, CAPRI READYMADE GARMENTS INCLUDED IN CLASS 25.
3401233  02/11/2016
SHUBHAM GUPTA
GODOWN NO.1, ROOM NO.-3, GROUND FLOOR, J R COMPLEX, GATE NO.-2, MANDOLI INDUSTRIAL AREA, DELHI-110093.
TRADER & MANUFACTURER
Address for service in India/Attorney address:
AMANDEEP SINGH
169,3RD FLOOR, KAPIL VIHAR, PITAMPURA, DELHI-110034.
Used Since :01/04/2016
DELHI
FOOTWARE BEING GOODS INCLUDED IN CLASS 25.
MARK SHOULD BE READ AND USE AS A WHOLE.
RE ENERGY

3406006  09/11/2016
LIBERTY SHOES LIMITED
13TH MILE STONE, G.T. KARNAL ROAD, KUTAIL, P.O.BASTARA, DISTRICT KARNAL, HARYANA.
MANUFACTURERS & TRADERS
AN INDIAN COMPANY INCORPORATED & EXISTING UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
MANEESH GOYAL, ADVOCATE
E-232, GREATER KAILASH -I, NEW DELHI-110048.
Used Since :01/04/2016
DELHI
FOOTWEAR
3410286 16/11/2016
VIJAY KUMAR BEHAL
trading as ;U.V CLOTHING
CB-360, 2ND FLOOR, NEAR PETROL PUMP, NARAINA RING ROAD, NARAINA, NEW DELHI-110028
MANUFACTURERS/TRADERS
Address for service in India/Attorney address:
KAUSHAL KISHORE
2116/R/2B1, Street No - 6, Near RamLeela Ground, Prem Nagar, Patel Nagar, New Delhi - 110008
Used Since :01/04/2011
DELHI
READYMADE GARMENTS, CLOTHING, FOOTWEAR HEADGEAR, SUITS, BLAZERS, SHIRTS, TROUSERS, KNITS JACkETS, UNDER GARMENTS, LEATHER JACKETS, LEATHER TROUSERS, LEATHER SUITS.
3415016    18/11/2016

VALHALL EXPORTS PRIVATE LIMITED
trading as ;OPALINAS
E-57 & 58, EPIP, UPSIDC SITE 5, GREATER NOIDA - 201310, UTTAR PRADESH.
Manufacturer and Merchants
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/10/2016

DELHI
CLOTHING, FOOTWEAR, HEADGEAR
IN USE.
3415030  18/11/2016
R.K KHANNA & CO (PROPRIETOR - PALLAV KHANNA)
trading as ;ActoFit
78, Sports Colony, Victoria Park, Meerut - 250001, Uttar Pradesh.
Manufacturer and Merchants
Proprietorship Firm
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/11/2016
DELHI
CLOTHING, FOOTWEAR, HEADGEAR.
3424468  02/12/2016
PRADEEP KUMAR
trading as ;ROCK FORD JEANS
J-143, VISHNU GARDEN, NEW DELHI-110018.
MANUFACTURING & TRADING
Used Since :01/11/2016
DELHI
JEANS, CLOTHES ETC
3430953  10/12/2016
PRITESH NAND KISHORE AGARWAL
trading as ;NAVODIT FASHION
B-70, Ashirwad Residency, Opposite China Gate No. 2, New City light Road, Althan, Surat - 395 017.
Manufacturer and Merchant
A Sole Proprietorship Firm
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Proposed to be Used
AHMEDABAD
Saree, Blouse, Dress, Suit, Dupatta (Stole) and Lehanga - Chunni; Kurta and Salwar Kurta; as included in Class - 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) BEING WOMEN, APPEARING ON THE LABEL.
ARIVON
3432973  14/12/2016
SH. RAKESH RATHI.
X/1256, 3RD FLOOR, SATSANG MARG, BEHIND-JDM PUBLIC SCHOOL, RAJGARH COLONY, GANDHI NAGAR, DELHI-
110031, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2016
DELHI
HOSIERY AND READYMADE GARMENTS.
A.S. KANCHAN

3434645    16/12/2016
KULWANT SINGH
trading as ;A.S. KANCHAN
H. NO. 1430, ST. NO. 4 1/2, JASWANT NAGAR, NEW SHIVPURI, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2013
DELHI
Hosiery & Readymade Garments.
SMT. ANU JAIN trading as ;S. A. OSWAL

ST. NO. 4, PLOT NO. 50, GURU GOBIND SINGH NAGAR, NOORWALA ROAD, LUDHIANA (PUNJAB).

MANUFACTURER

Address for service in India/Agents address:

PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :04/01/1998

DELHI

25, CLOTHING INCLUDING READYM ade GARMENTS, HOSIERY GARMENTS, LADIES WEARS, MEN'S WEARS, KIDS WEARS, JACKETS, TIE, BARMUDA'S, UNDER GARMENTS, INNERWEAR, NECK WEAR, SHIRTS, T-SHIRTS, GLOVES, HEADGEAR, MUFFLER, SOCKS, WEARING APPARELS INCLUDED IN CLASS 25.

With REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NUMERIC NUMBER 852684. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED..
REG. TREE

3437363    20/12/2016
HITESH ARORA
RITESH KUMAR ARORA
trading as ;ENAYAT FASHIONERS
E/10-8001, STREET NO. 1, DHANRAJ NAGAR, BACKSIDE SBOP, BAHADUR KE ROAD, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2013
DELHI
Hosiery & Readymade Garments.
SAI RAM FASHIONERS
3437364  20/12/2016

DESRAJ GABA
SHIVAM GABA

trading as ;SAI RAM FASHIONERS

KH. NO. 7/8/1, ETC, VILLAGE PHAMBRAN, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/11/2013

DELHI
Hosiery & Readymade Garments.
3437829  21/12/2016
MS. RITA RAI
trading as ; OCEAN INTERNATIONAL
B-51, NEHRU GROUND, FARIDABAD HARYANA
MANUFACTURER
Address for service in India/Agents address:
RAKESH CHAUDHARY & ASSOCIATES
20, BANK ENCLAVE, RAJOURI GARDEN, NEW DELHI-110027
Used Since : 01/06/1998
DELHI
CLOTHING, READymade GARMENTS, SPORTSWEAR, FOOTWEAR INCLUDING SPORTS SHOES IN CLASS 25.
3440353   23/12/2016
SH. ASHWANI MAGGU.
trading as ;SHOX FOOTWEAR FACTORY.
81, FIRST FLOOR, SOUTH ANARKALI, DELHI-110051, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2016
DELHI
HOSIERY AND READYMADE GARMENTS & FOOTWEAR.
3441605   26/12/2016
MRS. PREM LATA W/O. INDER JEET GUPTA
D-12, 215 GROUND FLOOR SECTOR-7, ROHINI, DELHI-110085
Manufacturing and Trading

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94

Used Since :26/12/2016

DELHI
READYMADE GARMENTS INCLUDING SHIRTS, LADIES KURTIES, NIGHTIES, LOWERS, CAPRIES, SHORTS, TOPS, NIGHT SUITS, KIDS WEAR, T- SHIRTS, JEANS ARTICLES, TROUSERS, SWIMMING TRUNKSN, DRESSING GOWNS, PAJAMA SUIT, MUFFLER, SCARVES, CRAVAT*S BOWS, UNDERGARMENTS FOR WOMEN- MEN & CHILDREN GARMENTS, PROMS, PULLOVER, APPAREL, BABY SUITS, KNITWEAR, NAPKINS, COAT, OVERCOATS, SKIRTS, SPORTS JERSEYS, SHOCKS, STOKING, BATHING COSTUMES. SWEATERS, HEAD GEAR. JACKETS, NON DENIM PANTS AND ALL OTHER ARTICLES CLOTHING FALLING IN CLASS -25.
R.N. BHALLA APPARELS

3442280  26/12/2016

MRIDUL BHALLA
trading as ;R.N. BHALLA APPARELS
B-III-539, PURANA BAZAR, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012

DELHI
Hosiery & Readymade Garments.

*No exclusive rights over the word APPARELS.*
ALIVE

3444083  28/12/2016
E. FEROZ KHAN
E. AL AKBAR ALI
trading as ;MUKHTAAR GARMENTS
2/1, S.M.R.COMPLEX, GROUND FLOOR, FOURTH LANE, SINGARA GARDEN, OLD WASHERMENPET, CHENNAI-600 021, TAMIL NADU.
Manufacturer/Merchant

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/10/2004

To be associated with:
2442607, 3144708

CHENNAI
CLOTHING, FOOTWEAR AND HEADGEAR
Subject to restrict the area to South India only.
MOHSIN ANSARI
trading as : MOHSIN ANSARI
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since : 20/08/2014
DELHI
READYMADE GARMENTS AND HOSIERY ITEMS, FOOTWEAR, UNDERGARMENTS INCLUDING IN CLASS 25.
3451796   08/01/2017
SH. RAJESH KUMAR.
trading as ;AAYUSH INTERNATIONAL.
A-168, DSIDC INDUSTRIAL AREA, NARELA, DELHI-110040, INDIA.
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017
DELHI
FOOTWEAR.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
BHAGAT RAM
trading as ;B.R. KNITWEAR
H. NO. 13992, ST. NO. 1, RAMESH NAGAR, TIBBA ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2012
DELHI
Hosiery & Readymade Garments.
No exclusive rights over the word LONDON.
NORWEST

3458041  13/01/2017

RAJEEV SAINI
NISHANT ANSAL

trading as; TUNGSTEN FASHIONS
B32/962, NEW GURBAKSH NAGAR, BAHADUR KE ROAD, LUDHIANA-141007 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/11/2013

DELHI
Hosiery & Readymade Garments.
3465006  23/01/2017
CHRISTIAN HERITAGE LLP  
trading as ;CHRISTIAN HERITAGE LLP  
339, MASJID MOTH, ADJACENT SOUTH EXTENSION PART II, 36, KAMDAR MARKET, VILE PARLE EAST , OPPOSITE RAILWAY SATATION, NEW DELHI 110049.  
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, Western Dresses, Accessories.
RABANI
3465748  23/01/2017
SHARANJIT KAUR
trading as ;SARA RETAIL
B-1, 1446/10/A-7, KAPIL PARK, HAMBRAN ROAD, LUDHIANA-141001 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2013
DELHI
Hosiery & Readymade Garments.
3467955  28/01/2017
VIPAN KUMAR
trading as ;GANPATI FASHION WEAR
95, BLOCK-D, GTB NAGAR, BHAMIAN KALAN, LUDHIANA-141015 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2013
DELHI
Hosiery & Readymade Garments.
DUFFER MAN

3470783  31/01/2017

AMIT MARRIA

trading as ;AMIT APPARELS

RAHON ROAD, GURU VIHAR, ST. NO. 1.5, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Used Since :01/04/2012

DELHI

Hosiery & Readymade Garments.
MAXPLAY

3470828 31/01/2017

PRINCE GARG trading as; S.D. INTERNATIONAL

PLOT NO. 8, GURU VIHAR, RAM VIHAR, RAHON ROAD, LUDHIANA (PB.)

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/01/2017

DELHI

Hosiery & Readymade Garments.
3471045  31/01/2017
SUMIT MANCHANDA
B-160, Back Side, Lajpat Nagar -1, New Delhi - 110025
Manufacturer And Trader

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2014

DELHI
Clothing.
SH. ANIL BANSAL
trading as ; KONTAIL RETAIL APPAREL
B-47, LAWRENCE ROAD INDUSTRIAL AREA, FIRST FLOOR, NEW DELHI-110035. INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 25/01/2017
DELHI
KARTIK

3473117  02/02/2017
KARTIK DYEING & PRINTING MILLS PRIVATE LIMITED
Manufacturer and Merchant
a company registered and incorporated under the Indian Company’s Act

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Used Since :20/09/1995

AHMEDABAD

Saree, Blouse, Dresses, Suit, Dupatta (Stole), and Lehanga - Chunni; Clothing, Kurta (men’s wear) and Salwar Kurta (Readymade Garments for women); Jeans, Trousers, Shirts, T-Shirts, Leggings, Burkha, Caps, Sock and Belts; as included in Class – 25.
3474979  06/02/2017
JASJIT SINGH BUTALIA
trading as ;M/S. ONLY BRANDS
TOP SHOP BUILDING, 85/4A, THE MALL, LUDHIANA-141001, PUNJAB
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :09/11/2010

DELHI
READYMADE GARMENTS, FOOTWEAR AND THEIR ACCESSORIES
LAAMONTEE

3476132  07/02/2017

MR. SIDHARTH SETHIA,

trading as ;ARIHANT TRADING CO.

X/540, JAI MATA DI GALLI, RAGHUVAR PURA 1, GANDHI NAGAR, DELHI-110031, INDIA.

MERCHANTS AND MANUFACTURER

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2015

DELHI

LIKE-YOU
3476335  07/02/2017
RAKESH AHUJA
trading as ;R.N. DAVINDER HOSIERY
B-25, G-5/2183/661/46B/9A, ST. NO. 2, JAGDEEP NAGAR, BASTI JODHEWAL, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2013
DELHI
Hosiery & Readymade Garments including Cardigans.
Enigma Trendz
3477705 08/02/2017
HARPREET PAINTAL trading as ;Enigma
RZ-483, G Floor, Gali No 13 A, Tughlakabad Extension, New Delhi -110019
Manufacturer And Trader
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :07/02/2017
DELHI
Clothing, Sleeping garments, Hosiery, Neckwear, Sportswear, Headgear, Uniforms, Dresses, Men's clothing, Children's clothing, Women's clothing, Footwear.
GOLFSTAR

3480447 11/02/2017
RESHMA FOOTWEARS (P) LTD
trading as ;RESHMA FOOTWEARS (P) LTD
KRISHNA NAGAR GARI NO 3 BEHIND POWER HOUSE JHAIJAR ROAD BAHADURGARH HARYANA
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :17/06/2011

DELHI
FOOTWEAR
3481004 12/02/2017
SADHVI SOOD
trading as ;FINE FASHIONS
SECOND FLOOR, 49/77,SITE IV, INDUSTRIAL AREA,SAHIBABAD-201010
MANUFACTURER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :25/01/2017
DELHI
BEACH CLOTHES,BOXER SHORTS,BRASSIERES,CLOTHING FOR GYMNASICS,CYCLIST
CLOTHING,DRESSES,HOSIERY,JACKETS (CLOTHING), JERSEYS (CLOTHING),KNICKERS/PANTIES,KNITWEAR
(CLOTHING), LEGGINGS (WARMERS), LEGGINGS (TROUSERS),POCKETS FOR CLOTHING,PYJAMAS,READY MADE
CLOTHING,READY MADE LININGS,SHIRTS,SHORT SLEEVE SHIRTS,INNER SOLES,SPORTS JERSEYS,SWEAT
ABSORBENT UNDERWEAR, SWEATERS/JUMPERS/PULLOVERS,TEE-SHIRTS,TIGHTS,KNITTED READYMADE
GARMENTS AND SPORTSWEAR, ACTIVE WEAR.
**Trade Marks Journal No: 1929, 25/11/2019 Class 25**

3557542 26/05/2017

**MRS. KASTURI RAKESH DESHPANDE TRADING AS SHREESA APPARELS**

Shreesa Apparels, Gate No. 151/4 Opp. Bharat Footware, Near Jangali Baba Math Chinchwad Road, Valivade, Tal. Karveer, Dist. Gandhinagar, Kolhapur – 416119

Sole Proprietor

**Address for service in India/Attorney address:**

LAW PROTECTOR

C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 15/04/2017

**MUMBAI**

**KIDS WEAR, KAFTANS (ARABIC GARMENT)**

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
3566726 08/06/2017
MR. ROHAN ARUN TODKAR
Sr. No. 82/3/1C, Flat No. A-14, Ajinkya Samrudhhi Society, Opp. Sawant Vihar Phase 2, Marebag, Katraj, Pune – 411 046
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/04/2017
MUMBAI
READYMADE GARMENTS
3678755  15/11/2017
CHAUDHARY KHEMARAM HITARAM, TRADING AS JAY AMBE FASHION
C-313 3rd Floor, City Center, Idgah Circle, Near Asarwa Bridge, Ahmedabad 380004, Gujarat, India.
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
Clothing, Ready-made clothing, trousers / pants.
3690328  29/11/2017
MRS. FARAH KHAN ALI
SANJAY PLAZA, 101, 1ST FLOOR, A.B. NAIR ROAD, JUHU, MUMBAI-400049
INDIAN NATIONAL

Address for service in India/Attorney address:
PARINAM LAW ASSOCIATES
4th Floor, Express Towers, Ramnath Goenka Marg, Nariman Point, Mumbai - 400 021

Proposed to be Used
MUMBAI

Clothing, footwear, headgear and other fashion accessories
STORM BASE
3697530 07/12/2017
B.LOKHSUNDAR
GRANDIOR IMPEX, #15, 3rd STREET, SORNAPURI RICHLAND, RAKKIYA PALAYAM (PO), T.M.POONDI, AVINASHI, TIRUPUR 641 654, TAMILNADU, INDIA
Single firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Proposed to be Used
CHENNAI
HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIER, CHEMISES, SLIPS, PETTICOATS, PANTIES, LEGGINGS, CAPRIS, BERMUDA SHORTS, NIGHTIES, CASUAL WEARS, PYJAMAS, POLO SHIRTS, T-SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMER, KIDS WEARS, CAPS, BABY SUITS, FROCKS, SPORTS WEARS, HEAD GEARS, GLOVES, SWIM WEARS, UNDER GARMENTS, UNIFORMS, ALL TYPES OF LADIES TOPS, KNITTED & WOVEN READY MADE GARMENTS, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR, JEANS, HATS, SLEEP WEARS, BLOUSES. SKIRTS, DRESSES, JACKETS, TIES AND COATS.
3728259  16/01/2018
JAMUNA PRASAD K. SHARMA
trading as ;HAYAR LIFE STYLE
A/102, 103, SHRI SHITAL APARTMENT, CABIN X ROAD, BHAYANDAR (EAST), THANE-401 105.
MANUFACTURERS, MERCHANTS, EXPORTS AND TRADERS
PROPRIETORSHIP FIRM
Proposed to be Used
MUMBAI
SHIRTS, CASUALS SHIRTS, FANCY SHIRTS, T-SHIRTS, FORMAL SHIRTS, TOP, KURTA, SALWAR, KAMEEZ, SLEEPS PAIJAMA, JEANS, COTTON TROUSER PANTS, SHIRTS, JACKETS, GENTS AND LADIES, GIRLS, KIDS BOYS AND LADIES GENTS READYMADE GARMENTS, BEING GOODS INCLUDING IN CLASS-25
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3746157  06/02/2018

ARTI JADHAV
# HULSOOR (KHED) TQ, AURAD, KHED, SANGAM, BIDAR, KARNATAKA - 585417
A proprietorship concern

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
READYMADE GARMENTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3753207  14/02/2018
SHOBAN SALIM THAKUR
501, HILL PARK, A3 TOWER, AGARWAL ESTATE, JOGESHWARI (WEST), MUMBAI – 400102, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SLIPPERS, PEDICURE SLIPPERS, LEATHER SLIPPERS, FOAM PEDICURE SLIPPERS, WOMEN’S FOLDABLE SLIPPERS, CUSHION SLIPPERS, ORTHOPEDIC SLIPPERS
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
3759685  21/02/2018
ANSHUL SACHDEVA
331, VIDHYUT NAGAR-A, AJMER ROAD, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 01/01/2018

AHMEDABAD
CLOTHING, READYMADE GARMENT, HOSIERY AND WESTERN WEAR FOR LADIES WHICH ARE INCLUDED IN CLASS 25
3763434  24/02/2018  
GSLT HOLDINGS LIMITED  
67/68 HATTON GARDEN SUITES 11/12 LONDON EC1N 8JY UNITED KINGDOM  
A company incorporated under the laws of United Kingdom.  
Address for service in India/Agents address:  
H. K. ACHARYA & COMPANY.  
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA  
**Proposed to be Used**  
AHMEDABAD  
Clothing, footwear, headgear
3765839  27/02/2018
VAGHASIA NIRAV VINODRAY TRADING AS URBANESE
B3-403, Iscon Flower, Bopal Ghuma Road, Bopal, Ahmedabad 380058, Gujarat, India.
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :03/10/2017

AHMEDABAD

Ready-made clothing, Clothing, Footwear, headgear, Hosiery
URBANESSE
3765840  27/02/2018
VAGHASIA NIRAV VINODRAY TRADING AS URBANESSE
B3-403, Iscon Flower, Bopal Ghuma Road, Bopal, Ahmedabad 380058, Gujarat, India.
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :03/10/2017
AHMEDABAD
Ready-made clothing, Clothing, Footwear, headgear, Hosiery
3768188  02/03/2018

LALJIBHAI G. NAKRANI PROPRIETOR OF DREAM UP FASHION
3RD FLOOR,56, LEONARDO SQUARE, OPP. VIJAY NAGAR SOCIETY, YOGI CHOWK, VARACHA, SURAT GUJARAT INDIA,
SOLE PROPRIETOR OF DREAM UP FASHION

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

Clothing, Woollen clothing, Denim clothing, Work clothing, Boys' clothing, Ready-made clothing, Ready-made clothes linings, Ready-made linings [parts of clothing], Linings (Ready-made-) [parts of clothing], Jeans, Blue jeans, Denim jeans, Tee shirts, Printed T-shirts, Yoga tee-shirts, Graphic T-shirts, Short-sleeved or long-sleeved t-shirts, Shirts, Adult shirts, Baby shirts, Casual shirts, Short-sleeved or long-sleeved t-shirts, Shirts for men, Shirts for children, Shirts for women, Trousers, Combat trousers, Dress trousers, Cargo trousers, Stretch trousers, Yoga trousers, Formal trousers, Adult trousers, Capri trousers, Snow trousers, Denim trousers, Casual trousers, Trousers for women, Trousers for men, Women's trousers, Men's and women's jackets, coats, trousers, vests. in class-25
DHARMESH KURAJIBHAI RIBADIYA TRADING AS M/S. SHIVAAY TEX
FIRST FLOOR, 114, SHREENATHJI SOCIETY, NEAR SITANAGAR CHOWKDI, PUNAGAM, SURAT-395010, GUJARAT
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
Readymade garments, dresses, top and saree
3783637  21/03/2018
KHUSHAL BHERUMALJI JAIN, TRADING AS: PRINCESS CREATION
INDIVIDUAL
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :08/07/2014
AHMEDABAD
TOPS
3793146  31/03/2018
MR.GOUTAM AGARWALA TRADING AS M/S. GANESH TEXTILES
f-114, Mandia Road, Pali marwar-306401
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :12/11/2008
AHMEDABAD
COTTON SAREES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
restriction of goods for sale in the state of RAJASTHAN only.
EMART

3793295  31/03/2018
MRS. GANGA SWAMI S/O. SH. VEDVRAT SWAMI
145, ASHIND NAGAR, SANGANER, JAIPUR- RAJASTHAN
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015

AHMEDABAD
Clothing, footwear, headgear.
CHARMISKIDS

3794433  02/04/2018

NAVEEN JAIN
14/100, BAGAR BASTI SCHEME NO. 4, NEAR PNT QUARTERS, ALWAR - 301 001 (RAJASTHAN) INDIA.

Address for service in India/Attorney address:
NIMISHA TAYAL
SHOP NO.8, IIND FLOOR, BLOCK 41/4A, FRIENDS TOWER, SANJAY PLACE, AGRA - 282002

Used Since :26/03/2018

AHMEDABAD
CLOTHING, FOOTWEAR AND HEADGEAR.
BHAGWAN SINGH TRADING AS KHANDOLIYA INDUSTRIES
NEAR GANESH MANDIR SANTH DHAM ROAD GURO KA TALAB KAMLA NEHRU NAGAR JODHPUR RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

AHMEDABAD

footwears included in class 25
DINESH SAINI M/S. THE FASHION WORLD
BHAWAN TEEBA, SHOEPUR, PRATAP NAGAR, SANGANER, JAIPUR-302033 RAJASTHAN
Proprietorship firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
Readymade Garments, Clothing in Class 25.
Priority claimed from 03/04/2018; Application No. : UK00003301230 ;United Kingdom
3799492  07/04/2018
GSLT HOLDINGS LIMITED
67/68 HATTON GARDEN SUITES 11/12 LONDON EC1N 8JY UNITED KINGDOM
A company incorporated under the laws of United Kingdom.
Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19. Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
MR. RAJENDRAN. P. GOUNDER, TRADING AS M/S. R.D.X APPARELS.


Manufacturer and Merchants

Address for service in India/Attorney address:

C. MANGAYARKARASI

NO. 189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

AHMEDABAD

Knitted (Clothing) and Woven Garments for Ladies Wear, Gents Wear and Kids Wear.

*restriction of goods for sale in the state of GUJARAT only.*
RAJESH P. LALWANI, TRADING AS: HARIKRIPA WORKS
INDIVIDUAL
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT
Used Since :01/06/2017
AHMEDABAD
READYMADE GARMENT AND HOSIERY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
3826569  08/05/2018
MR. ABDUL HABIB ABDUL KARIM SHAIKH trading as M/s. H. H. Hosiery
Salman Manzil, Behind Pattharwali Masjid, Opp. Akhada, Shahpur, Ahmedabad 380 001 INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
ZAFARULLAKHAN M. PATHAN
1995/2, Haranwali Pole, Panchkuva, Ahmedabad 380 001
Proposed to be Used
AHMEDABAD
Readymade Garments all included in class 25
3839269 21/05/2018
NOORANI SAMIR SHABUDDINBHAI
GODOWN NO.26, ALQUABA ESTATE, NEAR COZY HOTEL, NAROL, AHMEDABAD, GUJARAT
owner-proprietor
Address for service in India/Attorney address:
RUSHVI N SHAH
25, Jain Society, Near Pritam Nagar Akhada, Ellisbridge-380006, Ahmedabad, Gujarat, India
Proposed to be Used
AHMEDABAD
CLOTHING AND FOOTWEAR
3841213 23/05/2018
KAYA FASHIONS LLP
C-115/Ff, Vedant Industrial Estate Hub, Opp. Ashwabhumi Estate, Nr. Omkar Textile Mill, Bh. Memco X Road, Naroda Road, Saijpur Bogha, Ahmedabad – 382345, Gujarat
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since: 08/03/2017

AHMEDABAD
Clothing, Foundation garments, Sleeping garments, Hosiery.
THE FAMILY- It’s a bloody business

3863994  19/06/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST)
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
The Great Indian Dysfunctional Family

3864002  19/06/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST)
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
3871227  26/06/2018
DICITEX FURNISHINGS PRIVATE LIMITED
B/301, ‘M’ Building, Palm Court Complex, Link Road, Malad West, Mumbai 400064
Body Incorporate
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
To be associated with:
3871190, 3871194

MUMBAI
Articles of clothing made from textile materials.
3871288  26/06/2018
DICITEX FURNISHINGS PRIVATE LIMITED
B/301, ‘M’ Building, Palm Court Complex, Link Road, Malad West, Mumbai 400064
Body Incorporate
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Articles of clothing made from textile materials.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3871194.
3871773  27/06/2018
MR. SHAMSUDDIN MOHAMMED JABIR ANSARI
QADRI PALACE, HOME NO. 1849, HALIM NAGAR, TAJUSHSHARIYA CHOKE, QADRI ROAD, BHIWANDI-421302,
MAHARASHTRA, INDIA.
An Individual (A Natural Person)
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004,
MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
Clothing; ready-made clothing; hosiery.
3872657   28/06/2018
SANJAY DHANDHANIA, SANGITA DHANDHANIA, SUMIT DHANDHANIA
321, MILAN ESTATE, T. J. ROAD, COTTON GREEN, MUMBAI - 400033
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashish chs ltd, shop no.15, wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west, mumbai - 400092
Used Since :03/01/1985
MUMBAI
READYMADE GARMENTS, INNER WARES LADIES AND CHILDREN GARMENTS HOSIERIES FOR MEN, WOMEN, LADIES WEAR AND UNDERGARMENTS
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
HERO VARRDIWALA

3904328  01/08/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, BALAJI HOUSE, DALIA INDUSTRIAL ESTATE, NEW LINK ROAD, ANDHERI(WEST)
PUBLIC LIMITED COMPANY
Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Clothing, footwear, headwear.
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS OF LADIES AND GENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3958121 27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
Clothing, footwear and headgear
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3958102.
3962074  02/10/2018
NITIN CHHIBBER
GALA NO. 121, E-BUILDING, ANSA INDUSTRIAL ESTATE, SAKI VIHAR ROAD, ANDHERI EAST, MUMBAI - 400072
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headgear
3968180  09/10/2018
RAJURAM B. SARAN
trading as ;SHREE BALAJI ENTERPRISE
1004, A WING, LAKE PRIMEROSE BUILDING, ADI SHANKARACHRYA MARG, LAKE HOMES, NEAR GOPAL SHARMA SCHOOL, POWAI, MUMBAI - 400 076 MAHARASHTRA INDIA
Used Since :28/10/2009
MUMBAI
WORKWEAR CLOTHING, UNIFORMS, FOOTWEAR
3985450  28/10/2018
SUDARSHAN FAMILY STORE
#231, Chickpet, Bangalore – 560 053.
Sudarshan Family Store

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :13/06/1984

To be associated with:
2935197

CHENNAI
Clothing, Clothing of Leather, Coats, Hats, Jackets, Knitwear, Leggings, Neckties, Outer-clothing, Overcoats, Pants, Pyjamas, Ready-made clothing, Saris, Shawls, Shirt fronts, Shirts, Suits, Swimsuits, Tee-shirts, Topcoats, Trousers, Underclothing, Uniforms, Waistcoats being included in Class 25.
3993668  06/11/2018
USHMA JANI TRADING AS ONE OMALA
504-Aum Kiran CHS Ltd, 6th Road Shimpoli, Opp Jain Temple, Ram Nagar, Borivali West, Mumbai, Maharashtra, 400092
Single Firm
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Proposed to be Used
MUMBAI
Manufacturing of apparel
MISS UNIQUE
3993953 08/11/2018
INTOUCH LEATHER HOUSE INDIA PRIVATE LIMITED
37 ALTAMOUNT ROAD, MASKATI CORNER, KEMPS CORNER, MUMBAI-400026.
A Company incorporated and existing under the Companies Act, 1956.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
MUMBAI
FOOTWEAR, HEADGEARS AND CLOTHING INCLUDED IN CLASS 25.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ACCEPTED APPLICATION NO. 3956926 ..
4000806    17/11/2018
KARE ENTERPRISE PRIVATE LIMITED
KERAWALLA CHAMBERS, 3RD FLOOR 25, P. J. RAMCHANDANI MARG, COLABA, MUMBAI - 400 039
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
READY-TO-WEAR CLOTHING AND HOSIERY; CLOTHING; UNIFORMS & UNIFORM CLOTHING; SCHOOL UNIFORMS,
CHILDREN’S CLOTHING; TIES (CLOTHING); SHIRTS, TROUSERS, SKIRTS, NIGHTDRESSES, COATS, KNITWEAR
(CLOTHING); FOOTWEARS INCLUDING BOOTS, SHOES AND SLIPPERS; HEADGEAR; BELTS (CLOTHING); SOCKS;
GLOVES; CAPS, HATS AND BONNETS; APRONS; SPORTSWEAR; SPORTS CLOTHING; SPORTS FOOTWEAR AND
JERSEYS; ATHLETIC UNIFORMS AND FOOTWEAR; CHILDREN’S SLEEPWEAR; BODYSUITS AND SWIMWEAR.
4002653  20/11/2018
AMIT PRAVINCHANDRA VORA
trading as ;MANSI DESIGNER STUDIO
A-11, 201, SHANKESHWAR NAGAR, SHAGAON, MANPADA ROAD, DOMBIVALI EAST, PINCODE-421201.
Proposed to be Used
MUMBAI
CASUAL AND FORMAL, SUITS AND BLAZER, ETHNIC WEAR, SALWAR, KAMEEZ, KURTI, DRESS MATERIAL, SLEEPS, PAILAMA, JEANS, ALL TYPE LADIES TOP KURTI, BRA, PANTY, SLIP AND ALL TYPES OF LADIES AND MENS GIRLS, KIDS, BOYS ALL TYPES BEING GOODS INCLUDED IN CLASS-25.
MOHAMMED SHAKEEL RAJAB ALI SHAIKH
trading as; NEW SHIFA CREATIONS
SHOP NO.27, GHAS BAZAR, GALLI NO.1, NAJPADA, BANDRA (EAST), MUMBAI-400051
Used Since: 01/04/2011
MUMBAI
MANUFACTURING OF LADIES KURTIS AND TOPS
V MOD ENTERPRISES

4020910   07/12/2018
B TARAKA MAHESH
H : NO : 8-312/18/B, PLOT NO : 461/PART ,PADMANAGAR PHASE -2 ,CHINTAL, HYDERABAD-500054
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Clothing, footwear, headgear
Subject to restriction with in AP and Telangana.
VALLIAMMAI S
345/2 THUDIYALUR ROAD, SARAVANAMPATTY POST, COIMBATORE-641035

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Clothing, footwear, headgear
Subject to restriction with in Tamil Nadu.
4036773 25/12/2018
P.PANNEER SELVAM
NO 25/7D,SESHADHRI PALAYAM METTU STREET, KANCHIPURAM, TAMILNADU-631501
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
SAREES
MR. HEMANT SHARMA TRADING AS INTEGRITY FASHION
106/107, BHULLAR STAR IND. ESTATE, BEHIND SAKINAKA TELEPHONE EXCHANGE, NEW AIRPORT ROAD, SAKINAKA, ANDHERI (EAST), MUMBAI-400 072

PROPRIETORSHIP

Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
BOXER, SHORTS, INNER WEAR

NO

The trade mark is restricted to use the mark in the state of Maharashtra THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
4048529  07/01/2019
APPI PRODUCTS PRIVATE LIMITED
145, 8TH MAIN ROAD, AMBEDKAR NAGAR, WHITEFIELD, BANGALORE-560066
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
4048675 07/01/2019

JYOTSNA GANESH
trading as ;SAJNA BRIDAL WEAR DESIGNER
NO.11, 1ST MAIN ROAD, VENGESWARAR NAGAR VADAPALANI CHENNAI-600 026, TAMILNADU
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR

Address for service in India/Attorney address:
A.K. RAJARAMAN
NO.31/3, VIVEKANDAPURAM 1ST STREET, WEST MAMBALAM, CHENNAI-600033, TAMILNADU, INDIA.

Used Since :19/06/2015

CHENNAI
CLOTHING, EMBROIDERED SAREES AND BLOUSES, SAREES, VEILS, PYJAMAS, READY-MADE, SHAWLS, HOSIERY, JACKETS, GLOVES, DRESSES INCLUDING LEHANGAS AND ANARKALIS, DRESSING GOWNS, BRASSIERES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
ECSTA

4053062  11/01/2019
MR. VAMSIDHAR ALLAVARAPU
LIG - 520, 3RD FLOOR, NEAR ANKURA HOSPITAL, KPHB - 7TH PHASE, HYDERABAD - 500072, TELANGANA, INDIA.

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR.
HEMA DYEING & PRINTING MILLS PRIVATE LIMITED
101, Paras Bhawan, Corner Of Cavel Street, Dadi Seth, Agiary Lane, Kalbadevi, Mumbai - 400002
Private Limited Company

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Ready-made clothing, shirts, trousers, clothing for women, as covered under Class 25.
4062239   21/01/2019
SRIDHAR MAHANKUDO
SHOP NO-1,PLOT NO 92,DWARKA APPARTMENT ,SANPADA,SECTOR-1, NAVI MUMBAI-400705
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
The trade mark is restricted to use the mark in the state of Maharashtra.
4062588    21/01/2019

KUNDA BABANRAO BHALERAO
SHOP. NO- 03, ARJITA APARTMENT, NEAR GITANJALI COLONY, NASHIK - 422009 MAHARASHTRA, INDIA
PROPRIETOR-OMAHH ENTERPRISES

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
CLOTHES, BABY CLOTHES, READY-MADE CLOTHES LININGS, FINISHED TEXTILE LININGS FOR GARMENTS.
HETONI

4074547    01/02/2019
ASHOK JAIN
SHOP NO 4, GAVDEVI ROAD NEAR GAMA HOUSE BHANDUP WEST,MUMBAI - 400078

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Clothing, footwear, headwear
4078018   05/02/2019
M/S. RELIANCE BROADCAST NETWORK LIMITED
401, 4th Floor, ‘Infiniti’, Link Road, Oshiwara, Andheri, (West), Mumbai – 400 053
Body Incorporate

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since :07/01/2019

MUMBAI
Clothing, footwear, headwear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MUMBAI.
LINER FOOTWEAR
Room No.1, Chawl No.1, Radheshyam Maurya Chawl, Opp. Sai Baba Temple, Dindoshiwadi, Highway Road, Malad (East), Mumbai
Proprietorship firm (Proprietor - Sunilchandra Shitlaprasad Dixit)

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI

Footwear as covered under Class 25.
HASMUKH G. PARMAR
trading as; BHAWANI FASHIONS
108/110, RAM BHUVAN, ROOM NO. 37, D. S. PHALKE ROAD, DADAR (EAST), MUMBAI-400 014.
Used Since: 02/06/2018
MUMBAI
READYMADE GARMENTS AND HOSIERY, FOOTWEAR, HEADGEAR
SWAANAND SURESH PADWAD PROPRIETOR OF M/S ADIT ENTERPRISES
Shop No. CS/1, Sai Prasad Apartment, Reshimbag Chowk, Umred Road, Vakilpeth, Nagpur - 440009 (Maharashtra)
Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Used Since : 15/06/2016

MUMBAI

clothing and garments

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
BOXER
4087131  14/02/2019
MR. GHANSHYAM SAINI
NL-6, BUILDING NO-20, ROOM NO-03, SECTOR-09, NERUL, NAVI MUMBAI-400706, MAHARASHTRA INDIA.
MANUFACTURING AND TRADING
Individual
Proposed to be Used
MUMBAI
Description: Readymade garments, cap peaks, clothing for gymnastics, innerwear supporters, caps [headwear], Jeans, Jeans jackets, clothing, lingerie, bra, panty, belts [clothing], bodices [lingerie], boxer shorts, albs, aprons [clothing], ascots, babies' pants [clothing], bandanas [neckerchiefs], bath robes, bathing caps, bathing trunks / bathing suits / swimsuits, beach clothes, clothing of imitations of leather, clothing of leather, coats, corselets, corsets [underclothing], cuffs / wristbands [clothing], dresses, dressing gowns, ear muffs [clothing, gloves [clothing], hoods [clothing], hosiery, jackets [clothing], jerseys [clothing], jumper dresses / pinafere dresses, knickers / panties, knitwear [clothing], layettes [clothing], leggings [leg warmers] / leg warmers, leggings [trousers], livers, maniples, mantillas, masquerade costumes, mitres [hats] / miters [hats], mittens, money belts [clothing], motorists' clothing, muffs [clothing], neck scarves [mufflers] / mufflers [neck scarves] / neck scarfs [mufflers], neckties, outer clothing, overalls / smocks, overcoats / topcoats, petticoats, pocket squares, pockets for clothing, ponchos, pajamas / pajamas (Am.), ready-made clothing, ready-made linings [parts of clothing], saris, sarongs, scarves / scarfs, shawls, shirt fronts, shirt yokes, shirts, short-sleeve shirts, shower caps, ski gloves, skirts, skorts, skull caps, sleep masks, slips [undergarments], sock suspenders, socks, sports jerseys, stockings, stuff jackets [clothing], suits, suspenders / braces for clothing [suspenders], sweat-absorbent stockings, sweat-absorbent underclothing / sweat-absorbent underwear, sweaters / jumpers [pullovers] / pullovers, teddies [undergarments], tee-shirts, tights, trouser straps / gaiter straps, trousers / pants (Am.), formal pants, chino’s, turbans, underpants, underwear / underclothing, uniforms, veils [clothing], visors [headwear], waistcoats / vests, waterproof clothing, readymade garments and hosiery INCLUDED IN CLASS 25.
RAMACHANDRA N.A PROPRIETOR OF M/S. THE GIRLS COLLECTIONS
NO.737/9, 59TH CROSS, BHASHYAM CIRCLE, RAJAJI NAGAR, BANGALORE - 560010, KARNATAKA, INDIA.

PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, SAREES, T- SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T- SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, TOPS [CLOTHING], BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SKIRTS, SHAWLS, SCARFS, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN).

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KARNATAKA.
Trade Marks Journal No: 1929 , 25/11/2019 Class 25

NITE CHOICE
4096186  22/02/2019
HANISHA RUPESH MOTA
D-603, Blue Arch Building, Blue Empire Complex Link Road, Opp Shyam Satang Bhavan, Kandivali West-400067.
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
CLOTHING; READY-TO-WEAR CLOTHING; HOSIERY; CLOTHING FOR MEN, WOMEN AND CHILDREN; SAREES; OUTER CLOTHING; CLOTHING FOR INFANTS; SLEEPING GARMENTS; NIGHTWEAR; SWIMWEAR; SPORTSWEAR; BODYSUITS; JACKETS; UNDERGARMENTS; FOOTWEARS INCLUDING BOOTS, SHOES AND SLIPPERS; CHILDREN'S AND INFANTS' FOOTWEARS AND SOCKS; UNIFORMS; TIES (CLOTHING); HEADGEAR; BELTS (CLOTHING); SOCKS; GLOVES; CAPS, HATS AND BONNETS.
MAHENDRA KUMAR GOYAL, PROPRIETOR OF M/S. MAHALAXMI EXPORTS
SHOP NO. 3 – NO. 247, AMULYA PLAZA OLD THARGUPET, BANGALORE – 560053, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, SAREE, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DENIM SHIRTS, DRESS SHIRTS, FORMAL SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, SOCKS, BELTS (CLOTHING).

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
KATMANDU APPAREL PVT.LTD.
14-16, Prabhadevi Industrial Estate, Prabhadevi, Mumbai-400025
Manufacturers, Merchants, Traders and Exporters

Address for service in India/Agents address:
BHAGWATI & CO.
4 -G - 2 COURT CHAMBERS, 35, NEW MARINE LINES, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Clothing, footwear, headgear.
Trade Marks Journal No: 1929, 25/11/2019 Class 25

KEWAL KIRAN CLOTHING LTD.
KEWAL KIRAN ESTATE, 460/7, I. B. PATEL ROAD, NEAR TIRUPATI UDYOG, GOREGAON (EAST), MUMBAI - 400 063
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Used Since: 31/01/2019

MUMBAI

READYMADE GARMENTS, APPARELS INCLUDING MEN SHIRTS, T-SHIRTS, JEANS PANTS, LADIES SHIRTS AND OTHER MEN, WOMEN AND CHILDREN WEAR, ARTICLES OF CLOTHING, HATS AND CAPS, HEADGEAR FOR MEN, WOMEN AND CHILDREN, SHOES, TRACKSUIT, SWIMSUITS, SOCKS, INNERWEAR, SCARF, WINTER CAPS, SANDAL, SLIPPERS
RAVI HARESH WADHWA, TRADING AS: M/S. SIDDHIVINAYAK ENTERPRISE
BK.NO.1968/08, OPP: CHIRAG HOTEL, BASANT BAHAR ROAD, ULHASNAGAR-421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :15/12/2016

MUMBAI
CLOTHING, READYMADE GARMENTS AND HOSEIRY FOR GENTS, LADIES AND CHILDREN WEAR INCLUDING JEANS,
TROUSERS, SHIRTS, T-SHIRTS, JACKETS INCLUDED IN CLASS 25.

4130883  28/03/2019
4132860  29/03/2019
KARAN PARIKH
7, Balasadan bldg, 4th Floor, V.P. Road, Santacruz(West), MUMBAI-400054
Multidisciplinary Design Services
Individual
Proposed to be Used
MUMBAI
Clothing, headgear and footwear.
TRAPTI
4155183   23/04/2019
TRAPTI JAIN
JVOTI COLONY GALI NO 1 UDAIPUR NEW GLASS FACTORY GIRWA UDAIPUR SHASTRI CIRCLE
Proprietor
Address for service in India/Attorney address:
NIPUN KHANNA
47 SMS Colony Shipra Path Mansarover Jaipur 302020
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear, hosiery items & sportswear included in Class 25.
MANISH GAUTAMCHAND CHOPRA  
B/09, Floor 1st, Plot 111, Swastik CHS, Dhirubhai Parekh Marg, Ladwadi, Kalbadevi, Mumbai - 400002  
trading as Mukanchand Gautamchand Fabrics  

Address for service in India/Attorney address:  
BALAJI R. BARGE  
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703  

Proposed to be Used  
MUMBAI  
Cotton Sarees.
Trade Marks Journal No: 1929, 25/11/2019 Class 25

4163965 02/05/2019
NAEEM KHAN
N-189, VISHNU GARDEN, WEST DELHI-18
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4172178  09/05/2019

AKHTARALI ANSARI
50/A, (a)11, Road no 7, Baiganwadi, Govandi, Mumbai
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
ASHWINI RAMAKANT GUPTA
Office No.9, 1-A, IRAISA Bldg., 1st floor, Above Dominos Pizza, Nr. Kanakia Police Station, Beverly Park, Mira Road East, Thane- 401107

Proposed to be Used
MUMBAI
READYMADE GARMENTS.
4172659   10/05/2019
SURENDER SHARMA
D-227, EXT. 2, GALLI NO. 13, NANGLOI, DELHI 110041
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ABHISHEK SHARMA
GLOCAL PROFESSIONALS, 2ND FLOOR, NEAR METRO PILLAR NO 769, MIE PART-A, DELHI ROHTAK ROAD, BAHADURGARH, HARYANA-124507

Proposed to be Used
DELHI
FOOTWEAR AND CLOTHING AS INCLUDED IN CLASS 25.
calibry curves

4173549  10/05/2019
AMIT PANDEY
k-1205 antriksh golf view 2, sector 78,noida, uttar pradesh ,201031
lingerie
individual

Proposed to be Used
DELHI
lingerie
4174447  13/05/2019
YOAAATMA DESIGNS PRIVATE LIMITED
SITE NO. 677, 1ST FLOOR 27TH MAIN ROAD, 13TH CROSS ROAD, HSR LAYOUT SECTOR 1, BANGALORE, KARNATAKA - 560102.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing, footwear, headgear included in class 25.
4174532 13/05/2019
HILLSIDE APPAREL
Ground Floor, B-44, Late Lallunghnema IRS RTD Building, Mc Donald Hill, Zarkawt, Aizawl, Mizoram, 796001
A sole proprietorship firm
Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001
Used Since :05/01/2013
KOLKATA
Ready-made clothing for men and women, including Jackets, Hoods, Tops, Caps, Socks, Shorts, Pants.
HANDSOMEPPPL CLOTHING PRIVATE LIMITED
GROUND FLOOR, VILLAGE POST- BARARA THANA- NOORSARAI, NALANDA BIHAR SHARIF BIHAR INDIA 803118

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4175630   14/05/2019  
RAJESH KESARIMAL SHAH  
trading as ;MAHALAXMI GARMENT  
G-227 SECOND FLOOR, CITY CENTRE PREM DARWAZA ROAD IDGAH AHMEDABAD - 380016 GUJARAT INDIA  
Address for service in India/Attorney address:  
OM T BAJAJ  
711, A WING, ATMA HOUSE, ASHRAM ROAD, AHMEDABAD - 380009  
Used Since :12/08/2017  
AHMEDABAD  
SHIRTS, UNDER GARMENTS, SHORTS, READYMADE CLOTHING, HOSIERY ITEMS KNITTED CLOTHING KERCHIEFS CLOTHING CAPS AND HATS ALL INCLUDED IN CLASS – 25.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
IDRIS ABBAS PATANWALA
8, NAKHUDA ROGE MARKET, NAKHUDA MOHALLA, SHOP NO.3-4, NAGDEVI STREET, MOHAMEDALI ROAD, MUMBAI - 400003
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

READYMADE GARMENTS; CLOTHING, FOOTWEAR AND HEAD GEAR

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Five Sports
4175923  14/05/2019

NITESH JAIN
VILLAGE MANDOHAR, AMBALA CITY, HARYANA -134003 IN.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
WZ -139/4, GALI NO. 02, NEW MAHAVIR NAGAR, NEW DELHI -110018.
Used Since :01/04/2019

DELHI
FOOTWEAR, SHOES, SLEEPERS, FLOATERS, SNEAKERS, FORMAL SHOES INCLUDED IN CLASS 25
4176085  14/05/2019  
FULAIL M  
Moonnakkal House, Mullyakurssi Perinthalmanna, Pattikkad P O, Keezhattur, Malappuram, Kerala - 679325  
PROPRIETORSHIP  
Address for service in India/Attorney address:  
RANJITHKUMAR D  
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037  
Provision to be Used  
CHENNAI  
Clothing, footwear, headwear.
HAPPYSHOPPY

4176216    14/05/2019

HEMANT NARESHKUMAR RAKHYANI
HAPPYDEAL, FLAT NO. - B/204, STUTI ICON, PALANPUR GAM, ADAJAN, SURAT – 395009
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD

SAREES, READYMADE GARMENTS, NIGHTWEAR, UNDERGARMENTS, HOSIERY, JEANS, TROUSERS, CARGO SHORTS, CAPRIS, SHIRTS, T-SHIRTS, SALWAR KURTA (READYMADE GARMENTS OF WOMEN), COATS, SWEATERS, JACKETS, CAPS, SOCKS, GLOVES, SCARFS, TIES & CLOTHING
SAFRINA
4176229  14/05/2019
OSTER KNIT FAB
UDEY COMPLEX, DUGRI ROAD, MODEL TOWN EXTENSION, LUDHIANA-141003 (PB)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2018
DELHI
Hosiery and Ready-made Clothing, Shoes, Slippers, Soles and Straps included in Class 25.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TIKNIK

4176473  14/05/2019

AKSHAY CREATION
17, Ist Floor, Ranani Wadi, Gheekanta Road, Ahmedabad-380001
Partnership Firm

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Used Since :01/04/2012

AHMEDABAD
Clothing, footwear, headwear.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4176474  14/05/2019
RIDDHI SUD
# 46-A, Gurjiwan Vihar, Dhakauli, SAS Nagar, Mohali, Punjab - 140603
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
DELHI
Clothing, footwear, headwear.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VASTRAVINYAS OVERSEAS

4176525  14/05/2019  
Mrs. KULWANTI PROP. OF M/S VASTRAVINYAS OVERSEAS
105,F/F PLOT NO.-03, BLOCK-O&P LOCAL SHOPPING COMPLEX, DILSHAD GARDEN, DELHI-110095.

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

USING SINCE: 10/10/2017

DELHI

READY MADE GARMENTS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4176674    15/05/2019
VOUCH INDIA
OLD NO-37 N H.NO. C250/1, F/F. KH.54/11, NIHAL VIHAR PHASE-2, CHANDAN VIHAR, NEAR RAJA PUBLIC SCHOOL,
NANGLOI, NEW DELHI-110041
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Clothing, footwear, headwear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4177799  15/05/2019
RED SQUARE COLLECTION.
681/1, GALI NO.-3, MILITARY ROAD, NEAR ANAND PARBAT, KAROL BAGH, NEW DELHI-110005.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Hosiery & Readymade Garments, Footwears, Headwears
4177909  16/05/2019
SEEMANCHAL PADMACHARAN SAHU
ROOM NO.7, BAPU KHEDEKAR CHAWL, KRISHNA NAGAR, 90 FEET ROAD, SAKINAKA, MUMBAI - 400072.

Proposed to be Used
MUMBAI
READYMADE GARMENT.
4178135    16/05/2019
JAIPUR POLYMERS PRIVATE LIMITED
A-85, ROAD NO. 9, V.K.I. AREA, JAIPUR-302013 (RAJASTHAN) INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 01/05/2019
AHMEDABAD
SHOES, CHAPPALS, FOOTWEARS AND THEIR PARTS AND ACCESSORIES WHICH ARE INCLUDED IN CLASS 25
EarthX

4178270  16/05/2019
BREWING HAPPINESS PRIVATE LIMITED
A 1401, SALARPURIA SATTVA GOLD SUMMIT, KUVEMPU LAYOUT, HENNUR BAGALUR ROAD, BANGALORE - 560077
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Clothing, footwear, headwear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4178374   16/05/2019
MR. RAJ KUMAR POPLI TRADING AS POPLIS FASHION. 
B-206, YOJNA VIHAR, GROUND FLOOR, DELHI-110092.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES 
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HOSIERY AND READYMADE GARMENTS.
MUHAMMED HASHIK MUNALLAR
MULLANMADAKKAL HOUSE, MARUTHUR POST, KARIMBULLI, PALAKKAD DISTRICT, KERALA-679306.

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI

Clothing, footwear, headgear
4179946   20/05/2019
MANISH ASWANI TRADING AS M/S. MRS PARIDHAAN
451, SADHU VASWANI NAGAR, NEAR PREETAM SABHAGRAH, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

*Proposed to be Used*
MUMBAI
Hosiery and readymade garments
ARVIND SINGH RANA
GROUND FLOOR, B-24, GALI NO.2, GANESH NAGAR PANDAV NAGAR COMPLEX DELHI, East Delhi, Delhi, 110092
Individual

Address for service in India/Attorney address:
KANIIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
readymade garments and footwears
"HELLO BABY KIDS"

4180472   20/05/2019
TANUSREE BANERJEE
trading as ;RAJANYA ENTERPRISE
P - 74, SREE RAMKRISHNA PALLY, KOLKATA - 700057, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
CLOTHING.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TEN N TEN
4180476   20/05/2019
MAYA KALU
S-8, SHRI GOPAL NAGAR, NEAR GURJAR KI THADI, JAIPUR
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-Scheme, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
READYMADE GARMENTS, HOSIERY GARMENTS, T-SHIRTS, SHIRTS, LADIES AND CHILDREN WEARS, FOOTWEAR, COATS, JACKETS AND GENTS WEAR INCLUDED IN CLASS 25.
KANAKPRIYA
4180550   20/05/2019
SAURABH OM PRAKASH KHEMKA SOLE PROPRIETOR OF KESHAV PRIYA SAREES
Shop No -39, Ground floor, Millenium Textile Market-2, Ring Road, Surat-395002 (Gujarat)
Single Firm
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Used Since :01/04/2015
AHMEDABAD
Sarees
4180706  20/05/2019
RACHIT JAIN PROPRIETOR OF SAREE GHAR
247-248, MAHAVEER NAGAR FIRST, TONK ROAD, JAIPUR
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N,J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
READYMAD GARMENTS , SAREES INCLUDED IN CLASS 25.
4180794  20/05/2019
HEENA MONGIA
H NO-471 GAUR GRANDEUR SECTOR-119 NOIDA G B NAGAR.
INDIVIDUAL
Address for service in India/Agents address:
NEHA GUPTA
OFFICE NO.205/206, 3RD FLOOR, LOTUS TOWER, F-06, VIJAY BLOCK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Clothing, footwear, headwear
FANY

4181022  20/05/2019
DINESH MITTAL
132, 3RD FLOOR, RAJDHANI ENCLAVE, DELHI-110034
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :07/05/2019
DELHI
FOOTWEAR
4181098    20/05/2019
SANDIP KOLAY TRADING AS ADRITA FASHIONS
14/1, Bangal Para, 2nd Bye Lane, Po Santragachi, Howrah - 711104, West Bengal
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Galaxy Elegant Fashions pvt Ltd
GALAXY ELEGANT FASHIONS PVT LTD PLOT NO 19/20, SEC 7, IMT MANESAR GURUGRAM HARYANA -122050
ACTIVE
Address for service in India/Agents address:
RAHUL DAHAPUTE
CORP AID CONSULTANCY SERVICES PRIVATE LIMITED

Proposed to be Used
DELHI
Clothing included in class 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GUIES

4183033  22/05/2019
GANGOTRI ENGICON PRIVATE LIMITED
S/O, SHAMBHU PRASAD MANDAL GRAM- RAMNAGAR POST-MAMALKHA SABOUR,BHAGALPUR,BIHAR-813210
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Clothing, footwear, headwear
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TWIN TOES

4183712  22/05/2019
MAYANK GARG
2602/194, Onkar Nagar-A, Tri Nagar, Delhi-110035.
Individual

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Footwear.
4183824    22/05/2019
RANGE RETAIL INDUSTRIES PRIVATE LIMITED
# 3527, 4th Cross, 4th Main, Girinagara 4th Phase VHBCS Layout, BSK 3rd Stage, Bangalore, Karnataka, India- 560085.
clothing, e-commerce, trading, advertisement
Private Limited
Proposed to be Used
CHENNAI
Clothing, footwear, headgear.
4184028  22/05/2019
JASMEEK SINGH
WZ-2, IIIrd Floor, S.P. Mukherjee Park, New Delhi-110018
proprietorship
Proposed to be Used
DELHI
Readymade Garments.
Maxus
4184073  22/05/2019
KANHAIYA LAL AGARWAL
335/2, Rani Bazar, Bargaon, Gonda Uttar Pradesh-271002
Individual
Address for service in India/Attorney address:
KOMALAHUJA
office No-112, Laxmi Chamber,D- 223, Vikash Marg,Near Metro Station Gate No 5, Delhi-92
Proposed to be Used
DELHI
Men wear as per class-25
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4184096  22/05/2019
BNG FASHION GEARS PVT. LTD.
313/76 A, TULSI NAGAR, INDERLOK, DELHI-110035
Indian Private Limited Company

Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.

Proposed to be Used
DELHI
FOOTWEARS
Mark should be read as a whole.
4184691  23/05/2019
VIKAS DUGGAL
9/3479, Gyan Mohalla, Old Dharmapura, Gandhi Nagar, Delhi-110031
INDIVIDUAL

Address for service in India/Attorney address:
VIJAY KUMAR GUPTA
S-99,SECOND FLOOR SUNDER BLOCK SHAKARPUR DELHI-110092

Proposed to be Used
DELHI
Readymade Garments including, Jeans, Shirt, T-Shirts, Jacket, Cap, Shoes, Socks Kurta -Pyjama and Other Apparels.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4186215  24/05/2019
MANIT HASMUKHBHAI NAVADIYA
MAA CREATION, 166, RUKSHAMANI SOCIETY, KATHOR, SURAT – 394150
PROPRIETOR

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
SAREES & READYMADE GARMENTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHAIK ABDULLA
trading as; MANUFACTURER
NO.4, 3RD CROSS, ANIPURA, SIDDAIAH ROAD, 10TH CROSS, BANGALORE-27.
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since: 18/09/2018
CHENNAI
READYMADE GARMENTS.
4188800  27/05/2019
AS TECHNO CONSULTANTS
23A/4A, GROUND FLOOR, TILAK NAGAR, NEW DELHI-110018
PARTNER
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since: 08/12/2018
DELHI
FOOTWEAR & GARMENTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1929, 25/11/2019 Class 25

4257094 06/08/2019
NEHA BANSAL
L-90, SHAHRI NAGAR, ASHOK VIHAR, NEW DELHI-110052, INDIA
MANUFACTURING AND TRADING
Proposed to be Used
DELHI
FOOTWEAR FOR MEN, WOMEN AND CHILDREN.
LIKA
4259467  08/08/2019
MOHD SALMAN
MAUJJAM COLONY, GALI NO. 06, BHARAT GAS GODAM, SAHARANPUR, UTTAR PRADESH - 247001
HOSIERY GOODS
PROPRIOTER
Proposed to be Used
DELHI
HOSIERY GOODS
LX PRODUCTS

4269991  20/08/2019
KISTURARAM CHOUDHARY
AM CHOUTHA SARDARGARH SARDARGARH SAMTIPURA JALOR RAJASTHAN 343001
INDIVIDUAL PROPRIETOR

Address for service in India/Attorney address:
KEERTHANA GRANDHI
PLOT NO 42, SECOND MAIN ROAD, NEW COLONY, ALWARTHIRUNAGAR, CHENNAI - 600087

Proposed to be Used

AHMEDABAD
MANUFACTURE UNDERWEAR, HOSIERY GARMENTS, READY MADE APPARELS, GARMENTS AS PER CLASS 25

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD PRODUCTS
SAVAJ ROMITKUMAR JAYESHBHAI (TRADING AS KRISHNA FASHION)
222, 2nd Floor, Swaminarayan Nagar, Puna Bombay Market Road, Surat - 395006
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4304359  26/09/2019
JAYDIP DINESHBHAI GURJAR
50, SHIV APESHWAR SOCIETY, MAKNA GAM, KAMREJ, SURAT, GUJARAT - 394310.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
AHMEDABAD
Saree, Ladies dresses, Clothing, footwear, headgear included in class 25.
4304382  26/09/2019
GOTI RAMESHKUMAR BABUBHAI
2, KRISHNA ROW HOUSE, YOGI CHOWK, PUNAGAM, KUMBHARIA, SURAT
MANES WEAR, WOMEN WEAR, READY MADE GARMENT all including in clothing
individual
Proposed to be Used
AHMEDABAD
LADIES WEAR, MANS WEAR, READY MADE GARMENT ANT ALL INCLUDING IN CLOTHING IN CLASS OF 25
Trade Marks Journal No: 1929, 25/11/2019

LONIKA PUROHIT
SOLE PROPRIETOR OF LONIKA COLLECTIONS
F-907, VIRASAT ERONOME, GAYTRI NAGAR, MAHARANI FARM, JAIPUR, RAJASTHAN

PROPRIETOR

Address for service in India/Attorney address:

ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD

READYMADE GARMENTS, CLOTHTINGS, UNDER GARMENTS, LADIES WEAR, KIDS WEAR, MENS WEAR, NIGHTWEAR, HOSIERY GARMENTS, SAREES, SALWAR SUITS, KURTIES, DRESSES, GOWNS, SKIRTS UNDER CLASS 25.
4306977    28/09/2019
GEETANSH TRADING AS DRS HOSIERY
PLOT-4, BHAMIAN INDUSTRIAL COMPLEX, NEAR- BHARAT BOX FACTORY, TAJPUR ROAD, LUDHIANA (PUNJAB)-141015

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI
Clothing for men, women and children, Clothing, footwear and headgear, Ready-made clothing, Ready -to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, Thermal clothing, beach clothing, Leather clothing, Outer clothing, Weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, shirts and skirts, Pantsuits, School uniforms, Socks, Sweaters, Cotton sweaters, Woolen sweaters, Coats, Lab coats, Jackets, Tracksuits, T-shirts, Golf pants, Uniforms, Linings (Ready-made -) [parts of clothing], Hosiery, Maillots [hosiery], Shoe liners [hosiery], Socks, Anklet socks, Disposable socks, Woolen socks, Sports socks, Trouser socks, Lingerie, Panties, Pants, Bras, Bra straps [parts of clothing], Bodices [lingerie], Maternity lingerie, Women's lingerie, Lingerie accessories, namely, removable silicone breast enhancer pads used in a bra, Undergarments, Babies' undergarments, Womens' undergarments, Underwear, Men's underwear, Boy shorts [underwear], Trousers, Dress trousers, Tracksuits, Track pants, Shorts [clothing], Short trousers, Sweat-absorbent undergarments, Anti-sweat underclothing.
KEVIN DINESHBHAI GOYANI (PROPRIETOR) TRADING AS DINESH & SONS COMPANY
34, NANDANI BUNGLOWS, NEAR GOLDEN CHOWK, MOTA VARACHHA, CHORASI, SURAT- 394101, GUJARAT

PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), GHAGRA CHOLI (READYMADE GARMENTS), LEHANGA (PETTICOAT), SUITS [CLOTHING]
4308593  30/09/2019
MANEKA JAIN
14, ALIPUR ROAD, CIVIL LINES, NEW DELHI- 110054
Single Firm

Address for service in India/Agents address:
ASHU GUPTA.
Used Since: 05/09/2019

DELHI
Swimwear, Hosiery and Readymade Garments, Shirts, T-Shirts, Polo Shirts, Jeans, Knitted, Clothing, Underwear, Nightwear, Socks, Stockings, Knee Socks, Tights, Trousers, Ladies Wear, Children Wear, Footwear, Sports Shoes, Headgear
4309151   01/10/2019
M/S AMH ENTERPRISES THROUGH ITS PROPRIETOR SYED MOHD AMIR
5/289, PANJA MADARSA, BELANGANJ, Agra, Uttar Pradesh- 282004
Trading as AMH ENTERPRISES
Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003,UP.

Proposed to be Used
DELHI
SHOES
4309465 01/10/2019
MR. SOHANLAL P. SANGAR TRADING AS SHREE KRISHNA ENTERPRISE
UNIT NO. 37, 2ND FLOOR, SATYAM INDUSTRIAL ESTATE, SUBHASH ROAD, JOGESHWARI (EAST), MUMBAI – 400 060
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PYJAMS, SKIRT, MIDI, CLOTHING, READYMADE GARMENT
4310253  02/10/2019
DOCK & KELLY CLOTHING LIMITED LIABILITY PARTNERSHIP
NO.16A, PADMAVATHIPURAM NORTH 2ND STREET, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU STATE.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :26/11/2018

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
Trade Marks Journal No: 1929, 25/11/2019 Class 25

NILESH IMPEX INDIA PRIVATE LIMITED
NO.8/88, 50 FEET ROAD, LAKSHMI NAGAR, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
PRIVATE LIMITED

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4310617  03/10/2019
VISHAL YADAV
trading as ;REPRO IMPEX INC.
J-232, SECTOR-2, DSIIDC INDUSTRIAL AREA, BAWANA, NEW DELHI 110039 INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
FOOTWEAR, CLOTHING
4310875 03/10/2019
MOHD. DANISH
trading as ;KDRS ENTERPRISES
H. NO. 114, GALI NO.1, DAYALPUR, NEAR AYESHA MASJID, DELHI-110094, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
LINGERIE, BRA & PANTY
4314563 07/10/2019

SHRUTI APPARELS
S. No, 250, Second Floor, A/1, Al-Habib Estate, Opp. Kashiram Textile Mill, B/H Sarovar In Hotel, Narol Circle, Narol, Ahmedabad-382405 (GJ)

PARTNERSHIP FIRM

Address for service in India/Agents address:
RAVINDRA KUMAR RAWAL
205, SAUMYA COMPLEX, KALPANA SOCEITY, NR. GANESH PLAZA, NAVRANGPURA, AHMEDABAD-380009, GUJARAT

Proposed to be Used
AHMEDABAD
CLOTHING AND GARMENTS INCLUDED IN CLASS 25
4316612  10/10/2019
POONAM GUPTA
B E-344-A GALI NO-2 HARI NAGAR SOUTH WEST DELHI
INDIVIDUAL
Address for service in India/Attorney address:
MSK & ASSOCIATES
204, INDRAPRASTHA BUILDING(ABOVE STATE BANK OF HYDERABAD) 3rd FLOOR, H-58 LAXMI NAGAR, NEW DELHI 110092

Proposed to be Used
DELHI
Undergarments of Ladies and Gents
4316777  10/10/2019
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
Ground Floor 7, Jor Bagh New Delhi - 110003
Other financial intermediation
PRIVATE COMPANY
Used Since :01/09/2019
To be associated with:
4102092
DELHI
Clothing, footwear, headgear
4317252 10/10/2019
JAYANTILAL S. JAIN
2/9 POONAWALA BLDG, GK MARG, LOWER PAREL (WEST), MUMBAI – 400013
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
CLOTHING, FOOTWEAR, HEADGEAR, ANKLE BOOTS, APRONS, BATH SANDALS, BATH SLIPPERS, BATH ROBES, BATHING CAPS, BATHING TRUNKS, BATHING SUITS, SWIMSUITS, BELTS, BOOTS, BOXER SHORTS, BREECHES, CAPS, CLOTHING, COATS, COLLARS, CUFFS, WRISTBANDS, DRESSES, EAR MUFFS, DRESSING GOWNS, ESPARTO SHOES OR SANDALS, FOOTWEAR, FURS, GLOVES, HAIRDRESSING CAPE, HATS, HEELS, HOSIERY, JACKETS, JERSEYS, KNITWEAR, LEGGINGS, MOTORISTS, PETTICOATS, PYJAMAS, SANDALS, SARIS, SASHES, SHAWLS, SHIRTS, SHOES, SKIRTS, SLEEP MASKS, SLIPPERS, SOCKS, INNER SOLES, SPORTS JERSEYS, SPORTS SHOES, SPORTS SINGLETS, STOCKINGS, STUDS FOR FOOTBALL BOOTS, SUITS, SWEATERS, PULLOVERS, TEDDIES, TEE-SHIRTS, TIGHTS, TROUSERS / PANTS, UNDERWEAR/ UNDERCLOTHING, UNIFORMS, WATERPROOF CLOTHING
4317357   11/10/2019
REMY DAMIEN
trading as ;AKANSHA CREATIONS
857, VILLAGE KHERAKHURD, P.O. KHERA KALAN, NORTH WEST DELHI, DELHI, 110082, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HEADGEAR, READY-MADE CLOTHING, SHIRT FRONTS, SHIRT YOKES, SHIRTS, TEE-SHIRTS, SHORTS, IN CLASS 25
VIJENDRA KUMAR H PAL
trading as ;HERA HOSIERY
168/A, ABUBAKAR CHAWL, BAGICHA COMPOUND, NR CHAMDA BAZAR, BEHIND KAMGAR MEDICAL STORE, MUMBAI-400017

Proposed to be Used
MUMBAI
GARMENTS (MENS, WOMENS AND KIDS)
Trade Marks Journal No: 1929, 25/11/2019 Class 25

ARWA HASAN ITARSIWALA
305, FLOOR 3, PLOT CS 1778, KSA HEIGHTS SHAIKH HAFIZUDDIN MARG, SANKLI 2ND STREET MANDANPURA MUMBAI CENTRAL. Mumbai City MH 400008

Proposed to be Used
MUMBAI
FOOTWARE, SHOES, BOOT MENS, WOMENS AND KIDS)
4318080  11/10/2019
SACHIN BECHRABHAI SANDHA
SACHIN BECHRABHAI SANDHA 804, A2-WING, PREETI CHS LTD, KANTI NAGAR, J B NAGAR, NEAR JAI MANDIR,
ANDHERI EAST, MUMBAI – 400059 MO - 9819452635
INDIVIDUAL
Address for service in India/Attorney address:
NAVIN KESHAVJI BARVADIYA
MATHLOVAS, VILLAGE-KANTHKOT, TAL-BHACHAU - KUTCH, GUJARAT
Proposed to be Used
MUMBAI
ARTICLES OF CLOTHING FOR MEN, WOMEN AND CHILDREN, SOCKS AND STOCKINGS, HEADGEAR FOR WEAR, BELTS
(CLOTHING), SHAWLS (NOT IN THE PIECE), SCARVES INCLUDING HEAD SCARVES, NECK SCARVES AND SHOULDER
SCARVES, TIES, GLOVES AND SHOES ALL BEING GOODS INCLUDED IN CLASS 25.
4318482  11/10/2019
S.KESAVAMOORTHY TRADING AS SR FASHION
NO.13B, MANIKARAR THOTTAM, AVP ROAD, ANUPARPALAYAM PUDUR, TIRUPUR - 641 652, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petti Coats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
FINERICH KNITWEAR PRIVATE LIMITED
NO.29 A/7, JAWAHAR NAGAR, II STREET, SIRUPOOLUVAPATTI MAIN ROAD, 15 VELAMPALAYAM, TIRUPUR - 641 652, TIRUPUR DIST, TAMILNADU.

PRIVATE LIMITED
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
To be associated with:
3838160

CHENNAI
Vest, Briefs, Trunks, Underwears, Clothing for mens, Clothing for women, Clothing for children’s, Brassiers, Chemises, Slips, Petticoats, Panties, Nighties, Pyjamas, Tee-Shirts, Shirts, Shorts, Jeans, Pants, Trousers, Babies Tops, Babies Pants, Sportswear, Sweaters, Blazers, Uniforms, Leggings, Nightwear, Tops For Women, Saree, Tops For men, Caps And Swimsuits.
4318521  11/10/2019
RAMDEV INTERNATIONAL
H.No-6179,1st floor,gali no.2,block no 1,devnagar,karol bagh delhi 05
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Clothing, footwear, headwear, jeans including class 25
4318595  11/10/2019

ARTI JAGGI
4347 A/4C 2ND FLOOR ANSARI ROAD DARYAGANJ, CENTRAL DELHI-110002

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

**Proposed to be Used**

DELHI

Clothing, footwear, headwear
MAMITA ALI MONDAL (SOLE PROPRIETOR OF ALI MOMITA)
Mahar House, Thana Para, Near Bmz Cable Office, Nadia- 741123, West Bengal
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
KOLKATA
Clothing, footwear, headgear Under Class “25”
4318867  12/10/2019
MRS. SHEELA MAHESH PATEL
NARMADA REKHA BUILDING, G-2, HANUMAN TEKDI, NEAR SAURASHTRA PATEL SAMAJ, BORIVALI (EAST), MUMBAI-400 066
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, JEANS, PANT, TROUSER, PYJAMA, CAPRI, KURTI, HOSIERY, CLOTHING, READYMADE GARMENT
4319046    12/10/2019
NARACHI
F-132, ISMILEPUR ROAD, BADARPUR, NEAR POLE NO-SVR/P612, NEW DELHI-110044
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
clothing, footwear, headgear
ANKU CREATION
4319160  12/10/2019
PARAS RAJESHBHAI TALAVIYA
140, angal business club, mota varachha, surat-394140.
Individual
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
AHMEDABAD
Clothing, footwear, headgear
Asbion Collection

4319164  12/10/2019

AHMED SAKIR HASANFATTA (TRADING AS ASBION COLLECTION)
G-601, Al-Noor Residency, Cozeway Road, Tadwadi, Surat - 395005
A Proprietorship Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD

Ethnic Wear, Dress, Kurti, Salwar Suit, Lehnga Choli, Sarees, Readymade Garments & Hosiery, Footwear and Head Gear
4319517  14/10/2019
SAHIL GARG.
IX/7000, PREM GALLI, NEAR ASHOK GALLI, GANDHI NAGAR, DELHI-110031.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
MADHUSMITA KATHUA
203 2nd floor, Jyotiba Colony, Nakhat V, Rahatanni, Pune-411017
Sports wears and goods
One Person Company

Proposed to be Used
MUMBAI
Sports Wear
NUMAIR AHMAD
F-683, Gali No-4 Jaitpur Ext Part-2, Jaitpur, South Delhi-110044 IN
Sole Proprietor

Address for service in India/Agents address:
VIKAS BANSAL
411, B-09, ITL Twin Tower, NSP, Pitampura, Delhi-110034.

Proposed to be Used

DELI

aprons, ascots, babies’ pants, bandanas, bath robes, bathing trunks, bathing suits, beach clothes, belts, bibs, not of paper, boas, bodices, brassieres, breeches for wear, camisoles, chasubles, clothing for gymnastics, clothing, clothing of imitations of leather, clothing of leather, coats, collar protectors, collars, combinations, corselets, corsets, cuffs, cyclists’ clothing, detachable collars, dress shields, dresses, dressing gowns, ear muff, fishing vests, footmuffs, fur stoles, furs, gabardines, garters, girdles, gloves, headbands, heelpieces for stockings, hoods, hosiery, jackets, jerseys, pinafore dresses, knitwear, layettes, leggings, leg warmers, liveries, maniples, masquerade costumes, mittens, money belts, motorists’ clothing, muff, neckties, outerclothing, overalls, overcoats, drawers, paper clothing, paper hats, parkas, pelerines, petticoats, pocket squares, pockets for clothing, ponchos, pullovers, pajamas, ready-made linings, ready-made clothing, saris, sarongs, sashes for wear, scarves, shawls, shirt yokes, shirt fronts, shirts, short-sleeve shirts, sports jerseys, ski gloves, skirts, skorts, sleep masks, slips, sock suspenders, socks, gaiters, stocking suspenders, stockings, sweat-absorbent stockings, stuff jackets, suits, suspenders, anti-sweat underwear, sweaters, teddies, teeshirts, tights, togas, gaiter straps, trousers, underpants, underwear, uniforms, veils, vests, waterproof clothing, wet suits for water-skiing.
4320199  14/10/2019
ZADAFIYA NIRAV DHIRUBHAI
K- 501, AMRUT RESIDENCY, ABRAMA ROAD, MOTA VARACHHA, SURAT, GUJARAT -394101
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Clothing, footwear, headwear, shoes, Belts [clothing], slippers, casual shoes, Waist belts, Wristbands [clothing], Aprons [clothing], Bathing caps,Suspenders, Socks, Hats, Headbands [clothing], Bandanas. Boots, Canvas shoes, Nightwear, Brassieres, Undergarments, Ties [clothing]
4320405  14/10/2019
BESTSELLER FASHION INDIA PRIVATE LIMITED.
The Lalit Residency, Part of 3rd Floor, The Lalit Mumbai,Sahar Airport Road, Sahar, Andheri (E), Mumbai- 400 059.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Clothing & wearing apparels of all sorts including hosiery, inner wear, undergarments, footwear, headgear, sportswear & kidswear; caps, socks, jackets, T-Shirts, shirts, trousers, suits, blazers, neck-ties, belts (clothing), windcheaters, scarves, stoles being goods included in class 25.
4320417   14/10/2019
MR. SHAHNAWAJ KHAN ISTIYAK AHEMED PATHAN PROPRIETOR OF M/S. SHADAB GARMENT
B-6, Bilal Complex, Nr. Post Office, Rakhial, Ahmedabad-380023 Gujarat
An Indian Proprietorship firm
Address for service in India/Attorney address:
S.S. ADVOCATES & COMPANY
688/A/17, 2ND FLOOR, S.NO. 1387/A/17, SHREYAS PLAZA, NEAR TRAN KHUNIYA GARDEN, MIRZAPUR ROAD, AHMEDABAD - 380 001 - GUJARAT
Used Since :07/09/2017
AHMEDABAD
Jeans.
MR. KRISHNA JAGDISH GUPTA TRADING AS: G MARKET
377, BUDHWAR PETH, CHOLKHAN ALLI, PUNE- 411002, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
CAPS, SOCKS, HANDKERCHIEFS (POCKET SQUARES), BELTS
4321001 15/10/2019
MONA SACHDEVA SEHGAL
68 A, Ramesh Nagar, New Delhi-110015
INDIVIDUAL
Address for service in India/Attorney address:
PULKIT THAREJA
CHAMBER NO. 246-A, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used
DELHI
Clothing, footwear, headwear
4321138  15/10/2019
SIDDHARTH NARESHBHAI KOTADIYA (PROPRIETOR) TRADING AS TIGMONE
421, RAJ IMPERIA, VRAJ CHOWK, SARTHANA JAKATNAKA, SURAT- 395006, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READEYMADE GARMENTS FOR WOMEN), GHAGRA CHOLI (READEYMADE GARMENTS), LEHANGA (PETTICOAT), SUITS [CLOTHING], FOOTWEAR, HEADWEAR, MEN'S WEAR, SHIRTS, TEE SHIRTS, JEANS
CHANDRU KUMAR PREMCHAND TULSIANI
10/580, Khapatia Chakla, Ambaji Road, Surat-395003 (Gujarat)

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR ,GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD , SURAT-2

Proposed to be Used
AHMEDABAD
Footwear
4321492  15/10/2019  
DEVILAL PRAJAPAT PROPRIETOR OF JIGYASA ENTERPRISES  
226 LAXMI PLAZA, 3RD FLOOR, INDORE  
NO  
Address for service in India/Attorney address:  
NAVKAR ASSOCIATES  
103 gold plaza,M.G. road indore  
Used Since :04/05/2017  
MUMBAI  
Clothing, footwear, headgear.
4321646  15/10/2019
MOHD BILAL
18/92 MANTOLA AGRA
PROPRIETOR

Address for service in India/Attorney address:
BALA JI TRADE MARK SERVICES
F-63, FIRST FLOOR MEENAKSHI TOWER BELANGANJ AGRA-282004
Used Since :01/07/2017

DELHI
FOOTWEAR ,HEADGEAR
4321994  16/10/2019
SURESH S LODHI TRADING AS HI SPEED CLOTHING COMPANY
B/302, BUILDING NO.1, SHIV DARSHAN APARTMENT, TULINJ ROAD, NEAR U.S.ENGLISH ACADEMY CENTRAL PARK,
NALLASOPARA (EAST), THANE-401203
A SOLE PROPRIETOR
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
CLOTHING; READY-TO-WEAR CLOTHING; HOSIERY; CHILDREN'S CLOTHING AND WEAR; JEANS; MEN'S CLOTHING;
LADIES CLOTHING; FASHION ACCESSORIES; CAPRI; SHIRTS; PANTS; TROUSERS; SKIRTS; TOPS; SHORTS.
Trade Marks Journal No: 1929 , 25/11/2019       Class 25

4322014    16/10/2019
VISHAL KATHURIA S/O ASHOK KATHURIA
HOUSE NUMBER – 309, SHIVAJI NAGAR COLONY, KANDWA, CHITAIPUR, VARANASI – 221106 UTTAR PRADESH
INDIVIDUAL
Address for service in India/Attorney address:
DHAWAL KANT SINGH (COMPANY SECRETARY)
A -233 GROUND FLOOR BUNKAR COLONY ASHOK VIHAR PHASE IV DELHI 110052
Proposed to be Used
DELHI
SPORTS CLOTHING; SPORTS WEAR; SPORTS SOCKS; SPORTS SHOES; SPORTS FOOTWEAR; SPORTS SHIRTS;
SPORTS SHORTS; SPORTS JERSEYS; SPORTS OVERUNIFORMS; SPORTS BRAS; SPORTS PANTS; SPORTS JACKETS;
SPORTS CAPS; SPORTS VESTS; SPORTS SINGLET; BOOTS FOR SPORT; CLEATS FOR ATTACHMENT TO SPORTS
SHOES; ARTICLES OF SPORTS CLOTHING; SPORTS BREECHES; SPORTS UNIFORMS; CLOTHING; FOOTWEAR;
HEADGEAR; SHIRTS; TEE-SHIRTS; PANTS; TROUSERS; DRESSES; READY-MADE CLOTHING; SARIS; SARONGS;
DHOTI; PYJAMAS; SKIRTS; HOSIERY; UNDERCLOTHING; UNDERPANTS; UNDERWEAR; VESTS; BRASSIERES;
PETTICOATS; SUITS; SWEATERS; JACKETS; OVERCOATS; KNITWEAR; NECKTIES; BELTS; CAPS; GLOVES; SCARFS;
SHAWLS AND SOCKS.
IRFANALI SULTANBHAI MOMIN
trading as ;SHAIRZA BOUTIQUE
ROOM NO 7, 3rd FLOOR, B/C- WING, MUNIWARABAD BEHRAM BAUG ROAD, OPP KHOJA JAMATKHANA, JOGESHWARI WEST, MUMBAI 4000102

Proposed to be Used
MUMBAI
CLOTHING CLASS 25
4322425  16/10/2019
DEVENDRA SINGH PROP. OF DFC ENTERPRISES
C/O DEVENDRA SINGH VILL-NITHAWARI, POST- PACHAWARI, POLICE STATION- GONDA, DISTT.-ALIGARH-202123
Prop.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092
Proposed to be Used
DELHI
footwear
DANISH MUNIR
S/O NISAR KHAN, A/165, ANAND NAGAR BAHODAPUR, GIRD, S.P. ASHRAM
CLOTHING AND LEATHER ITEMS SELLER
INDIVIDUAL

Proposed to be Used
MUMBAI
GARMENTS & CLOTHING
4322474   16/10/2019
MAKE MY MERCH PRIVATE LIMITED
HNO. 152/2 CSC BUILDING MASTER BAG, NEAR HANUMAN MANDIR MASTER BAG SITAPUR 261302
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
4322610  16/10/2019
GURNEET KAUR
Flat No. 102, Inder Residency, The Legend, Avanthi Nagar, Basheerbagh - 500029
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
CLOTHING
4323329    17/10/2019
FASHION TRIBE PRIVATE LIMITED
122, 1ST FLOOR, BUILDING NO – 03, B –WING, RAHUL MITTAL INDUSTRIAL ESTATE, MAROL, MUMBAI – 400059,
MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAJ KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
CLOTHING & READYMADE GARMENT
4323904  17/10/2019
RASIK RAJARAM KARDEKAR (PROPRIETOR) TRADING AS JAY GAJANAN CREATIONS
101/1, D-WING, RAJLAXMI APARTMENT, MANJARLI, BADLAPUR CITY BADLAPUR DISTRICT THANE PIN 421503
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Clothing
4324332  18/10/2019
ISHTIYAK AHMED
S-221/127A, GALI NO.3, VISHNU GARDEN, TILAK NAGAR, DELHI-18
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B-5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4324333   18/10/2019
KANHAIYA KUMAR SAHU
A128A, KH. NO. 220/2, GROUND FLOOR, ST.NO. 3, BLOCK -A , INDER ENCLAVE, NANGLOI, WEST DELHI-41
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4325279  18/10/2019

KULBIR SINGH
C/O EURO SAFETY FOOTWEAR (INDIA) PRIVATE LIMITED, B-49/4, 49/5, 54/2, 54/3, EPIP, SHASTRIPURAM, AGRA-282007, UTTAR PRADESH, INDIA.

INDIVIDUAL
Address for service in India/Agents address:
PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.

Proposed to be Used
DELHI
Clothing, Footwear, Headgear included in Class 25.
Many Hazards, Right Protector

4325280  18/10/2019

KULBIR SINGH
C/O EURO SAFETY FOOTWEAR (INDIA) PRIVATE LIMITED, B-49/4, 49/5, 54/2, 54/3, EPIP, SHASTRIPURAM, AGRA-282007, UTTAR PRADESH, INDIA.

INDIVIDUAL

Address for service in India/Agents address:

PRIYANKA GUPTA
10, TAGORE NAGAR, DAYAL BAGH, AGRA-282005, U.P.

Proposed to be Used

DELHI

Clothing, Footwear, Headgear included in Class 25.
4325470    19/10/2019
FARMAN HUSSAIN
S-221/168, ST.NO.4, VISHNU GARDEN, TILAK NAGAR, DELHI-18
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
D.KIK JEANS
4325471   19/10/2019
MD NADEEM
A-63, GALI NO. 19, FAZALPUR, MANDAWALI, EAST DELHI-92
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
BREAKING BLUE

4325473  19/10/2019

KAMAL BATOLIYA
16/278E TANK ROAD, KAROL BAGH, NEW DELHI-05
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A G ALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
4325710  19/10/2019

BAY CREATIONS
113, BLUE ROSE INDUSTRIAL ESTATE, OPP.WESTERN EXPRESS HIGHWAY, BORIVALI-EAST, MUMBAI-400066

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Clothing, footwear, headwear, Sportswear, Sports jackets, Clothing for sports, Sports clothing included in class 25
4325711  19/10/2019
RUHI KISHOR PRADHAN
D/O: KISHOR PRADHAN, F/63, MAKER KUNDAN GARDEN, JUHU TARA ROAD, MUMBAI, JUHU, MUMBAI, MAHARASHTRA 400049
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Clothing, footwear, headwear
Geetues

4325826  19/10/2019

GEETIKA PARIHAR
Plot No. 4719 E, Flat 205, Sector 23A, Gurgaon, Haryana - 122015

Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI

Clothing, Footwear, Headwear
BARRAGE

4325857    19/10/2019
AMIT JAIRATH KARTA OF AMIT JAIRATH (HUF)
35-E, RISHI NAGAR, NEAR MOTHER TOUCH SCHOOL, LUDHIANA
HUF
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, Bhai Randhir Singh Nagar, Ludhiana - 141 004 Punjab.

Proposed to be Used
DELHI
HOSIERY & READEMADE GARMENTS INCLUDING FOOTWEAR
HAPPAGIBB
4326033  19/10/2019
DEEPIKA GUPTA
I 47, ASHOK VIHAR, PHASE 1, DELHI-110052
Class 25 . Clothing, footwear, headgear
PROPRIETOR
Proposed to be Used
DELHI
Clothing, footwear, headgear
RAVINDRA KUMAR MISHRA PROPRIETOR OF M/S SJR ENTERPRISES
4/256 B, UGF, RATAN VIHAR, KIRARI SULEMAN NAGAR, DELHI 110086

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Clothing, Footwear and Headwear.
4326368    21/10/2019
JAGJEETKAUR
trading as ;DSIGNERJASS
845, KALKAJI COLONY, NEW DELHI-110019, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CLOTHING & WEARING APPARELS OF ALL SORTS BEING GOODS INCLUDED IN CLASS 25.
QASIDA FASHION PVT LTD

4326370   21/10/2019
QASIDA FASHION PRIVATE LIMITED
6,7,8, Battery Compound, Near Ved Darshan Building, Opposite Shah Arcade Malad (East), Mumbai - 400097, Maharashtra
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :28/12/2016

MUMBAI
Clothing (readymade garments)
4326491  21/10/2019
3NUCLEUS
The Cool Vibe Store C/O 3 Nucleus G-1, 332, Rashmi Apartment, Indrapuri, Bhavarkua, Indore 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore
Used Since :12/10/2019
MUMBAI
Clothing as included in class 25.
COOLSHINE

4326546  21/10/2019
RAJIBIR SINGH
H.N.35, MAIN ROAD, NEAR BUS STAND, TILANGPUR KOITIA, NAJAFGARH
PROPRIETOR _TRADING AS Soni Enterprises

Address for service in India/Attorney address:
PRAVEEN PALIWAL
Bambi Road, Gopal Ganj, Infront of back gate DAV inter college, orai

Proposed to be Used
DELHI
Track suits, Pyjamas, Tee-Shirts, Trousers, Sportwear, kurti included in class 25.
COLETO

4327031  21/10/2019

KAILASH CHANDRA MAHESHWARI
545, G.T.ROAD , 3RD FLOOR, HOWRAH- 711 101
NEW APPLICANT

Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET,UTTARPARA,HOOGHLY,PIN 712 258,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
READY MADE GARMENTS
Raian Fashion

MUKESH KUMAR S/O MAHAVEER SINGH
H. NO. I-98, GANGANAGAR, MAWANA ROAD, MEERUT CANTT, MEERUT, U.P.-250001

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO-9, KANSAI MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
READY MADE GARMENTS, FOOTWEAR.
Vidson
4327637  22/10/2019
BEST MEDIA SOLUTIONS
B-10/44 SECTOR 18 ROHINI NEW DELHI-110085
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Clothing, footwear, headwear
RADHA MADHAV GARMENTS

4327729  22/10/2019
SANDEEP KUMAR DAGA
trading as : RADHA MADHAV GARMENTS
X-331, GALI NO- 05, RAGHUBARPURA NO 1, DELHI-110031, INDIA
MANUFACTURER AND MERCHANT
Used Since : 06/08/2010
DELHI
HEADGEAR CLOTHING, FOOTWEAR.
INZEX

4327784  22/10/2019

MOHAMMED INZAMAMUL MISTRY
AMTALA,P.O. KANYANAGAR,P.S. BISHNUPUR,DIST-SOUTH 24-PARGANAS,KOLKATA,743398

HOSIERY GOODS AND READYMADE GARMENTS
Individual

Proposed to be Used

KOLKATA

JEANS,COTTON TROUSERS, SHIRTS, JACKETS, SHORTS, AND SKIRTS FOR MEN, WOMEN AND CHILDREN,READYMADE GARMENTS AND CLOTHING. ALL BEING GOODS INCLUDED IN CLASS 25.
4328473  23/10/2019
ASHWANI APPARELS AND PROPERTIES PVT. LTD.
1207/1208, SUNSHINE TOWER, S.B. MARG, PRABHADEVI, MUMBAI-400013, MAHARASHTRA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Children's clothing
R. K. FASHIONS
SHOP NO. 2/3, THAKUR SADAN 1, BHAVANI SHANKAR ROAD, OPP. POLICE STATION, DADAR (WEST), MUMBAI-400 028
PARTNERSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI
MEN’S WEAR INCLUDING SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, CHILDREN’S WEAR INCLUDING
FROCK, MIDI, SKIRT, CAPRI, THREE FORTH, T-SHIRT, TROUSER, JEANS, SHIRT, CHUDIDAR, WOMEN’S WEAR
INCLUDING CHUDIDAR, PYJAMA, KURTI, TOP, SHIRT, TROUSER, JEAN, CLOTHING, READYMADE GARMENTS,
WESTERN WEAR
4328685  23/10/2019
SUBHASH CHANDER JINDAL TRADING AS: RICH STEP FOOTWEARS
M-160, Gali No.- 10, Shastri Nagar, Delhi 110052
NEW APPLICATION
Address for service in India/Attorney address:
QUALITY REGISTRATION CO.
S-2,Plot No. 51 Vikram Enclave Shalimar Garden Sahibabad Ghaziabad Utter Pradesh 201005

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR, HOSIERY
COLLARD

4329300  23/10/2019

NITIN SEHDEV
B-325, HARI NAGAR, NEW DELHI
INDIVIDUAL FIRM

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR INCLUDED IN CLASS 25
Neemafab
4329775  24/10/2019

MOHA ATELIER PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, PRIYANKA SINGH)
P-104, Sector A, Metropolitan Co Operative Housing Society, Kolkata-700105
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
KOLKATA
Clothing, footwear, headgear under Class 25.
RED COURSE
4329885  24/10/2019
MOHD ARMAN M/S ALINA GARMENTS
A-244, GALI NO-4, A-BLOCK JANTA MAJDOOR COLONY JAFRABAD, EAST DELHI-110053
Individual
Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
Clothing (Readymade Garments), Footwear, Headgear
TAAPIS SAREES AND MATCHING CENTER

4330396    24/10/2019
AMBAVI GOTHI (INDIAN NATIONAL, PROPRIETOR), TRADING AS TAAPIS SAREES AND MATCHING CENTER
C-42, S-11, Amar Jyoti Society, Sector - 14, Vashi, Navi Mumbai - 400703, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/07/2009
Mumbai
Clothing, footwear, headgear
FINOOS
4330866  24/10/2019
HANSRAJ SHARMA TRADING AS: MILR
2A, BHUWANESHWAR WATI VISTAR, KANAKPURA, JAIPUR 302034
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018
Proposed to be Used
AHMEDABAD
KURTI (CLOTHING) CLASS 25 ONLY)
LOVACE

4330867  24/10/2019
KIRAN SHARMA TRADING AS: KA & KI CREATIONS
2A, Bhuvneshwari Vatika Vistar 2, 60 Feet Road Sirsi Road,Kanakpura Panchyawala, Jaipur, Rajasthan, 302034
INDIVIDUAL

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD
KURTI (CLOTHING) CLASS 25 ONLY)
HITESH KUMAR
trading as ;HRISHANSHI CREATIONS
C-1/130-A F/F KH NO-399/2 STREET NO-5 PUSTA-5 SONIA VIHAR DELHI-110093
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
READYMADE GARMENTS (HOSIERY)
GIGGLEFOLKS

4331933  25/10/2019

NEHA MANISHA
803, TOWER 10, SUPREME TOWERS, SECTOR 99, NOIDA, PINCODE - 201301, UTTAR PRADESH, INDIA
PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA
Used Since :22/09/2019

DELHI
Clothing, Jumpsuits, Frocks, Skirts, Tops, Crop tops, Ghagra Choli (Readymade Garments), Kurta (shirt), Pajama (Trouser), and Shorts.
RAJAT AGARWAL
B-602, siddhivinayak tower, chikuwadi, boriwali - west Mumbai - 92
appareal, clothing brand

Proposed to be Used

MUMBAI

WEARING APPEAL FOR MEN, WOMEN AND CHILDREN, NAMELY, UNDERWEAR FOR MEN AND BOYS, HOSIERY FOR MEN, WOMEN, AND CHILDREN, SWEATERS, SWEAT SHIRTS, SPORTSWEAR AND SWIMWEAR. CLOTHING OF ALL KINDS, ESPECIALLY SPORT AND LEISURE WEAR, SPORT AND LEISURE SHOES, accessories of mens and womens
SPAKS
4331975  26/10/2019
PANKAJ KUMAR GUPTA S/O LATE SH. R. N. GUPTA
7/209(6), Swaroop Nagar, Kanpur-208002
individual
Address for service in India/Attorney address:
NSATTORNEY
1673, 2nd Floor, Rani Bagh, Delhi-110034.
Used Since :01/04/2018
DELHI
Footwears, Shoes
Shradha Ponnappa Designs

4331985  26/10/2019
SHRADHA IYCHETTIRA PONNAPPA
Benaka Towers, 16th 'D' Main Road, Kodihalli, Bangalore - 560 008
Sole Proprietor

Address for service in India/Attorney address:
CHETAN CHANDRASHEKHAR
F-03, Ashraya Apartments, 1st Main Road, Tata Silk Farm, Basavanagudi, Bangalore - 560 004
Used Since :24/03/2017

CHENNAI
clothing; sarees; ceremonial dresses for women; women's wear; women's dresses; salwar kurta (readymade garments for women);
4332155  26/10/2019
ASSEMAN VALENTIN KOFFI
NO. 102, 7 HILL APARTMENT, 13TH CROSS, 1ST BLOCK, NEAR STATE BANK OF INDIA, AKSHAYA NAGAR, BANGALORE NORTH, BANGALORE, KARNATAKA - 560016.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Clothing for men, women and children, footwear, headgear included in class 25.
4332166   26/10/2019
MR. ABID JAHANGIR TRADING AS SHUBH SELECTION
8/1, AMARTOLLA LANE, KOLKATA – 700 001
Sole Proprietorship Concern

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :24/07/2013

To be associated with:
3374178

KOLKATA
HURAIRA

4332307  26/10/2019

ABDUL MAJED

HOUSE NO H 249 GADDA COLONY NEAR MUSTAFA MASJID JAIPUR EXTN PART 2 BADARPUR NEW DELHI 110044

Clothing

PROPRIETORSHIP

Proposed to be Used

DELHI

Clothing included in Class 25
INTERSECT

4332319  26/10/2019
DEEPAK RAWAT
H. NO.- 1351, JANTA FLATS, NEAR G.T.B. HOSPITAL, G.T.B. ENCLAVE DELHI-110093
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Clothing, footwear, headwear
7 CHANEL FASHION

7 CHANEL FASHION
S-601, UPPER GROUND, J J AC MARKET, RING ROAD, SURAT-395002
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD

Pants; gowns; leggings [trousers]; dresses; salwar kurta (readymade garments for women); clothing; trousers; ready-to-wear clothing.
4332364   26/10/2019
7 CHANEL FASHION
S-601, UPPER GROUND, J J AC MARKET, RING ROAD, SURAT-395002
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

**Proposed to be Used**

**AHMEDABAD**

Pants; gowns; leggings [trousers]; dresses; salwar kurta (readymade garments for women); clothing; trousers; ready-to-wear clothing.
VAHSON

4332367  26/10/2019

VSDN ENTERPRISES PRIVATE LIMITED
Plot No. 523 Insaf Nagar, Indira Nagar, LUCKNOW UP 226016 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)

Proposed to be Used
DELI

Readymade garments Including Salwar Suits, Kurti, Ethnic Wear, Designer Wear, for men, woman & kids
ERANQO
4332368   26/10/2019
NEELESH NAYAL
B-35, D,GURU GOBIND SINGH KUNJ, NEAR CENTRAL SCHOOL, TAGORE GARDEN EXTENSION, DELHI-110027
individual
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since: 22/08/2018
DELHI
Clothing, footwear, headwear
4332479  27/10/2019
SACRED11 RETAIL PRIVATE LIMITED
414, NEAR DIVINE HOTEL, ADARSH NAGAR, JAIPUR 302004
BODY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDabad
READYMADE GARMENTS, FASHION GARMENTS FOR MEN, WOMEN AND KIDS INCLUDING IN CLASS 25
Trade Marks Journal No: 1929, 25/11/2019 Class 25

ARSHAD BADARUDEEN
ABDULLA MANZIL, MUSLIM STREET, KOTTARAKKARA, KOLLAM-691 506, KERALA STATE, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR, READY MADE GARMENTS.
CITY QUEEN

4332778 28/10/2019
SHREE MAHAMAYA APPARELS LLP
103, MAHARSHI DEVENDRA ROAD, 1ST FLOOR, KOLKATA-700 006
NEW APPLICANT

Address for service in India/Attorney address:
SEN ASSOCIATES
65 CHANDITALA STREET, UTTARPARA, HOOGHLY, PIN 712 258, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
READY MADE GARMENTS
Proposed to be Used

DELHI

CLOTHING, HEADGEAR, FOOTWEAR
NIRAM

4333061  29/10/2019

DHAMOVES VENTURES PRIVATE LIMITED
1/126, Kuthampully Post, Thrissur, Kerala, India - 680594

Private Limited Company

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used

CHENNAI

Clothing, footwear, headwear
KSNOOR

4333068  29/10/2019
KULDEEP SINGH TRADING AS K.S. DOLPHIN FASHION KNITWEARS
2260/6-B, STREET NO. 1/2, GANDHI NAGAR, LUDHIANA-141008 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2017
DELHI
Hosiery & Ready-made Clothing.
Aborstory

4333215  30/10/2019
AROTY PANYANG
Opp. VTI 2-Mile Pasighat, PO/PS - Pasighat, District - East Siang, Arunachal Pradesh
Indian Sole Proprietorship
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.

Proposed to be Used
KOLKATA
Dresses; Shirts; Trousers; Tops; T-shirts; Shawls; Scarves; Sweaters; Hats
ANITA TRADING AS V R ENTERPRISES.
MODEL TOWN, SAMALKHA, DISTT.-PANIPAT-132101, HARYANA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
HARBANS LAL S ARORA A SOLE PROPRIETOR OF M/S. H.D. SILK MILLS
L-2072, 1ST FLOOR, SURAT TEXTILE MARKET, RING ROAD, SURAT-395002, GUJARAT STATE, INDIA.
A SOLE PROPRIETARY FIRM

Address for service in India/Attorney address:
J.A.JANI & ASSOCIATES
K-201, 2ND FLOOR, 'K' WING, WESTERN CITY APARTMENT, NR.L.P.SAVANI SCHOOL, PAL-ADAJAN, SURAT-395009,
GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
SAREES INCLUDED IN CLASS 25.
LET$GO

4334006    30/10/2019

MANOJ SANCHETI
B/5-22, 1st FLOOR, KRISHNA NAGAR, DELHI-110051

Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI

Ready-made clothing, Men's wear, Women's wear, Ladies' wear, Infant wear, Casual wear
4334240  31/10/2019
NITYANAND RAMAKANT GAVKAR TRADING AS GAONKAR DOT ECOM
Navnath Nagar, 218/9, Behind Laxminarayan Talkies, Mide, Solapur, Solapur, Maharashtra - 413006
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Ready-made clothing.
Trade Marks Journal No: 1929 ,  25/11/2019           Class 25

AFROZ PERVEEN
9/503 Shaktikunj Apartment, T B-Block Sector 62, Noida - 201307
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Ready-made clothing.
EthIndia
4334489  31/10/2019
SHEENA JAIN
4/95, Baluganj, Agra, Uttar Pradesh- 282001
Owner
Address for service in India/Agents address:
ANKUR VERMA
9/112A, JATTI KATRA, MOTI KATRA, AGRA-282003, UP.
Used Since : 17/10/2018
To be associated with:
3975699
DELHI
CLOTHING, FOOTWEAR AND HEADGEAR
ROCKTEN10
4334529  31/10/2019
SHADAB
KH.NO. 1005/480, GALI NO. 2, BIHARI COLONY, SHAHDARA, DELHI-
SINGLE FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Proposed to be Used
DELHI
CLOTHING, HEADGEAR, FOOTWEAR
Blu Gravity
4334774   31/10/2019
REENA BHANWARLAL JANGID TRADING AS REENA APPARELS
32, 1st Cross, Chikkanna Layout, Herohalli, Bangalore - 560091
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Ready-made clothing.
OHUTA

4334864    01/11/2019
DESM DAS
C/O OHUTA, HOUSE NO.79, UPASANA PALACE COMPLEX, DR. R.P.ROAD, ASSAM SACHIVALAYA, GANESHGURI, GUWAHATI, ASSAM, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
KOLKATA
READYMAD GARMENTS(NOT INCLUDED IN OTHER CLASSES)
4335092  01/11/2019
SAYED NOOR MOHAMMED TRADING AS AL-NOOR & SONS
AL-QURESH HOUSE, 48/A, CHAKLA STREET, MUMBAI - 400003, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH Nagar,THANE (E)-400603
Proposed to be Used
MUMBAI
SPORTS CAP.
VINUSI HUB
4335363  01/11/2019
VINUSHI HUB
X/3309 STREET NO. 2 RAGHUBARPURA NO. 2, GANDHI NAGAR, DELHI - 110031
READYMADE GARMENTS
PROPRIETORSHIP
Proposed to be Used
DELHI
Readymade Garments of mens and womens.
4335402  01/11/2019
RAKHI KHERA PROP. OF ABITI BELLA ENTERPRISES
E-26, 1ST FLOOR SUNCITY SECTOR-54, GURGAON, HARYANA-122003
PROP.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Clothing, footwear, headwear
4335720   01/11/2019
VASUDEV S.L.
NO.91/2.S.R.COMPLEX,HONGASANDRA,BEGUR MAIN ROAD,BANGALORE,KARNATAKA -560 068,INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Proposed to be Used
CHENNAI
CLOTHING, FOOTWEAR, HEADGEAR, READY MADE GARMENTS.
Trade Marks Journal No: 1929 ,  25/11/2019           Class 25

ProMount
4335768    01/11/2019
SH. PRAKASH LODHA PROPRIETOR OF M/S MOUNTAIN COLOURS
BACK SIDE OF H. P. GAS AGENCY GODOWN, BAJRAH VILLAGE, RAHON ROAD, LUDHIANA-141007, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :03/05/2016

DELHI

HOSIERY & READYMADE GARMENTS
BANSAL NISAN

4335791  01/11/2019
ISHWAR CHAND BANSAL PROPRIETOR OF BANSAL TEXTILES
17/2 sashi bhushan sarkar lane salkia howrah, West Bengal
Proprietor

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
KOLKATA
Inner wear, Ready Made Garments, Hosiery, under Garments
THE LOOM STORY
4336168  01/11/2019
MRS. SHUBHANGI NITIN MAHAJAN TRADING AS THE LOOM STORY
16, Indrayani, Chhatrapati Nagar, Garkheda Parisar, Aurangabad-431005.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since : 25/08/2016
To be associated with:
3366212
MUMBAI
CLOTHING & READYMADE GARMENTS.
GlobalKnots

4336352  02/11/2019

HIRA GARMENTS
B.B. ROAD BYELANE, L.B. ROAD, TEZPUR-784001
PARTNERSHIP FIRM

Address for service in India/Agents address:
RIJU MONI PATHAK
1ST FLOOR, HOTEL MADHUBAN, N.C. ROAD, NEAR KAMRUPIA, NAAMGHAR, TEZPUR, ASSAM-784001.

Proposed to be Used
KOLKATA
Clothing, footwear and headwear for human beings and other items included in Class 25
MOHAMMED IQBAL
No.15, New no.9, 2nd floor, 7th Cross, H Siddaiah Road, Bangalore 560 027
proprietor

Address for service in India/Attorney address:
V RAVI
AP1396,31ST STREET 6TH SECTOR K K NAGAR CHENNAI 600 078

Proposed to be Used

CHENNAI
CLOTHINGS
CULTURESHOCK

4336457  02/11/2019
PEREZ KARJEE
#1086S, NEAR ASSAM GRAMIN VIKASH BANK, KAJALGAON, CHIRANG, ASSAM:783385

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
T-shirts, Pants, Panties, Shirts, Slips [undergarments]
BEFITTERZ
4336854    04/11/2019
NILESH CHANDRA RAUSHAN
H-754,FLAT NO. A-2, KH. NO. 33/2/1, F/F,PALAM EXTENSION, PALAM VILLAGE SOUTH WEST DELHI-110045
INDIVIDUAL
Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
Clothing, footwear, headgear.
KРИTAM

4336871   04/11/2019
KRISHNA GOPAL DAS ADHIKARI
WP-259, WAZIRPUR VILLAGE, ASHOK VIHAR, NORTH WEST DELHI, DELHI-110052
PROPRIETOR

Proposed to be Used
DELHI

Clothing, Footwear, Headgear
Trade Marks Journal No: 1929 ,  25/11/2019    Class 25

SUE MUE PRIVATE LIMITED
S-10, Green Park Main Market, New Delhi-110016
Incorporated Company

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :01/04/2019

To be associated with:
3988141
DELHI
Clothing, footwear, headgear
4337114  04/11/2019
DASHRATH KUMAWAT (Trading as HARSHITA MARKETING)
S-177-A, 4S COLONY NEW LOHA MANDI, ROAD NO. 14, MACHEDA, JAIPUR-302013
PROPRIETOR
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Used Since :14/09/2019
AHMEDABAD
Clothing, Ready-to-wear clothing, clothing for men, women and children, Woolen clothing, Under garments, Sleeping garments, Coats, Leather garments, Clothing for infants, Gloves for apparel, Garments for protecting clothing, Beach clothing, Nappy pants[clothing], Jackets, Athletic clothing, Ready-made clothing, Jogging sets [clothing], Footwear, Headgear.
MADHUSMITA KATHUA
203 2nd floor, Jyotiba Colony, Nakhate V, Rahatanni, Pune-411017
sports wears and goods
One Person Company

Proposed to be Used

MUMBAI
Sports Wear
4338074  05/11/2019

MADANLAL
M/S. POOJA EXPORT, #9(1) SNVS LAYOUT, 1ST STREET, CHINNASAMY AMMAL HIGH SCHOOL, KONGU MAIN ROAD, TIRUPUR-641607, TAMILNADU, INDIA
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since: 02/08/2018
CHENNAI
Tops, Leggings [trousers], Leggings [leg warmers], Under garments, Panties, Bras, Petticoats, Slips, Vests, Briefs,
U2K

4338110  05/11/2019
MR. YOGESH C. KURUBA TRADING AS B. ENTERPRISES
120, ATLANTIC PLAZA, GARAGE GALLI, DADAR (WEST), MUMBAI-400 028
PROPRIETORSHIP
Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Proposed to be Used
MUMBAI
SHIRT, T-SHIRT, TROUSER, JEANS, PANT, KURTA, PYJAMA, READYMADE GARMENTS, CLOTHING, HOSIERY
4339306  06/11/2019
SH. ARUN JAIN PROPRIETOR OF M/S SHANTI ARMY STORES
1034, IQBAL GANJ ROAD, LUDHIANA, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019

DELHI
HOSIERY & READYMADE GARMENTS
S.F. FITTINGS

3148826   01/01/2016
BHUSHAN KUMAR JAIN
trading as ;S.F. FITTINGS
B-71, SECTOR-3, DSIDC, BAWANA INDUSTRIAL AREA, DELHI-110039
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085
Used Since :25/12/2015
To be associated with:
3148823

DELHI
CLOTHING ACCESSORIES & COLLAR EYE HOOKS, SNAP-HOOKS, BUCKLES, NEEDLES; BARS, COLLAR BONES, ELASTIC HOOKS AND LOOPS, THREADS, SNAP FASTENER, STEEL TICII BUTTON, STRAPS, COTTON STRAPS AND TAILORING MATERIALS AND TRIMMING.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3148823.
3478919  10/02/2017
SURINDER MALIK
E-12 CONNAUGHT PLACE NEW DELHI 110001
MANUFACTUR
Address for service in India/Attorney address:
YASHMI SEHGAL
A-33, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :01/04/2010

DELHI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ZIP ZIPPERS FOR BAGS, ZIP FASTENERS.
3576350  22/06/2017
MOHAMMED ZUBAIR KHAN
trading as ;GARIB NAWAZ ENTERPRISES
89, UNDERIA STREET, KHAN MANZIL, 1ST FLOOR, CHOWKI MOHALLA, MUMBAI-400008, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM

Proposed to be Used
MUMBAI
HAIR WIG, HAIR EXTENSIONS, HAIR STYLES INCLUDED IN CLASS 26

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
AROKA
3752922  14/02/2018
SHWARAN COUTURE LLP
trading as ;SHWARAN COUTURE LLP
BRINDAVAN TERRACES, 10TH FLOOR, 1001, DEONAR FARM ROAD, NEAR B.A.R.C. HOSPITAL, MUMBAI-400088,
MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
LIMITED LIABILITY PARTNERSHIP
Used Since :01/01/2018
MUMBAI
LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES; PINS AND NEEDLES; ARTIFICIAL
FLOWERS; HAIR DECORATIONS; FALSE HAIR INCLUDING WIGS, TOUPEES AND FALSE BEARDS; BARRETTEs AND
HAIR BANDS; HAIR NETS; BUCKLES AND ZIPPERS; BROOCHES; BUCKLES; CORDS FOR CLOTHING; CORSET BUSKS;
WHALEBONES FOR CORSETS; CROCHET HOOKS AND NEEDLES; CHARMS (OTHER THAN FOR JEWELLERY, KEY
RINGS OR KEY CHAINS); ALL BEING GOODS INCLUDED IN CLASS 26
DTMILTON

4175245   13/05/2019

SH. KISHAN LAL DHINGRA TRADING AS DHINGRA TRADERS.
4914-P, 3RD FLOOR, RAJAN MARKET, PHOOTA ROAD, SADAR BAZAR, DELHI-110006.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2019

DELHI

HOOKS AND DRESS HOOKS INCLUDED IN CLASS 26.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4306973   28/09/2019
DHIRAJ KUMAR
S/O RIKABCHANDJI, NO 71/7,NARAYANA MUDALI STREET, SOWCARPET,CHENNAI - 600001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
3902511

CHENNAI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
4319214  12/10/2019
CHARUL DILIP SAMANT
403, ANKUR, DSK RAANWARA NDA PASHAN ROAD, NEAR ADITYA SHAGUN MALL BAVDHAN KHUND, PUNE CITY, ARMAMENT, PUNE 411021 MH
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
MUMBAI
HUMAN HAIR WIGS, HAIR PIECES, HAIR EXTENSIONS AND ALL FORMS OF ADDED HAIR INCLUDED UNDER CLASS 26
ID YASIR

4330339  24/10/2019

YASIR REHMAN
WARD NO 14, GULSHAN COLONY, MEHDAVI ROAD, MALERKOTLA, SANGRUR, PUNJAB 148023
SINGLE FIRM

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
DELHI

Badges for wear, Artificial flowers, belt clasps, brooches [clothing accessories], brassards / arm bands [clothing accessories], collar supports, embroidering crochet hooks, embroidery / fancy goods [embroidery], ornamental novelty badges [buttons], shoulder pads for clothing
TIWFERQ
4332094   26/10/2019
ANKIT WADHWA
610, WARD 27, NEAR SHIVA PUBLIC SCHOOL, YADAV COLONY, HISAR, HARYANA
individual
Proposed to be Used
DELHI
Beads for handicraft work, embroidery
4333576  30/10/2019
TIANHAI LACE CO., LTD.
Room 1120, No. 9 Linhe Xi Road, Tianhe District, Guangzhou, Guangdong, China, 510610.
A Chinese Company
Address for service in India/Attorney address:
L. S. DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V,
KOLKATA 700 091.
Used Since :11/03/2019
KOLKATA
Edgings for clothing; lace for edgings; cords for clothing; false hems; fringes; braids; frills [lacework]; lace trimmings;
passementerie; picot [lace]; skirt flounces; frills for clothing; cords for trimming; tapes for curtain headings; embroidery;
silver embroidery; gold embroidery.
G1L ZIP
4336730 03/11/2019
MOHD. KAISSAR ALAM.
RZ/H-29, GARI NO.4, KH NO. 78/10 NIHAL VIHAR, NEAR OLD POLICE, CHOWKI, NANGLOI DELHI-110041.
PROPRIETOR
Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032
Proposed to be Used
DELHI
LACE, EMBROIDERY RIBBON, ZIP, BRAID, BUTTONS, HOOKS PIN, ZIP, ZIPPERS, FASTENER AND NEEDLES IN INCLUDED CLASS 26.
HABITAT

546697  07/03/1991
HABITAT DESIGNS LTD
HITHERCROFT ROAD, WALLINGFORD, OXFORDSHIRE OX10 9EU, ENGLAND.
MERCHANTS.

Address for service in India/Agents address:
DEPENNING & DEPENNING

Proposed to be Used

MUMBAI

CARPETS, RUGS MATS AND MATTING, DHURRIES, COVERINGS FOR FLOORS, NON TEXTILE WALL HANGINGS AND ALL GOODS IN CLASS 27.
3421264  28/11/2016
ABHINAV BHAT
trading as ;LaBellus
Labellus, House no. 2164, Sector-28, Faridabad - 121008, Haryana
Manufacturer and Merchants
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/10/2016
DELHI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
PEPPERFRY

4289722   11/09/2019
TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai
Used Since :01/08/2011

MUMBAI
Manufacturing of carpets, rugs, mats and matting; linoleums and other materials for covering floors; wall hangings (nontextile), bath mats, stair carpets, ceiling coverings, textile door mats, mural hangings, leather cloth, table mats, all being goods included in class 27.
DEEPIKA PADUKONE

4316164  09/10/2019

DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
4318586  11/10/2019
EBACO INDIA PVT LTD
KHASRA NO. 382, 3RD FLOOR, MG ROAD, NEAR AVALON RESORT, SULTANPUR - 110030
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
BRIK
4327823 22/10/2019
KUNAL ENTERPRISES
19, Bhaskar Lane, Bhuleshwar, Mumbai 400002
SOLE PROPRIETOR
Address for service in India/Attorney address:
MAYURI SHAH
114A Mittal Court, Nariman Point, Mumbai 400021
Proposed to be Used
MUMBAI
Carpets, Rugs, Mats and Matting, Linoleum and other materials for covering existing floors; Wall Hangings (non-textile)
SHALU SATIJA
SHALU SATIJA PROPRIETOR M/S KESHAV HOME FURNISHINGS, ANSAL SUSHANT CITY, B-962, NEAR SPLENDOR GRANDE, PANIPAT-132103 (HARYANA)
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SURAJ AGGARWAL ADV.,
CHAMBER NO 90, LAWYERS CHAMBERS, PANIPAT 132103 HRAYANA

Proposed to be Used
DELHI
CARPETS, RUGS, DURRIES, MATS AND MATTING, CARPET RUNNERS, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, PLASTIC FLOOR MATS, RUGS IN THE NATURE OF FLOOR RUNNERS, RUNNERS [MATS], WALL HANGINGS (NON TEXTILE), WALLPAPER INCLUDED IN CLASS-27
maycreation
4338688  05/11/2019
MINAKSHI
s1,d90, manglam city, kalwar road, jaipur, rajasthan
retail and wholesale
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings(non-textile)
KAPSTAR
4339672  06/11/2019
ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings-non-textile.
MR BEAN

2677168    22/02/2011
TIGER ASPECT PRODUCTION LTD
5 SOHO SQUARE LONDON W 1D 3QA U.K
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED KINGDOM

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI

GAMES; PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES; ACTION FIGURES; BOARD GAMES; BALLOONS;
BATHTOYS; BUILDING BLOCKS; BUBBLE MAKING WANDS AND SOLUTION SETS; CHRISTMAS STOCKINGS AND TREE
DECORATIONS; DISC TOSS TOYS; DOLLS; ELECTRIC ACTION TOYS; PLAYING CARDS; INFLATABLE TOYS; JIGSAW
PUZZLES; JUMP ROPES; KITES; MARBLES; MANIPULATIVE GAMES; MECHANICAL TOYS; PLUSH TOYS; PUPPETS;
BALLS; SPINNING TOPS; SQUEEZE TOYS; TARGET GAMES; TEDDY BEARS; TOY BUCKET AND SHOVEL SETS; TOY
VEHICLES; TOY WATCHES; WIND-UP TOYS; RETURING SPOOLS FOR THROWING; PAPER PARTY HATS.
CAPTAIN WIN

3251718  05/05/2016
VINOD SHARMA
trading as : BALAJI PLASTIC PRODUCTS
A-45/1, SHASTRI NAGAR, DELHI 110052
MANUFACTURER AND TRADER
Used Since : 01/04/2016
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES, GIFT AND NOVELTIES INCLUDED IN CLASS 28.
HOUSE OF CHESS

3270399  30/05/2016
JASWINDER SINGH
KULWANT SINGH
MINI ARORA
trading as ; PLEASANT TIMES INDUSTRIES
1052-JAGAT BANDHU LANE, OLD JAIL ROAD, RANJIT AVENUE C-BLOCK, AMRITSAR-143001
MERCHANT & MANUFACTURER

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since : 01/01/1999

DELHI
GAMES AND PLAYTHINGS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CHESS.
VROCK

3280164  09/06/2016
MR. VIJAY MUNJAL
Ms. Rekha Munjal
Mr. Naveen Munjal
Mr. Gaurav Munjal

trading as ; V.R HOLDINGS
Hero Nagar, G.T Road, Ludhiana – 141 003, Punjab, India
MANUFACTURERS AND MERCHANTS
An Indian Partnership Firm registered under the partnership Act, 1932,

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
GAMES AND PLAYTHINGS; GYMNASTICS AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.
KIDSPORTS LEAGUE

3378408 03/10/2016
ANUBHAVV ARORA & AMIT MEHRA
D-9/18, MODEL TOWN, DELHI-110009.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
PANJWANI & ASSOCIATES
M-15, GREATER KAILASH PART-I, NEW DELHI 110048
Proposed to be Used
DELHI
GAMES AND PLAYTHING, GYMANSTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES IN CLASS 28.
3436058    19/12/2016
EM CEE CEE SPORTS AGENCIES PVT. LTD.
trading as :EM CEE CEE SPORTS AGENCIES PVT. LTD.
JONEX HOUSE, SODAL ROAD, JALANDHAR (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2016
DELHI
Games and Playthings, Gymnastic and Sporting Articles; Play Swimming Pools; Grips, Over Grips & Head Covers for Cricket Bats, Badminton, Table Tennis; Net for Sports; Stationery Bicycles; Children’s Toy Bicycles & Decorations for Christmas Trees.
KREEDA SEARCH FOR SITA

3570019    14/06/2017
VINITA SIDHARTHA
G R COMPLEX ANNEX, FIRST FLOOR, 408, ANNASALAI, NANDANAM
PROPRIETRIX

Address for service in India/Attorney address:
KESHAVA.H.B
363/1, First Floor, Castle Plaza, Opposite Jangli Maharaj Mandir, Shivajinagar, Pune, Maharashtra - 411005

Used Since :21/02/2001

CHENNAI
• GAMES AND PLAYTHINGS; • BOARD GAMES • CUPS FOR DICE • DICE • GAMES • APPARATUS FOR GAMES • TRADITIONAL GAMES

The mark should be used as a whole.
3726587  13/01/2018
MAYUR DEDHIA
B/12, ROOP DARSHAN., JUHU LANE, ANDHERI, MUMBAI - 400058
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
Trade Marks Journal No: 1929, 25/11/2019  Class 28

SOUTH UNITED FCI PRIVATE LIMITED.
Oricon House, 12, K. Dubash Marg, Mumbai- 400 023.
A company registered in India.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since: 17/03/2015

MUMBAI
Games, toys and playthings; soccer balls, soccer goals, soccer goalkeeper’s gloves, goals for soccer, soccer goal nets, soccer knee pads, soccer ball bags, balls for playing soccer, nets for soccer goals, sports training apparatus, sporting articles and equipment being goods included in class 28.
4055491  14/01/2019
FAHEEM JAMIL SHAIKH PROPRIETOR OF EZONE ENTERPRISES
11/74 Mali GaliNagnath Road Osmanabad 413501
Proprietorship
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
MUMBAI
Body-building apparatus, body-training apparatus, gymnastic and sporting articles not included in other classes
4065675   23/01/2019
JAGDISH BHAI N PATEL
FLAT NO – 103, A WING, PRATHAMESH RESIDENCY – 1, PARNAKA DAHANU ROAD, OPP. MAHARASHTRA BANK,
DAHANU - 401601, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
BALLONS, TOY BALLOONS, PLAY BALLOONS, INCLUDED IN CLASS 28.
4169280 07/05/2019
OLYMPIC TRADING CO.REPRESENTED BY ITS PARTNER, MRS.BHAKTHAVATSALA
1/2 VINAYAKA TOWERS, 1ST FLOOR, 1ST CROSS, 1ST CROSS, GANDHI NAGAR, BANGALORE-560009
PARTNERSHIP FIRM
Address for service in India/Attorney address:
R.HARIKIRSHAN
HK LEGAL NITHA WARRIAM ROAD, COCHIN-682 016.
Used Since :22/07/1988
CHENNAI
SPORTS ARTICLES
4174802  13/05/2019
GALAXY ENTERPRISES, A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR SH. UMESH KUMAR
B 492, 2nd FLOOR, G D COLONY MAYUR VIHAR PHASE 3, NEAR SUNRISE PLAY SCHOOL, DELHI-110096
PROPRIETOR
Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR -18 ROHINI DELHI 110085
Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
4177296   15/05/2019
VISHAL GUPTA SOLE PROPRIETOR OF VISRI RETAIL
B-3/38, PHASE-2, ASHOK VIHAR, NORTH WEST DELHI - 110052 DELHI
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
4177779  15/05/2019
ANANDCO SPORTING CORPORATION
NEAR GURU NANAK NURSING INSTITUTE , WARYANA VILLAGE ROAD, P.O. NAGRA , JALANDHAR-144013
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since :01/04/1998
DELHI
SPORTS GOODS, GAME AND PLAY THINGS, GYMNASITC AND SPORTING ARTICLES, GYM AND PHYSICAL EXCERCISE EQUIPMENTS INCLUDED IN CLASS 28.
KNOCK KNOCK
4181195  20/05/2019

MAKEMYTRIP (INDIA) PRIVATE LIMITED
B – 36, First Floor, Pusa Road, New Delhi – 110005, and corporate office address at Building No. 5, 19th Floor, Tower A, DLF Phase 2,
Cyber City, Gurugram – 122002, Haryana.
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Used Since :07/04/2019

DELHI
Game and play things;
4308578  30/09/2019
GIRIRAJ ENTERPRISES
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA
A REGISTERED PARTNERSHIP FIRM.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
GAMES AND PLAYTHINGS; GYMNASITIC AND SPORTING ARTICLES; SPORTS EQUIPMENTS AND APPARATUS;
AMUSEMENT PARK RIDES; AMUSEMENT GAME MACHINES; AUTOMATIC AND COIN-OPERATED AMUSEMENT
MACHINES; AMUSEMENT APPARATUS FOR USE IN ARCADES; WATERSLIDES; RECREATIONAL EQUIPMENT;
GAMBLING MACHINES; PLAYGROUND SLIDES; FAIRGROUND RIDE APPARATUS.
AMAN DUA
STOCK TOCK AT-SHOP NO.18, NAHRA NAHRI ROAD BAHADURGARH- 124507, HARYANA
PROPRIETORSHIP

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI

GAMES, TOYS AND PLAYTHINGS, VIDEO GAME APPARATUS, GYMNASITC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES, GIFT ITEMS IN CLASS-28
4311379  03/10/2019
ASHOK SONI (TRADING AS : M/S NITA ENTERPRISES)
A-46, basement, South Ext-II, South Delhi-110049
single firm

Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR Vihar, PHASE-I, Delhi India 110091
Used Since : 20/09/2019

DELHI
Swim rings, Swimming flippers, Swimming floats, Swimming boards, Swimming rings, Swimming equipment,
Swimming gloves, Swimming belts, Swimming kickboards, Swimming jackets, Swimming hand paddles, Inflatable
swimming pools, Swimming pool racing lanes, Flotation apparatus for swimming, Pools (Swimming-) [play articles],
Toys for use in swimming pools, Water polo balls, Boards used in the practice of water sports, Water wings, Water
slides covered in class-28
4315379   09/10/2019
VINAY PRAKASH GUPTA
601, GAYATRI BHAVAN, THAKUR COMPLEX, 90 FEET ROAD, KANDIVALI EAST, MUMBAI 400101

Proposed to be Used

MUMBAI

AMES AND PLAYTHINGS; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.
DEEPIKA PADUKONE

4316165    09/10/2019

DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4316778    10/10/2019
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
Ground Floor 7, Jor Bagh New Delhi - 110003
Other financial intermediation
PRIVATE COMPANY
Used Since : 01/09/2019
To be associated with:
3882669, 4102093
DELHI
Sporting articles and equipment, artificial Christmas trees, festive decorations, toys, games, playthings and novelties
4316901  10/10/2019
AJIT KUMAR PROPRIETOR OF TRISHKA ENTERPRISES
59 A&B, CYCLE MARKET, JHANDEWALAN EXTN., NEW DELHI-110055
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
Toys & Toys Vehicles, Baby swings, Games and Playthings, Play tents
Social Weaver Pte Ltd
04-01, 72, Farrer Road, Gallop Gables, Singapore-268851
a Company incorporated under the laws of Singapore

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Toys
4320394  14/10/2019
SHANDONG MBH FITNESS CO.,LTD
NINGJIN COUNTY, YINHE ECONOMY AND DEVELOPMENT ZONE, DEZhou, SHANDONG PROV., CHINA
a limited liability company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAi RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
stationary exercise bicycles; body rehabilitation apparatus; body-building apparatus; body-training apparatus; chest
expanders [exercisers]; exercisers [expanders]; dumb-bells; body-building apparatus; fitness machines and apparatus;
see-saws; Swing sets
4320396  14/10/2019  
SHANDONG MBH FITNESS CO.,LTD  
NINGJIN COUNTY, YINHE ECONOMY AND DEVELOPMENT ZONE, DEZHOU, SHANDONG PROV., CHINA  
a limited liability company incorporated under the laws of The People's Republic of China  
Address for service in India/Agents address:  
RAHUL RAJPUT.  
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.  
Proposed to be Used  
DELHI  
stationary exercise bicycles; body rehabilitation apparatus; body-building apparatus; body-training apparatus; chest expanders [exercisers]; exercisers [expanders]; dumb-bells; body-building apparatus; fitness machines and apparatus; see-saws; Swing sets
4321608  15/10/2019
ATUL MOLREE PROPRIETOR OF HR ENTERPRISES
3rd Floor, Flat No.411, PATRAKAR PARISAR, SECTOR-5, VASUNDRA, GHAZIABAD-201012, UTTAR PRADESH
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Sporting Articles (Except Clothings)
4323831  17/10/2019
RAVI KOCHAR
Ground Floor, T-38, Shukar Bazar Road, Uttam Nagar, North West Delhi, 110059
INDIVIDUAL
Address for service in India/Attorney address:
SUBHAS CHANDRA BOSE
310 3rd Floor, Plot No.1, Main Market, Dwarka Sector-10 110075

Proposed to be Used
DELHI
Badminton Shuttlecocks
GettBoles

4328294  22/10/2019

SAGAR BHATIA
B -24 1ST Floor DD SHED OKHLA PHASE 2 110020
Sole Proprietor

Address for service in India/Attorney address:
TUSHAR BHARGAVA
C/o Khandelwal Traders, Near Big Cinemas Alka, Station Road, Chhindwara, M.P. - 480001

Proposed to be Used
DELHI
Toys of all kinds
BDMR CRICKET SOLUTIONS

4329531   23/10/2019
CHANDNI MAHAJAN TRADING AS M/S. BDMR CRICKET SOLUTIONS
A-61, DEFENCE COLONY, MAWANA ROAD, MEERUT CITY, U.P.-250001
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI

Sports goods, gymnastic goods, cricket bat, cricket ball, goods and equipments of used in hockey, football, cricket, boxing tennis, squash, badminton, cycling, shooting and ridings; games and plaything, gymnastic and sporting articles
DAVID ISRAEL - PROPRIETOR - D.I.PRODUCTS
Type 2/4, Dr.V.S.I.Estate, Thiruvanmiyur, Chennai-600 041
Individual
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Used Since :09/09/2009

CHENNAI
hunting stick with a sharpen edge this is for exclusive for fishing and sport fishing equipments, bait (artificial fishing-), bite indicators (fishing tackle), bite sensors (fishing tackle), creels (fishing equipment), decoys for hunting or fishing, fishing tackle, floats for fishing, gut for fishing, reels for fishing, rods for fishing, scent for hunting or fishing, tackle (fishing-)
Proposed to be Used
MUMBAI
Christmas tree ornaments and decorations, except confectionery and electric Christmas tree lights; artificial Christmas trees; festive decorations [other than edible or for illumination].
4334217  31/10/2019
DARVINDER SINGH.
C-91 A, GROUND FLOOR, KIRTI NAGAR, NEW DELHI-110015.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Games and Plaything, Video game apparatus, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
WireFly

4334264  31/10/2019

BAZOOKA GAMES LLP
No 29, Geda Road, Periyar Gardens, Thottakkattukara, Aluva - 683108, Kerala
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Toy sling planes, Toys.
STRIKA
4334520  31/10/2019
NAND KISHORE GUPTA
43 Vaishno Dham Colony, sarai Road Meerut
Sports Goods Manufacturer
Director
Proposed to be Used
DELHI
GAMES AND SPORTING GOODS
PIRENE

4335887  01/11/2019
RAHUL GUPTA TRADING AS A.R ENTERPRISES.
3727/1, KANHAIYA NAGAR, TRI NAGAR, NEW DELHI-110035.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Games and Plaything, Video game apparatus, Gymnastic and Sporting articles, Toys, Balloons, Gloves for Games, Decorations for Christmas trees, Footballs, Cricket Bats and Balls (Gloves), Boxing Ring, Tennis Equipments, Squash Equipments, Badminton Rackets, Badminton Shuttlecocks, Cycling Machines(Stationary), Children's riding vehicles [playthings] included in Class 28.
4336307  02/11/2019
TEJPAL SINGH TRADING AS M/S NAUNIDH ENTERPRISES
B-55,3rd FLOOR,HARI NAGAR ,MAYA PURI,DELHI -110064
PROPRIETOR

Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092

Proposed to be Used
DELHI
Balloons; Toy balloons; Play balloons,Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
BAERAUX

4337315  04/11/2019

RAJ KUMAR SAH
A109, 3RD FLOOR, RAMA PARK, DWARKA MORE, NEW DELHI
TRADERS
PROPRIETOR

Proposed to be Used
DELHI

Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
PAMPIO

4337983   05/11/2019
M/S. GREEN GOLD LICENSING AND MERCHANDISING INDIA PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIK PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Toys, games, playthings and novelties, Gymnastic and Sporting Articles, Toy Vehicles, Toy Masks, Balloons (Play), Toy balls, Cricket balls, Pool balls, Play balls, Dolls, Kites, Mascot dolls.
ADORRIA

4337984 05/11/2019
M/S. GREEN GOLD LICENSING AND MERCHANDISING INDIA PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Toys, games, playthings and novelties, Gymnastic and Sporting Articles, Toy Vehicles, Toy Masks, Balloons (Play), Toy balls, Cricket balls, Pool balls, Play balls, Dolls, Kites, Mascot dolls.
HUSHFY
4337985  05/11/2019
M/S. GREEN GOLD LICENSING AND MERCHANDISING INDIA PRIVATE LIMITED
A1101, The Platina, 11th Floor, A Block, Gachibowli, Hyderabad – 500 032, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Toys, games, playthings and novelties, Gymnastic and Sporting Articles, Toy Vehicles, Toy Masks, Balloons (Play), Toy balls, Cricket balls, Pool balls, Play balls, Dolls, Kites, Mascot dolls.
Proposed to be Used

DELHI

Games, namely, dice games, backgammon games, memory games, building games, table top games, parlour games, ring games, board games, checkers games, party games, role playing games, card games and chess games; toys, namely, infant toys, water toys, tessellation toys, pet toys, inflatable toys, drawing toys, bathtub toys, knitted toys, action figure toys, construction toys, stuffed and plush toys, water-squiring toys, electronic learning toys and fantasy character toys; playthings, namely puppet theatres; video game apparatus in the nature of video game joysticks; Christmas tree decorations; amusement machines, automatic and coin-operated; game apparatus, namely, bases, bats, and balls for playing indoor and outdoor games; appliances for gymnastics; arcade video game machines; artificial snow for Christmas trees; baby gyms; bags especially designed for skis and surfboards; balls for games; bar-bells; baseball gloves; batting gloves; bells for Christmas trees; bingo cards; bladders of balls for games; bodyboards; boxing gloves; toy building blocks; butterfly nets; candle holders for Christmas trees; caps for toy pistols; carnival masks; chessboards; chest expanders; chips for gambling; Christmas crackers; Christmas tree stands; Christmas trees of synthetic material; confetti; conjuring apparatus, namely, magic tricks; controllers for game consoles; counters for games; cups for dice; darts; dice; dolls; dolls' beds; dolls' clothes; dolls' feeding bottles; dolls' houses; dolls' rooms; dominoes; draughtboards; checkerboards; toy drones; dumb-bells; elbow guards for athletic use; electronic targets; fish hooks; fishing lines; fishing tackle; flippers for swimming; floats for fishing; gaming machines for gambling; gloves for games, namely goalkeeper's gloves; golf bags, with or without wheels; golf clubs; golf gloves; hockey sticks; ice skates; in-line roller skates; jigsaw puzzles; joysticks for video games; kaleidoscopes; kite reels; kites; knee guards for athletic use; mah-jong; marbles for games; masks, namely, theatrical masks; matryoshka dolls; men's athletic supporters; needles for pumps for inflating balls for games; nets for sports; ornaments for Christmas trees, except illumination articles and confectionery; pachinkos; paddleboards; paper party hats; hand-held party poppers; play balloons; play balls; playing cards; plush toys; plush toys with attached comfort blanket; portable games and toys incorporating telecommunication functions, namely portable handheld game consoles incorporating telecommunication functions; portable games with liquid crystal displays; protective films adapted for screens for portable games; pumps specially adapted for use with balls for games; punching bags; puppets; marionettes; quoits; rackets; bats for games; baby rattles; remote-controlled toy vehicles; roller skates; sailboards; scale model kits; scale model vehicles; toy scooters; skateboards; skis; skittles; sleds; snow globes; snowboards; snowshoes; soap bubbles, namely bubble making wand and solutions sets stuffed toys; surfboards; swimming belts; swimming jackets; swimming kick boards; swimming pool air floats; play swimming pools; swings; tables for table tennis; targets; teddy bears; tennis ball throwing apparatus; tennis nets; toy air pistols; toy dough; toy figures; toy imitation cosmetics; toy mobiles; toy models; toy pistols; toy putty; toy robots; toy vehicles; trampolines; toy tricycles for infants; twirling batons; video game machines; water wings.
KAPSTAR

4339677  06/11/2019

ASHOK AJITKUMAR KAPOOR
1, SCENIC ACRES, VAPI CHALA ROAD, VAPI - 396191, GUJARAT
MANUFACTURING AND CONSULTANT
INDIVIDUAL

Proposed to be Used
AHMEDABAD

Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
DAIRY AMRUT

2347734    13/06/2012

LAKSHMI AGARWAL
703 PADAM DEEP TOWER G-10/8 SANJAY PLACE AGRA-282002
MANUFACTURER & TRADERS

Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.

Used Since :01/04/2012

DELHI

GHEE, BUTTER, NUTTER OIL( AN HYDERO MILK FAT), BUTTERLITE, YOGURT, CHEESE, MOZEELA, DAHI, CURD,
PANEER, LASSI, BUTTER LASSI, SKIMMED MILK POWDER, CREAM MILK POWDER, DAIRY WHITENER, DAIRY MIX,
WHEY PROTEIN, DAIRY WHEY, LACTOSE, CASEIN, MILK PROTEIN, BUTTER MILK POWDER, FLAVOURED MILK
POWDER, MILK POWDER, MILK & MILK PRODUCTS, REFIEND OIL, MUSTERED OILS, JAM , JELLIES, PICKELS, GROUND
NUT OILS, PRESERVED, DRIED, COOKED, FRUITS, AND VEGETABLE, FRUIT SAUCES, DAIRY PRODUCTS, LIQUID MILK,
FLAVOURED LIQUID MILK, PACKAGED LIQUID MILK AS INCLUDED IN CLASS 29.
2888456  23/01/2015
SHIV KARAN SINGH
E-406 GREATER KAILASH PART II NEW DELHI 110048
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Proposed to be Used
To be associated with:
2543004
DELHI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, MILK SHAKES, PREPARATION FOR MAKING MILK SHAKES, FOOD PRODUCTS MADE FROM EGGS, PICKLED EGGS, POWDERED EGG, PREPARATIONS MADE WHOLLY OR PRINCIPALLY FROM EGG, SNACK FOODS MADE FROM EGGS
NEW MAHAN

3041393    22/08/2015

HARYANA INDUSTRIES
Dharam Pal
Surinder Kumar Mittal
Rajinder Mittal

trading as ;HARYANA INDUSTRIES

PLOT NO.225C, INDUSTRIAL AREA PHASE-2, PANCHKULA (HARYANA)-INDIA

Manufacturing & Trading of Mustard oil , Edible oils
Partnership firm

Address for service in India/Attorney address:

RAJESH KUMAR KADIAN
Rajesh Kadian, RKF LAW, SCO No. 61, 2nd floor, 12A, Panchkula HARYANA-134109, Mobile No.+91 9216333435

Used Since :20/08/2015

DELHI

Mustard oil & Edible oils
3177555  05/02/2016
SIDDHANT ICECREAMS LLP
Brighton Bunglow No. 2, Unit-A, Plot No. 356, Lokhandwala, Oshiwara, Andheri (West), Mumbai, 400053.
MANUFACTURERS AND MERCHANTS
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
ABH LAW LLP
205, 2ND FLOOR, SEKSARIA CHAMBERS, NAGINDAS MASTER ROAD, FORT, MUMBAI-400023
Used Since :14/10/2014

To be associated with:
3177549, 3177551, 3177554

MUMBAI
MILK SHAKES; CREAM PREPARATIONS CONTAINING MILK AND FRUITS; MILK AND MILK PRODUCTS; MILK BEVERAGES; JELLIES; MILK JELLIES; FRUIT JELLIES; FRUIT SALADS; FROZEN FRUITS; JAMS; WHIPPED CREAM; CREAM DESERTS; DESERTS; DESERTS MADE FROM MILK; AND YOGURTS CONTAINING PULPED FRUITS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.1209160.
Trade Marks Journal No: 1929,  25/11/2019    Class 29

The Chop Shop

3213796  18/03/2016
SAHIL SETH
65, SECTOR 46, HUDA MARKET, GURGOAN-122003
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
RAHUL SOOD ADV.,
B-3, PLOT NO 7 & 8 PVR COMPLEX, NARAINA NEW DELHI 110028
Used Since :01/01/2016
DELHI
MEAT, FISH, POULTRY AND GAME , MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FOODS, EGGS AND ALL KINDS OF NON-VEG FOOD ITEMS INCLUDED IN CLASS 29
3213797  18/03/2016
SAHIL SETH
65, SECTOR 46, HUDA MARKET, GURGOAN-122003
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
RAHUL SOOD ADV.,
B-3, PLOT NO 7 & 8 PVR COMPLEX, NARAINA NEW DELHI 110028
Used Since :01/01/2016
To be associated with:
3213796
DELHI
MEAT, FISH, POULTRY AND GEME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FOODS, EGGS AND ALL KINDS OF NON-VEG FOOD ITEMS INCLUDED IN CLASS 29
3282621  09/06/2016
B. T. EXPORTADORA DE ACEITUNAS, S. A.
Salado Street 6-A, E-41010 Sevilla, Spain
Manufacturers and Traders
a corporation organized under the laws of Spain
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :29/09/2000
To be associated with:
975923
DELHI
Edible olives (processed) in all varieties and fillings; capers, large capers, gherkins, garlic, spring onions, chillies, chilli, jalapeños, artichokes, asparagus and red peppers, all being preserved; pickles; Vegetable preserves; sauces (pickles), Expressly not including edible oils and olive oils
The applicant wishes to claim the colours red, shades of orange, yellow, white, light blue, black, golden yellow, olive green and shades of green as elements of the mark...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..975923.
SINDHU RATNA
3442148 24/12/2016
SINDHU FARMS PRIVATE LIMITED
trading as ;SINDHU FARMS PRIVATE LIMITED
96-A, SUBHASH NAGAR, ROHTAK, HARYANA-124001.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2012
DELHI
Preserved, Dried & Cooked Fruits & Vegetables; Jellies, Jams, Fruit Sucies; Milk and Milk products; Salads.
MRGREENS

3449449  04/01/2017
SACHIN JAIN
RUCHIKA JAIN
trading as ;A2Z MANAGEMENT INC.
CS-11, GRAND CITY PLAZA, LODHI CLUB ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/12/2016

DELHI
Edible Oils and Fats; Preserved, Dried and Cooked Fruits and Vegetables; Jams, Jellies, Milk and Milk Products; Desi Ghee; Mustard Oil.
SCARLETT HOT WINGS

3464062  22/01/2017
TIPPING MR. PINK PVT. LTD.
H-45, Block -H, Connaught Circus, New Delhi, Delhi- 110001, India
Manufacturer
Body Incorporate

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075
Used Since :03/02/2015
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables.
3472066  02/02/2017
MR. MANISH AGGARWAL
HOUSE NO. 852, SECTOR 7, URBAN ESTATE, AMBALA CITY, HARYANA
MANUFACTURER, PROCESSOR AND MERCHANT

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI
PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES, EDIBLE OILS AND
FATS, GHEE, CURD, YOGURT, CHEESE, MILK POWDER, MILK, TONNED MILK, DOUBLE TONNED MILK, FULL CREAM
MILK, SKIMMED MILK, STANDARDIZED MILK, FLAVOURED MILK, MILK SHAKE, BUTTER MILK, PROTEIN MILK, SOYA
MILK, BUTTER, CREAM (DAIRY PRODUCT), MILK BEVERAGES, MILK PREDOMINATING PRODUCTS AND OTHER MILK
PRODUCTS ALL FALLING IN CLASS 29.
HEAVENLY BITES
3593830  18/07/2017
HALDIRAM MANUFACTURING COMPANY PVT. LTD.
B-1/H-3 MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Proposed to be Used
DELHI
“NUTS, INCLUDING PEANUTS, CASHEW NUTS, FRUIT SNACKS, VEGETABLE BASED SNACKS, DRIED FRUIT BASED
SNACKS, CANDIED FRUIT SNACKS, SNACK FOOD BASED ON NUTS, SOYA BASED SNACK FOOD, POTATO SNACKS,
POTATO BASED SNACKS, PRESERVED POTATOES, POTATO CRISPS, FRIES POTATOES, PRESERVED FRUITS,
PRESERVED VEGETABLES, DRIED VEGETABLES, COOKED FRUITS, VEGETABLES PREPARED, SOYABEAN
PREPARATIONS, BROAD BEANS, LENTILS, PICKLES, POTATO CHIPS, SOY CHIPS, VEGETABLE CHIPS, FRUIT CHIPS,
CHIPS (FRENCH FRIES), LOW POTATO CHIPS, MARGARINE, CANNED VEGETABLES & FRUIT CANNED PULSES,
CANNED PEAS, PULSES, PROCESSED SEEDS OF PEAS AND LENTILS, JAMS, JELLIES, MARMALADE, DAIRY
PRODUCTS, NAMELY MILK AND MILK BEVERAGES, YOGURT, MILK BASED DESERTS, ICE CREAM SHAKE, EDIBLE
OILS, BEANS PRESERVED AND DRIED”
3603620    01/08/2017
VINICARE INTERNATIONAL LLP
149/25, N Block, Second Floor, Krishna Colony, Annanagar East, Chennai - 600102, Tamil Nadu
An Indian Partnership Firm

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 25/07/2014

CHENNAI

dried and cooked fruits and vegetables; jellies, jams; soups; soup powders; soup mixes; aloe vera prepared for human consumption; dried nuts, fruit and vegetables; preserved pulses; fruit based food beverages; edible, flavoured, roasted, seasoned, processed, spiced nuts; edible oils and fats; pulses; canned fruits and vegetables; vegetable based food beverages; Fruit-based organic food bars; instant soup; extracts for soup; snack mixes consisting of dehydrated fruit and processed nuts or raisins

Subject to restrict the area to South India only.
3666291  31/10/2017
MODERNS MILK AND AGRO PRODUCTS (I) PRIVATE LIMITED
RAJA COMPLEX, NEAR VIJAY CHAR RASTA, NARANPURAM GAM, AHMEDABAD - 380009 GUJARAT
Address for service in India/Attorney address:
ANAND PADH
790/1, TANKSHAL, NEAR TUTORIAL HIGH SCHOOL, KALUPUR, AHMEDABAD - 380001
Proposed to be Used
AHMEDABAD
MILK AND MILK BASED PRODUCTS, MILK DRINKS AND BEVERAGES, MILK POWDER AND PRODUCTS, MILK AND DAIRY PRODUCTS FOR FOOD AND DAIRY, MILK AND ITS SUBSTITUTES, DAIRY SUBSTITUTES, FLAVOURED MILK POWDER FOR MAKING DRINKS.
subject to restriction of the goods for sale in the state of GUJARAT and Uttar Pradesh only.
SUN VILLAGE
3681173  17/11/2017
LOTUS DAIRY PRODUCTS PRIVATE LIMITED
5 & 6TH FLOOR, CITY PLAZA, JHOTWARA ROAD, BANI PARK, JAIPUR-302016 RAJASTHAN
PVT. LTD. COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Compotes; Eggs; Milk And Milk Products; Edible Oils And Fats In Class 29.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3718686   04/01/2018
JETHARAM BHATTI
Shop No. 40, Municipal Market Panjim Goa
Proprietor

Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/01/2015

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
SONA TIL
3744792  05/02/2018
RECON OIL INDUSTRIES PVT. LTD.
5 Chunawala Estate, Kondivitta Road, J. B. Nagar, Andheri (E), Mumbai, Maharashtra - 400059

Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
782600

MUMBAI
Edible oils and fats, butter, butter cream, edible fats, fatty substances for the manufacture of edible fats, maize oil / corn oil, margarine, olive oil for food, palm kernel oil for food, palm oil for food, rape oil for food / colza oil for food, seeds prepared, sesame oil, sunflower oil for food, coconut oil, coconut fat, coconut butter, sunflower seeds prepared, meat, fish, poultry and game, meat extracts, preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, eggs, milk and milk products.
3766499    28/02/2018
NAIM HAFIZI
115-A, GOVERNMENT INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (WEST), MUMBAI-400 067.
Individual

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used
To be associated with:
2426488
MUMBAI
FLAVOURED MILK INCLUDED IN CLASS 29.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2426488.
आज़ैनेया

3767319 01/03/2018
SUNIL KUMAR JAIN
C/o. SH. MAHAVEER PRASAD JAIN, WARD NO. 05, GUJARO KA MOHALLA, SABJI MANDI KE PASS, NEWAI-304021, DIST. - TONK, RAJASTHAN

Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food and other all items in class 29.
TURANT

3781904   19/03/2018
TAVISHI FOODS INDIA PRIVATE LIMITED
E-74, SHAHASTRI NAGAR, OPP. SCIENCE PARK, JAIPUR RAJASTHAN
Pvt. Ltd. Company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD
Dry fruits & Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food, Pulses in class 29.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
Pink's
3781989   19/03/2018
MR. VINEET CHAWLA, MR. RAMESH CHAWLA
F 22A MALVIYA INDUSTRIAL AREA, JAIPUR
INDIVIDUAL
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since: 29/01/1966
AHMEDABAD
PICKLES, JELLIES, JAMS AND FRUIT PUREES & VEGETABLE PUREES (MURABBA).
Shri Aajaneya

3799154  07/04/2018
SUNIL KUMAR JAIN
C/o. SH. MAHAVEER PRASAD JAIN, WARD NO. 05, GUJARO KA MOHALLA, SABJI MANDI KE PASS, NEWAI, TONK, 304021
RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
To be associated with:
3767319

AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food and other all items in class 29.
Aagam Fresh
3808549  17/04/2018
SHIKHA JAIN TRADING AS AAGAM ENTERPRISES
106/5, CHATRAPATI MARG, VIJAY PATH, MANSAROVAR, JAIPUR-302020 RAJASTHAN
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
KANIKHA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
subject to restriction of the goods for sale in the state of GUJARAT and RAJASTHAN only.
The Indo Factory

Registered

Address for service in India/Attorney address:

Proposed to be Used

MUMBAI

Ground almonds, fruit chips, potato chips, desiccated coconut, potato crisps, dates, potato flakes, fruit peel, fruit pulp, tinned fruits, canned fruits, preserved garden herbs, chickpea paste, hummus, preserved lentils, prepared nuts, olive oil for food, preserved onions, peanut butter, processed peanuts, pickles, raisins, sesame oil and preserved soya beans for food
THARPLUS
3841671  24/05/2018
CHAMLA LAL JAKHAR
trading as ;JAKHAR AGRO INDUSTRIES
B-231, KARNI INDUSTRIAL AREA, BIKANER (RAJASTHAN)

Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)

Proposed to be Used
AHMEDABAD
GROUND NUT OIL AND EDIBLE OIL.
3867999   22/06/2018
INDIAN AGRO AND FOOD INDUSTRIES LTD
Indamara rajnandgaon, CG
Food Processing
Registered Company

Proposed to be Used
MUMBAI
Processed / Frozen Chicken
SABITHA C
Sabitha C, W/o Girish Kumar, Chandragiri Houses, Pamboor, Kuttur P.O, Thrissur, Pin: 680013, Kerala.
Proprietorship
Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
Dried, preserved, cooked, fruits and vegetables
Mark considered substantially as shown in the form of representation.
3902372  31/07/2018
MR. AMOL JAYSING DOIPHODE PROPRIETOR OF PARAGOLD TRADING & COMPANY
Major Nagar, Jakatwadi, Satara - 415002
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023
Proposed to be Used
MUMBAI
Edible Oil
LET'S MAKE MEAT GREAT AGAIN
3924270    23/08/2018
DELIGHTFUL GOURMET PRIVATE LIMITED
No.379, HAL 2nd Stage, Indiranagar, Bangalore, Karnataka 560038
An Indian Company incorporated under the provisions of the Indian Companies Act, 2013
Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAELLE ROAD, BANGALORE 560001
Used Since :16/12/2017
CHENNAI
Meat; Meat terrines; Packaged meats
SUBJECT TO USE THE MARK AS A WHOLE AS SHOWN ON THE FORM OF REPRESENTATION AS TAGLINE.
3935542   05/09/2018
MR. SALIM ABDULLA MOGAL PROPRIETOR OF MALVIS FOOD PRODUCT
35/1, Godowali, Panchgani, Satara –412805
Proprietorship

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune –411023
Used Since :17/11/2003

MUMBAI

Preserved, Dried And Cooked Fruits And Vegetables, Jellies & Jams

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DAYRICH
3936636  06/09/2018
PAWAN NANDKISHOR LAHANE
C/O NANDKISHOR LAHANE, DAHIGAON, JALNA
PROPRIETOR

Address for service in India/Attorney address:
AMEET RATHI
OFFICE NO 7/8, J HARNAM PLAZA, OPP IDBI BANK, OSMANPURA, AURANGABAD 431005

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
DND

3967977  09/10/2018

AHINSA FLOUR MILL PVT. LTD. UNIT 2
Gram Naya Khera, District - Tikamgarh (M. P.)

Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Edible Oils.
MUMBAI

Preserved, Dried And Cooked Fruits And Vegetables, Jellies & Jams
4019527  06/12/2018
M/S.SRI MAHARAJA REFINERIES.
No:131/3, Bhavani Main Road, Erode - 638004, Tamilnadu, India.
Manufacturer and Merchants

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :27/08/1975

CHENNAI
Edible Oils Including Refined.
4042548  31/12/2018
A. POONKODI PROPRIETOR OF DHARANI HERBBALS
470, NEHRU NAGAR, NALLUR, ERODE, TAMIL NADU-638459
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :12/11/2015

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Oils and fats for food.

Transliteration : VEDAN
4067916  25/01/2019
THE ORGANIC CARBON PRIVATE LIMITED
1, Yash Classic, Deep Bungalow Chowk, Model Colony, Shivajinagar, Pune 411030, Maharashtra, India

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Used Since :26/10/2017

MUMBAI
Milk and Milk Products
HUMPY A2

4067917  25/01/2019

THE ORGANIC CARBON PRIVATE LIMITED
1, Yash Classic, Deep Bungalow Chowk, Model Colony, Shivajinagar, Pune 411030, Maharashtra, India

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Used Since : 26/10/2017

MUMBAI

Milk and milk Products
NICLACS FOOD CLUB PRIVATE LIMITED
NO. 143/A, ACHIPATHEMMAL, CHALAKANDY HOUSE, KALLACHI VIA, KODIYURA P O, KOZHIKODE, KERALA – 673506
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4078880   06/02/2019
K.T.V. HEALTH FOOD PRIVATE LIMITED.
NO.7/3, ARUL NAGAR SALAI, R.V.NAGAR POST, KODUNGAIYUR, CHENNAI 600118
REGISTERED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.
Used Since :24/01/2019

CHENNAI
EDIBLE OILS OF Refined VEGETABLE OIL, BLENDED EDIBLE VEGETABLE OIL, Refined PALM OIL, RBD PALMOLEIN,
Refined SUNFLOWER OIL, RICE BRAN OIL, Refined COTTON SEED OIL, Refined SOYA BEAN OIL, GINGELLY OIL,
GROUNDNUT OIL, COCONUT OIL, MUSTARD OIL, OLIVE OIL FOR FOOD, FATS, VANASPATHI AND BAKERY PRODUCTS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BHASKAR DAIRY

4082461  09/02/2019

BHASKAR SANTU PILANE trading as BHASKAR DAIRY
SURVEY NO.62/1, MIDC MAHAPE, NEAR GTL COMPANY, NAVI MUMBAI-400710, DIST-THANE, MAHARASHTRA-INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
KIRIK CREATION LLP
1/8, LAXMAN BUILDING, BUDHAPPA NIVAS, KARVE ROAD, VISHNUNAGAR, DOMBIVLI(WEST)THANE-421202,MH-INDIA

Used Since :07/07/2017

MUMBAI

PANEER
4083980  11/02/2019
MULLER & PHIPPS (INDIA) LIMITED
204, Madhava, Near Family Court, Bandra Kurla Complex, Bandra East, Mumbai – 400051
A Company incorporated in India.
Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002”.

Proposed to be Used
MUMBAI
PRESERVED, DRIED, COOKED, FROZEN, CANNED AND DEHYDRATED FRUITS & VEGETABLES; ORGANIC DEHYDRATED FRUIT SNACKS; ORGANIC NUT AND SEED-BASED SNACKS; DRIED VEGETABLE BASED AND FRUIT BASED SNACK FOODS; POTATO SNACK FOODS; POTATO CRISPS AND CHIPS; DRIED PULSES, MILK BASED SNACK FOODS; , VEGETABLES, NUTS; PICKLES; JELLIES AND JAMS; VEGETABLE SOUP PREPARATIONS; PRESERVES MADE FROM VEGETABLES, MILK , CHEESE, BUTTER, YOGHURT and MILK PRODUCTS; OILS AND FATS FOR FOOD.
SUMIT
4084556  12/02/2019
SANJAY HINGORANI, TRADING AS SUMIT PRODUCTS
5, LAXMI NAGAR, BURHANPUR (M.P.)-450031
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Proposed to be Used
MUMBAI
SWEET SUPARI AND MOUTH FRESHNER.
AP KING BRAND
4102058     27/02/2019
MR. DHERENDRA KARNANI
M/s AMAR PRODUCTS, Plot No.8, Main Road, Pratappura, Distt. Tikamgarh - 472246 (M.P.)
Proprietorship
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
COCONUT POWDER: COCONUT MILK POWDER; ALMOND
AP SAGAR BRAND
4102059  27/02/2019
MR. DHERENDRA KARNANI
M/s AMAR PRODUCTS, Plot No.8, Main Road, Pratappura, Distt. Tikamgarh - 472246 (M.P.)
Proprietorship
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
COCONUT POWDER: COCONUT MILK POWDER
AP DEEP BRAND

4102060  27/02/2019

MR. DHERENDRA KARNANI
M/s AMAR PRODUCTS, Plot No.8, Main Road, Pratappura, Distt. Tikamgarh - 472246 (M.P.)

Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used

MUMBAI

COCONUT POWDER: COCONUT MILK POWDER

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4105894 01/03/2019

FDC LIMITED
142-48, S.V. ROAD, JOGESHWARI (WEST) MUMBAI-400102
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED WITHIN THE MEANING OF THE COMPANIES ACT, 1956

Proposed to be Used
MUMBAI
MILK AND DAIRY PRODUCTS, BREVERAGES MADE FROM MILK OR CONTAINING MILK, JAMS, JELLIES, FRUIT AND NUT SNACKS BAR, CANDIED FRUITS, DAIRY PRODUCTS AND SUBSTITUTES, FRUIT JELLIES, FRUIT JAMS, FRUIT PASTE, FRUIT SPREAD, JELLIES, JAMS, COMPOTES, FRUIT AND VEGETABLE SPREADS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. App.no.987888.
4116705    13/03/2019
PATEL RETAIL PVT. LTD.
PLOT NO.M-2, UDYOG BHAVAN NO.5, ANANDNAGAR, ADDITIONAL M.I.D.C., AMBERNATH EAST - 421506.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES, JELLIES, JAMS, COMPOTES, EGGS, MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS,
OILS AND FATS FOR FOOD, INCLUDED IN CLASS 29.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. THE
APPLICANTS CLAIM NO EXCLUSIVE RIGHTS OVER THE USE OF THE WORDS MUMBAI CHASKA EXCEPT AS
SUBSTANTIALLY SHOWN IN THE LABEL.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4131724  29/03/2019
FUTURE CONSUMER LTD
Knowledge House, Shyam Nagar Jogeshwari (East) Mumbai – 400 060.
Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHAADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
milk and milk substitutes, dairy based beverages, cheese, butter, coconut milk, yogurt and other milk products; drinking yogurt; powdered milk, buttermilk, soy milk, snacks and snack food (based of fruits, vegetable, dry fruits, soy, prebiotic-dairy); cottage cheese, cottage cheese fritters, cheese powder
4134995   01/04/2019
DEEPAK V. GAJRA TRADING AS ATLANTA CORPORATION
F/30, APMC MARKET 1, PHASE II, SECTOR- 19, VASHI, NAVI MUMBAI- 400 703
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
DRIED AND COOKED FRUITS AND VEGETABLES INCLUDED IN CLASS 29
4143710  10/04/2019
TAURUS SPICE MILLS
580/7, Uday Marg Raja Park, Jaipur, Jaipur, Rajasthan, 302004
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RUCHITA LATH
49, PATEL COLONY, SARDAR PATEL MARG, C-SCHEME, JAIPUR( RAJASTHAN)
Used Since :02/01/2019
AHMEDABAD
RAJEEVAN O.V
MUNDAGAL HOUSE, KOVOOR, PATTANNUR, KANNUR, KERALA-670595.
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VPATIL

4173135   10/05/2019
VISHNU MADHUKARRAO MUNDE PATIL TRADING AS PATIL OIL MILL
Patil Oil Mill, Dam Road, Udgir, Dist. Latur - 413517
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :19/12/2012
MUMBAI
EDIBLE OIL
RIFLE
4173598  11/05/2019
SHREE JAGDAMBA INDUSTRIES
101 (A), OLD INDUSTRIAL AREA, BHARATPUR, RAJASTHAN
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
EDIBLE OIL UNDER CLASS 29.
Trade Marks Journal No: 1929, 25/11/2019 Class 29

4174536 13/05/2019
SREERANGAN S R
Karthika, Lekshmi Nagar-161 A, Kambiyittazhikam, Thekkevila P.O, Thekkevila S.O, Kollam, Kerala-691016
Proprietor

Address for service in India/Agents address:
JUSTIN PAUL
KIZHAKKE PALLIPPURATHU HOUSE, PALACKAMATTOM, KINGINIMATTOM PO, ERNAKULA, KERALA-682311.

Proposed to be Used
CHENNAI
Coconut Oil, Oils for food, Coconut oil for food, cooking oil, Oils and fats for food, Vegetable oils for food, Linseed oils, Edible oils for use in cooking foodstuffs Spiced oils, Blended vegetable oils for culinary purposes, Peanut oil for food, Organic coconut oil for culinary purposes, Edible oils and fats, Processed fruits, fungi and vegetables (including nuts and pulses), Fish, seafood and molluscs, not live.

Transliteration : Sreekarthika
4175201  13/05/2019

VIKASH KUMAR
CHAKDAK PACHDAHI,M.PACHDAHI,MUZAFFARPUR,BIHAR 843119
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Preserved mushrooms,Dried mushrooms,Processed mushrooms

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
JIBAN REKHA

4176944  15/05/2019
AB UDYOOG PVT. LTD.
Manufacturer, Trader and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
RICE BRAN OIL (for food).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BARFANI

4176946  15/05/2019

AB UDYOOG PVT. LTD.
Manufacturer, Trader and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
RICE BRAN OIL (for food).
FRESHR

4176957   15/05/2019
ZOOFRESH FOODS PRIVATE LIMITED
JAGANNATHPUR MEDINIPUR KALAHANDI

Company
Address for service in India/Attorney address:
SHWETA AGGARWAL
H. No 1025, G F, Mohan Meakins Society, Sec-5, Vasundhara, Ghaziabad-201012

Proposed to be Used
KOLKATA
Meat, Fish, Poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE NEBRASKAN LLP
No 15/8, Baliah Avenue, Near Luz Church Road, Mylapore, Chennai 600020.
incorporated pursuant to Section 12(1) of the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
CHENNAI
Palm kernel oil for food; Oils for foods.
BASANT BAHAR
4181295   20/05/2019
NIKHIL KUMAR
JAWAHAR NAGAR, TIRWA, DISTT. KANNAUJ-209732, UTTAR PRADESH
Individual
Address for service in India/Attorney address:
(RESERVE (MARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Proposed to be Used
DELHI
PAN MASALA, MOUTH FRESHENER, SWEET SUPARI & SCENTED ELAICHI
GOVIND KOLTE FOODS PRIVATE LIMITED.
J-90, MIDC, JALGAON-425003.

Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.

Proposed to be Used
MUMBAI

Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food.
DIVYA VARDAN
4183101    22/05/2019
RAKESH AGARWAL PROPRIETOR OF SIMMY ENTERPRISES
HANUMAN GARI, CHANDAUSI, DISTT.- SAMBHAL, U.P.
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Palm oil for food, Preserved olives, Preserved fruits, Preserved vegetables, Dried fruits, Dried vegetables, Jellies, jams, Milk, Milk products, Edible oils and fats.
SAHUL KUMAR  
T-508/2, BALJEET NAGAR, NEAR SANATAN DHARAM MANDIR, PATEL NAGAR, DELHI-110008  
INDIVIDUAL  

Address for service in India/Attorney address:  
SHESH NARAYAN PANDEY  
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092  

**Proposed to be Used**  
**DELHI**  
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
4226392  05/07/2019
J.M.J. ADVERTISING AND MARKETING PVT. LTD.
JMJ HOUSE, ORCHARD AVENUE, HIRANANDANI GARDENS, POWAI, MUMBAI- 400 076
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
PAN MASALA, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS, EDIBLE OILS AND FATS, ALL BEING GOODS INCLUDED IN CLASS 29.
4227650   06/07/2019
MALA’S FRUIT PRODUCTS
25/1 A, NEAR BHOSE VILLAGE, PANCHGANI-412 805.
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
PRESERVED, FROZEN, DRIED & COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, COMPOTES, MILK, CHEESE, BUTTER, YOGHURT & OTHER MILK PRODUCTS, OILS AND FATS FOR FOOD
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
RYTHUMANDI

4242431  22/07/2019

ADIREDDY RAGHUNATH REDDY

Plot No.82, 1st Floor, Vasanth Nagar, Kukatpally, Hyderabad -500 072, Telangana State, India

Single Firm

Address for service in India/Attorney address:

RABBANI MOHD MUBIN

#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India

Used Since :01/07/2019

CHENNAI

Butter; Chips of Potato & Fruits; Cheese; Corn Oil; Curd; Cooked Foods; Crystallized Fruits; Dates; Dry Ghee; Fruits; Edible Oils; Fermented vegetable foods; Frozen fruits; Fruit Pulp & Salad; Jams & Jellies; Gherkins; Milk & Milk Products; Preserved Food Products; Palm Oil; Pickles; Raisins; Dried & Cooked Vegetables; Soups; Sesame Oil; Sunflower Oil; being goods included in Class 29
GRANNY'S NATURAL EAT

4259477   08/08/2019

INDU VYAS
SEEMA FOODS PRODUCTS PROP INDU VYAS DEEN DAYAL NAGRI MORADABAD
MANUFACTURING
PROP.

Proposed to be Used
DELHI
MANUFACTURING OF PICKLES
4298008  19/09/2019
MR. K. SHANMUGAVEL
No.207, Mangalam Road, Karuvampalayam, Tirupur - 641 604., Tamil Nadu.
Individual
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Proposed to be Used
CHENNAI
Meat, Fish, Poultry and game, Meat extracts, Preserved, Dried and cooked fruits and Vegetables, Jellies, Jams, Eggs, Milk and Milk products, Edible oils and fats.
4306705  28/09/2019
ABHISHEK DHANANJAY DOLE
322/9, SHANKARSHETH ROAD, OPP. MIRA SOCIETY, SWARGATE, HAVELI, PUNE-411042
Proprietor
Address for service in India/Agents address:
ANIL KUMAR GIRI
FLAT NO: B/13 PLEASANT AVENUE NEAR NICO GARDEN, VIMAN NAGAR, PUNE- 411014.
Proposed to be Used
MUMBAI
Edible oils
4307165    28/09/2019
MARKON HOMES PRIVATE LIMITED
Flat No 001, Sai Yuti Homes #11, 1st Flr 2nd Main, Munnekolala Marathalli Bangalore - 560037 Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Singagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Processed cactus for food, Meats.
Trade Marks Journal No: 1929, 25/11/2019 Class 29

4308248 30/09/2019
MR. HEMENT KUMAR GUPTA
H.NO.V-664, STREET NO.8, NEAR CHAWDHARY FATEH SINGH MARG, ARVIND NAGAR, GHONDA, DELHI-110053.
INDIVIDUAL
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
MEAT, FISH, POULTRY MEAT EXTRACTS; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, EGGS, MILK, AND MILK PRODUCTS AND OTHER DAIRY PRODUCTS, EDIBLE OIL, GHEE AND FATS BLENDED EDIBLE OIL, VANASPATI GHEE, PURE GHEE, CHEESE, PICKLES AND FOOD PASTE, BUTTER, SOUP PRODUCTS, POTATO AND NON POTATO BASED SNACK, FOOD ITEMS BEING GOODS INCLUDED IN CLASS 29.
4310252  02/10/2019
K.BAGIYALAKSHMI TRADING AS KPM AGRO PRODUCTS
NO.194, KALAIGNAR NAGAR, RAMAPATTINAM, POLLACHI - 642 005, COIMBATORE DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :07/12/2018
CHENNAI
Edible oils, Spiced oils, Nut oils, Cooking oil, Olive oil for food, Vegetables preserved in oil, Peanut oil for food, Oils for food, Coconut oil for food and Sesame oil for food.
4314120 07/10/2019
JEETENDRA KUMAR JAIN
trading as JEETENDRA KUMAR JAIN
4110, 11ND FLOOR, NAYA BAZAR, DELHI-110006, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI
POULTRY, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS, GHEE PRODUCTS, VANASPATI GHEE PRODUCTS, PICKLES, CURD, DATES, CREAM BUTTER, YOGURT, SAUCES, PAN MASALA, SCENTED AND SWEET SUPARI, BETEL SPICES, MOUTH FRESHENER AND SAVORIES INCLUDED IN CLASS 29
ANAND CHANDAK (INDIAN NATIONAL, PROPRIETOR), TRADING AS ADARSH UDYOG
29, Industrial Area, Dhamdha Road, Durg, Chhattisgarh- 491001
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Edible Oil
4315260    09/10/2019
PRAVEEN GARG
S/O BRIJ MOHAN, H NO 31, W NO 31, BALSMAND ROAD, PROFESSOR COLONY, HISAR-125001
PROPRIETOR
Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
4315907    09/10/2019

BELLAM PHANI KUMAR
#11-85, Uppugunduru Post, Nagaluppalapadu Mandal, Prakasam - 523156, Andhra Pradesh
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI

Prepared pulses.
DEEPIKA PADUKONE
4316166   09/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
4316759  10/10/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Meat, Fish, Poultry; Preserved, Dried and Cooked Fruits and Vegetables; Milk and Milk Products.
4317129 10/10/2019
RAMASWAMY PERIASWAMY
D NO5/35 PAPATHIPALLAM, POLLACHI, GANAPATHIPALAYAM, AMBARAMPALAYAM, COIMBATORE -642103
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4317147 10/10/2019
PRATIBHA
H.NO. SHYAM SADAN, TRIBUNE MITRA VIHAR OPP. SECTOR-26, PANCHKULA -134116, HR
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Pulses, prepared ; Prepared pulses ; Processed pulses ; Pulses, dried ; Pulses, processed ; Pulses, preserved ; Tinned pulses ; Pulses, tinned ; Pulses, canned ; Canned pulses ; Dried pulses ; Preserved pulses ; Prepared pulses for human consumption ; Pulses prepared for human consumption ; Pulses and nuts prepared for human consumption ; Prepared pulses and nuts for human consumption
4318312   11/10/2019
AKSHAY SAHNI
81 Shopping centre Bakshi nagar Jammu and Kashmir - 180001
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
4318516  11/10/2019
MR. MUKESH KUMAR KATHEL  
M/s TAMANNA TRADING & MANUFACTURING CO., MIG 195, Sun City Colony, Behind Number School, Chatapur - 471001 (M.P.)  
Sole Proprietor  
Address for service in India/Agents address:  
J.P. ASSOCIATES ADVOCATE.  
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior - 474 011 (M.P.).  
Proposed to be Used  
MUMBAI  
PAN MASALA, SUPARI MIX
4319009  12/10/2019
SANTOSH DATTATRAY PARTHE
Near Hareshwar mandir, At & Post - Pimple, Taluka- Purandar, Dist- Pune- 412301
Individual

Address for service in India/Agents address:
GOPAL RUKIYA KADAWAT
G.R. Kadawat & Associates,Charhate Building Flat o.4, 2nd floor, Rajendra Nagar,Near BSNL Office,Navi Peth, Pune-411030.

Proposed to be Used
MUMBAI
Milk and milk products as per class 29
Trade Marks Journal No: 1929, 25/11/2019 Class 29

4320144  14/10/2019
YAMIOR MILK AND ORGANICS PRIVATE LIMITED
672, MIG-1, HUDCO, BILAI (WEST), DURG, CHATTISGARH 490009
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4321485  15/10/2019
HEALTH AND HAPPINESS (H&H) HONG KONG LIMITED
SUITES 4007-09 40/F ONE ISLAND EAST TAIKOO PLACE 18 WESTLANDS ROAD QUARRY BAY HONG KONG
A company incorporated and existing under the laws of Hong Kong

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Food products consisting primarily of meat, fish, poultry, game, preserved fruits, dried fruits, cooked fruits, preserved vegetables, dried vegetables, cooked vegetables, processed nuts, eggs, milk or milk products including organic versions of such food products; prepared food products consisting primarily of meat, fish, poultry, game, preserved fruits, dried fruits, cooked fruits, preserved vegetables, dried vegetables, cooked vegetables, processed nuts, eggs, milk or milk products including organic versions of such food products; organic foodstuffs and organic snack foods consisting primarily of meat, fish, poultry, game, preserved fruits, dried fruits, cooked fruits, preserved vegetables, dried vegetables, cooked vegetables, processed nuts, eggs, milk or milk products; prepared food products consisting primarily of fruit or vegetables; meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products, milk powder; milk powder replaces; milk drinks; edible oils and fats.
4321610  15/10/2019
BHANWAR LAL SHANKLA
S/O Gava Ram Rajendra Nagar Colony, Jalore, Rajasthan - 343001
Individual
Address for service in India/Attorney address:
LEGALIENT CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra

Proposed to be Used
AHMEDABAD
Milk, cheese, butter, yoghurt and other milk products; oils and fats for food
4321759   15/10/2019
MR. GUNWANTBHAI DEVJIBHAI RATHOD TRADING AS SHREE BHEL HOUSE
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :05/02/1976

MUMBAI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
JELLIES, JAMS, EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
4322250  16/10/2019
TAPISH JAISWAL
365, Attarsuiya, Allahabad, Uttar Pradesh-211003
INDIVIDUAL
Address for service in India/Attorney address:
HEENA KHURANA
WZ-86, Om Vihar, Phase-2, Uttam Nagar, New Delhi-110059
Proposed to be Used
DELHI
SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNERS AND PAN MASALA INCLUDED IN CLASS 31.
Trade Marks Journal No: 1929 , 25/11/2019       Class 29

EMM & BEE NATURAL PRODUCTS LLP
A 114, Sector 43, DLF 4, Pinnacle Apartment, Galleria DLF IV, Gurgaon - 122009
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Edible vegetable oils, Vegetable oils for food, Oils for food.
YESODA NANDAN

4325791  19/10/2019

ASHOK KUMAR S/O RAMLAL
453/8 NEAR SADER THAN, LAXMI NAGAR, JIND, HARYANA-126102
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
all types of ghee and mustard oil
AMRUTHAKALPA GOLD

4326697  21/10/2019
MERCY GEORGE
trading as ;CHETTIYAKUNNEL ENTERPRISES
ERUVATTY P.O. CHAPPARAPADAVU, KANNUR DIST KERALA, PIN-670581
SOLE PROPRIETOR

Proposed to be Used
To be associated with:
1802388

CHENNAI
EDIBLE OIL
4327309   22/10/2019
MR. ANKUSH GENBHAI TEMKAR TRADING AS: GOVITRA MILK AND FOOD INDUSTRIES
A/P- AWASARI KHURD, TAL- AMBEGAON, DIST- PUNE- 412405, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, FRUIT & VEGETABLE BASED SNACK FOODS
FRONBIS
4328056 22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, Jams; Milk and milk products; Oils and fats for food;
CRUNCHILICIOUS
4328061    22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Proposed to be Used
DELHI
Preserved, frozen, dried and cooked fruits and vegetables; Jellies, Jams; Milk and milk products; Oils and fats for food;
SURESH R. JAISWAL
Building Unit 1742/002, Flat No.001, Anand Vihar, Duttagar, Near Marp Aai Chowk, Ghansoli village, Navi Mumbai 400701
Proprietorship

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
Pickles, preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products and other products included in class 29
GRAND FERMAGE

4328382   23/10/2019
EURIAL
24 rue de la Rainière, 44300 NANTES, France
Company

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used
DELHI
Milk, dairy products, butter, cheeses, eggs.
Proposed to be Used
To be associated with:
2954988, 4212514

MUMBAI
Milk and milk products; fruit and vegetable extracts for use as ingredients of nutritional supplements and vitamins; dietetic food not for medical use; food preparations with added minerals, proteins and vitamins; health and nutritional foods namely, foods made from naturally prepared or combined products in so far as contained in class 29.
TTCMDM

4329771  24/10/2019

MR. M. BABULAL PATEL.
A-6/22, SECTOR-16, ROHINI, DELHI-110085.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

SWEET SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
TTCBULLETRANI

4329772  24/10/2019

MR. M. BABULAL PATEL.
A-6/22, SECTOR-16, ROHINI, DELHI-110085.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
SWEET SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
TTCPATHAN

4329773  24/10/2019

MR. M. BABULAL PATEL.
A-6/22, SECTOR-16, ROHINI, DELHI-110085.
INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

SWEET SUPARI, MOUTH FRESHENER AND PAN MASALA INCLUDED IN CLASS 29.
4332870  29/10/2019
M/S CHAMUNDA AGRO PVT. LTD.,
B-836, NEW SUBZI MANDI, AZADPUR, DELHI-110033
BODY INCORPORATE

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
4333229  30/10/2019
SH. SANDEEP KUMAR GARG TRADING AS SHRI BALAJI VEGETABLES.
6KM STONE, NEAR KINGS VILLA, BALSAMAND ROAD, HISAR-125001, HARYANA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2017
DELHI
Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups.
Hrishamrut Organics

HRISHAMRUT ORGANICS
PLOT NO 29, SHRUSHTI VILLAGE, ALONDE, VIKRAMGAD, PALGHAR - 401605

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Milk, Ghee
LAVITANO

4333749  30/10/2019
LAVITANO INDIA PVT. LTD.
E-43 (A), RIICO INDUSTRIAL AREA, KHUSKHERA, DISTT.-ALWAR-301707, RAJASTHAN.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

AHMEDABAD

Edible Oil, Ghee, Coconut Oil, Groundnut Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking and Vegetable oils for food included in Class 29.
S.B.S. AGRO INDUSTRIES
4333815  30/10/2019
S.B.S. AGRO INDUSTRIES
VILLAGE DHAULA, RAHON ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 21/05/2018
DELHI
Mushroom Puree, Mushrooms (dried), Preserved Mushrooms, Processed Mushrooms, Dried Shiitake Mushrooms & Dried Edible Mushrooms.
SHIV SADHNA

4334532  31/10/2019
VIKAS PROP OF M/S HGI INDUSTRIES
SHOP NO. 82, NEW ANAZ MANDI, ROHTAK, HARYANA
SINGLE FIRM

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used
DELHI
VEGETABLE OILS, MUSTERED OILS, EDIBLE OILS IN CLASS 29
MAHAMAA
4334594 31/10/2019
ANIL SIVASANKARAN
124, Purva Parkridge, Ghosala Road, Mahadevapura, Garudacharpalya, Bangalore - 560048
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Potato-based snacks, Dried fruit-based snacks, Flaked coconut, Prepared coconut, Vegetable-based snack foods, Snacks consisting primarily of meat, fish, poultry or vegetables, Candied fruit snacks, Vegetable-based food, Cassava-based snacks.
ACHAL ORG

4334684  31/10/2019
GURPUR GIRIDHAR PRABHU
#3-27-2223/1, Phalguni, Kadri Kambla Road, Kadri, Mangaluru, D.K. District, Karnataka State
Proprietor Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Used Since :05/01/2002

CHENNAI
Meats (fresh, fried, frozen and dried), fish, poultry and game; meat extracts, Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.
MYLO

4334752   31/10/2019
MAJID KADER CHAUHAN SOLE PROPRIETOR OF THE FIRM AND TRADING AS M/S. NK FOOD CENTRE
Gala No. 4, Opp. Saver Bldg., Munshi Compound, Kashimira Highway, Thane – 401104
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SALIM AHMED SHAIKH.
Flat No.A-201, Tulip, Orchid Tulip Jangid Enclave CHS Ltd., Jangid Enclave, Kanakia Road, Mira Road (E), Dist. Thane-401107.

Proposed to be Used
MUMBAI
EDIBLE OILS
UNCLE CHIPPS FLAMIN’ HOT

4335438  01/11/2019
PEPSICO INDIA HOLDINGS PRIVATE LIMITED
Level 3-6, Pioneer Square, Sector-62, near Golf Course Extension Road, Gurugram - 122101, Haryana, India.
A corporation registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
2161882

DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods.
ASIF SHARIEF
Door No.6, Mayflower apartment, 3rd Cross, KHB Road, Sultanpalya, Bangalore-560032
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED, AND COOKED FRUITS AND
VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT, AND OTHER MILK PRODUCTS;
OILS AND FATS FOR FOOD
4335629  01/11/2019
GOPICHAND PRITAMDAS MOHNANI TRADING AS TIRUPATI TRADING
Shop No 10, Bhartiya School Complex, Stadium Ground Road, Burhanpur, Madhya Pradesh - 450331
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Edible vegetable oils, Edible oils and fats.
4336118  02/11/2019
SRIKANT SEKHAR SAHOO
PLOT NO. 44, NEAR NARAYANI MOTORS, RASULGARH, BHUBANESWAR -751010, ODISHA
PROPRIETARY AND MSME

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats in class 29
KARANBIR SINGH BHATIA
Orwind Incorporation, D-26, First Floor, Naraina Vihar, New Delhi-110028
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats; Gulkand (rose petal jam), Aamla murabba (processed gooseberries); Frozen French fries, Frozen Vegetable patties, Frozen potato fries, Frozen Potato-based snacks
2408672  09/10/2012
SHREE RENUKA SUGARS LTD.
7TH FLOOR, DEVCHAND HOUSE, SHIV SAGAR ESTATE, DR. ANNIE BESANT ROAD, WORLI, MUMBAI 400018.
MANUFACTURES AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
57 - 58, RAJGIR CHAMBERS, S. B. S. ROAD, FORT, MUMBAI - 400 023.
Used Since : 01/09/2012
MUMBAI
SUGARS.
2489831  05/03/2013
AFSAR RASHID
6, BANDRA COMPOUND, CHUTI GWALTOLI, INDORE (M.P.)
MANUFACTURING AND TRADING
Used Since :01/01/2013
MUMBAI
SPICES
2808122   12/09/2014
LOTUS BAKERIES N.V.,
Gentstraat 1, 9971 Lembeke, Belgium
MANUFACTURERS AND MERCHANTS
A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF BELGIUM,
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
BISCUITS; CAKES; CONFECTIONERY; FONDANTS (CONFECTIONERY); GINGERBREAD; (INDUSTRIAL) PASTRY; SPCCULOOS (CARAMELIZED BISCUITS); SPREADS ON THE BASIS OF COOKIES, SPECULOOS (CARAMELIZED BISCUITS), COFFEE OR CHOCOLATE PASTE; WAFFLES.
2938842  10/04/2015
OKAY POLYTECH PRIVATE LIMITED
VILL.& P.O.KAMDEVPUR,DELHI ROAD,SUGANDHA 712102,DIST.HOOGHLY,WEST BENGAL
MANUFACTURER & MERCHANT
Used Since :01/07/2010
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
2953705  30/04/2015
DCM SHRIRAM LIMITED
5TH FLOOR, KANCHANJUNGA BUILDING, 18 BARAKHAMBA ROAD, NEW DELHI 110001
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
LEX CORPUS
C-301, TRUE FRIENDS CGHS, PLOT NO 29, SEC-6, DWARKA, NEW DELHI 110075
Proposed to be Used
DELHI
SUGAR; MOLASSES.
2974434  29/05/2015
EFRESH PORTAL PVT LTD
trading as ;EFRESH PORTAL PVT LTD
PLOT NO:452, D.NO:8-2-601/P/6, ROAD NO:10, PANCHAVATI COLONY BANJARA HILLS, HYDERABAD-500 034, T.S.INDIA
MANUFACTURING AND MERCHANT
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :01/02/2011
CHENNAI
ALL KINDS OF ORGANIC FOOD FOR HUMAN CONSUMPTION
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3110593  30/11/2015
SMT. PREETI SIKKA
SH. MANOJ SIKKA
trading as ;BHAGHYA SHREE FOOD PRODUCTS
KHUSHALPUR ROAD SHAHPUR TIGRI MORADABAD U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :01/05/2015
To be associated with:
3110592
DELHI
BUN, RUSK, BREAD, BISCUIT, SNACKS (NAMKEEN).
3174990 02/02/2016
PREM KUMAR
trading as ;KAKKAR FLOUR MILL
2597, JAGAT NAGAR, BASTI JODHEWAL, LUDHIANA-141007 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000
DELHI
Flour (Atta).
With REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD TASTE. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
AAMGOLI

3231603  09/04/2016
SANJAY GUPTA
trading as ; TG CONFETTI
43-R, INDUSTRIAL AREA-B, GILL ROAD, LUDHIANA 141003 (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012

DELHI
Chocolates, Snacks & Confectionery Goods.
ZHTEYAK
AZIMABAD BEHIND PETROL PUMP, MIRZA HADI PURA, MAU, UTTAR PRADESH-275101.
MANUFACTURER & MERCHANTS

Address for service in India/Agents address:
SAURABH KUMAR
703, 1ST FLOOR

Used Since: 30/06/2015

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), ALL TYPES OF SPICES, ICE.
HARISH MANCHANDA
GULSHAN MANCHANDA
PARDEEP MANCHANDA
VARUN MANCHANDA
RAHUL MANCHANDA

trading as ;MANCHANDA BROTHERS

486, KATRA MAIDGARAN, KHARI BOALI, DELHI-110006
MANUFACTURER AND TRADER
Used Since :01/09/2007

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
MR. SUDHIR KUMAR trading as; OSHO INDUSTRIES
B-118, SEC-1, BAWANA INDUSTRIAL AREA, NEW DELHI-110039
MANUFACTURING & TRADING
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "SASTA NAHI QUALITY NO. 1". MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
3318928 26/07/2016
RAHUL GARG
trading as; GARG BROTHERS
369-C, KIRANA MANDI, GHAZIABAD.
MANUFACTURING, TRADING
Used Since: 20/07/2016
DELHI
MANUFACTURING OF ALL KINDS OF VERMICELLI, SPAGHETTI, PASTA, SOYA CHunks, MACRONI, SNACKS, PAPAD,
BAKERY PRODUCTS, OATS, READY TO EAT PRODUCTS, SPICES, TURMERIC, SALT, ZEERA, CHILLI, PEPPER, MUSTARD;
VINEGAR, SAUCES(CONDIMENTS); HING BANDANI, KHANDSARI, SAFFRON, COFFEE, COCOA, SUGAR, RICE, TAPIoca,
HONEY, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS, BREAD, BISCUITS, WHEAT FLOUR AND
PREPARATION MADE FROM CEREALS, PASTRY AND CONFECTIONERY, ICES, ICE CREAM MIX, HONEY, TREACLe;
YEAST, BAKING POWDER, CUSTARD POWDER
3416603  23/11/2016
NITISH KUMAR
trading as ;SHREE RAM KHADI GRAMODYOG BHANDAR
PLOT NO-182A/1, KH NO.109, GALI NO-09, HARIJAN BASTI, NASIRPUR SOUTH WEST DELHI-110045
MANUFACTURER AND TRADER
Used Since :07/10/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, PAPAD, BARI, INCLUDED IN CLASS 30.
Trade Marks Journal No: 1929 , 25/11/2019  Class 30

MODERN FOOD ENTERPRISES PRIVATE LIMITED
office No.2 , One Horizon Centre, 14th floor, Sector 43,Golf Course Road, Gurgaon-122002, Haryana, India
Manufacturer and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Used Since :01/01/1969

To be associated with:
3316621, 3316623, 3316624, 3419546

DELHI
Bread

Registration of this Trade Mark shall give no right to the exclusive use of the other descriptive matter appearing on the label.
AROMA AGRO TECH PVT. LTD.
trading as: AROMA AGRO TECH PVT. LTD.
VILLAGE GARI MULTAN, 103, K. M. STONE, GHARAUNDA, DISTT.-KARNAL, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2005
To be associated with:
1770115
DELHI
RICE.
BGL
3438226  21/12/2016
AROMA AGRO TECH PVT. LTD.
trading as ;AROMA AGRO TECH PVT. LTD.
VILLAGE GARI MULTAN, 103, K. M. STONE, GHARAUNDA, DISTT.-KARNAL, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/11/2016
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3439866 23/12/2016
RAYS CULINARY DELIGHTS PVT. LTD.
G 104, RAJASTHAN APARTMENTS, SECTOR 4, DWARKA, NEW DELHI-110075
MANUFACTURERS, TRADERS AND EXPORTERS
Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
8, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110 001
Used Since :31/12/2013
To be associated with:
3439865, 3439866

DELHI
PACKAGED FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS, TREACLE, BAKING POWDER, PEPPER,
VINEGAR, FARINA, HONEY; BREAD; PASTRIES AND CONFECTIONERY; SWEETS, CAKES, BISCUITS, NAMKEEN,
CHOCOLATES, SNACKS, POTATO CHIPS, NOODLES, MILK, BHUJJIA, SALTISH PREPARATIONS. MIXTURES, SNACK
FOODS, PAPAD, CHIPS,CORN FLOUR, COFFEE, TEA, COCOA, SUGAR AND SAGO; INCLUDED IN CLASS 30.
MARK SHOULD BE READ AND USE AS A WHOLE.
3442230  26/12/2016
RAJ KUMAR SHARMA S/O LATE VISHWANATH SHARMA
trading as ;SUNITA SWEET PRODUCTS
C.19/134-E-11/18 Shastri Nagar, Lallapura, Varanasi-221010 (U.P.)
Production and Marketting
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmi priyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :01/04/1985
To be associated with:
756584
DELHI
Toffees, Biscuits, Sweets, Confectionery and Namkeens
Trade Mark Used in All over India. No exclusive rights over the descriptive matters appearing on the label.
Trade Marks Journal No: 1929, 25/11/2019  Class 30

3442231 26/12/2016
RAJ KUMAR SHARMA S/O LATE VISHWANATH SHARMA
trading as ;SUNITA SWEET PRODUCTS
C.19/134-E-11/18 Shastri Nagar, Lallapura, Varanasi-221010 (U.P.)
Production and Marketting
Proprietor
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :01/04/1985
To be associated with:
756584
DELHI
Toffees, Biscuits, Sweets, Confectionery and Namkeens
Trade Mark used in all over India. No exclusive rights over the descriptive matters appearing on the label..
SH. RAVINDER PAL SINGH NAGPAL
trading as ;NAGPAL INTERNATIONAL
5519, SHORA KOTHI PAHAR GANJ NEW DELHI-110055
MANUFACTURING AND TRADING
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Used Since :01/01/2011

DELHI
SAUCES CHOCOLATE, SYRUP KETCHUPS GINGER, GARLIC, PASTE VINEGARS INCLUDE IN CLASS 30
3444333   29/12/2016
RIYAZUDDIN ANSARI
trading as ;SONAM BAKERS
PLOT NO 22, RASHEED MARKET, EXTN., PARWANA ROAD, GALI NO 4, DELHI 110051
TRADER AND MANUFACTURER
Used Since :01/04/1987
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, BAKERY PRODUCTS INCLUDED IN CLASS 30.
YASHEE

3447643  31/12/2016
MANISH GARERA
117/K/13, FLAT NO. 202A, SHIVA APPT., KAKADEO, KANPUR (U.P.)
MANUFACTURER, TRADER AND PACKER
AN INDIAN NATIONAL SOLE APPLICANT

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Used Since: 01/12/2016

DELHI

WAFFERS, CHIPS, FRYUMS, KURKURE AND READY TO EAT SNACKS INCLUDED IN CLASS 30.
3459147   16/01/2017
RAJ KUMAR GUPTA
trading as ;M/S RAJ TEA COMPANY
1036, CHOTTI MANDI, HAPUR -245101 (UP)
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B 4 SUNRISE HOUSE GALI NO -9 KANSAL MARG HARSH VIHAR DELHI 110093
Used Since :15/10/1982
To be associated with:
733806
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3459148  16/01/2017
RAJ KUMAR GUPTA
trading as ;M/S RAJ TEA COMPANY
1036, CHOTTI MANDI, HAPUR -245101 (UP)
MANUFACTURER AND TRADER
AN INDIAN PROPRIETARY FIRM
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gscc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922
Used Since :15/10/1982
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3465254   23/01/2017
PL.A. CHIDAMBARAN
trading as; PL.A. HOSPITALITY AND FOOD
SI-SIDCO INDUSTRIAL ESTATE, OPP. UZHAVAR SANDHAI, NANJINKOTTAI ROAD, THANJAVUR-613 001, TAMIL NADU.
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; FARINACEOUS FOODS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR-MILLING PRODUCTS; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS

The mark should be used as a whole.
3466258   25/01/2017
KUSUM JAIN
9, BAGH FARZANA, CIVIL LINES, AGRA-282002, UTTAR PRADESH
Manufacturers & Merchants
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :01/12/2015
DELHI
Spices
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1588494.
3467031  25/01/2017
RAJ KUMAR GUPTA
trading as ;M/S RAJ TEA COMPANY
1036, CHOTTI MANDI, HAPUR -245101 (UP)
MANUFACTURER AND
AN INDIAN PROPRIETORY FIRM
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gssc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922
Used Since :15/10/1982
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
Trade Marks Journal No: 1929, 25/11/2019 Class 30

ZEE

3478091 08/02/2017
ZEE ENTERTAINMENT ENTERPRISES LIMITED
Essel House, B - 10, Lawrence Road, Industrial Area, New Delhi - 110 035
Manufacturers & Merchants

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since: 01/01/1992

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, SUGAR, RICE, PULSES, TAPIoca, SAGO; FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, EDIBLE ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, BISCUITS, CAKES, CANDY, CHOCOLATE, CONDIMENTS, CRACKERS, EDIBLE PAPER, POPCORN, PIZZA
OPTCHOTELAL

3480680  11/02/2017
SATISH KUMAR THAPAR
trading as ;P.K. SUGAR TRADING CO.
SHOP NO. 600, 643, KESAR GANJ MANDI, LUDHIANA-141008 (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2017
DELHI
Rice, Sugar, Powdered Sugar, Palm Sugar, Jaggery (Gur), Turmeric (Haldi), Garam Masala, Chilli Powder, Red Chilli & Spices for sale in the state of Punjab only.
3502364  03/03/2017
HUNGER HARVEST
VIDYA GOPIKRISHNAN
MARGARET GLORY A
MANU MARIA PHILIP
trading as ;HUNGER HARVEST
HUNGER HARVEST,66/1789 (41/1792),GROUND FLOOR,SITARAM COMPLEX,KACHERIPADI,KOC HI-682018,ERNAKULAM DISTRICT,KERALA,INDIA.
MANUFACTURERS AND MERCHANTS.
Address for service in India/Attorney address:
BENOY K. KADAVAN.
KADVANS LEGAL OFFICES 4TH FLOOR, I.S. PRESS BUILDING, BANERJEE ROAD, KOCHI-682 018.
Used Since :08/11/2016
CHENNAI
FLOUR AND PREPARATIONS MADE FROM CEREALS,BREAD,PAstry AND CONFECTIONERY BAKING POWDER;SALT,SAUCES,
DEVIKRUPA FARSAN
3563088   03/06/2017
MR. KANJIBHAI GOPARABERA PATEL TRADING AS DEVIKRUPA FARSAN
Samarth Nagar, Near Ashirwad Lonce, Aurangabad Road, Nashik – 422 003
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :05/11/2015
MUMBAI
NAMKEENS
3594166  18/07/2017
GINNI AGRO PRODUCTS PVT. LTD.
KHASARA NO. 9/4, VILLAGE - SONEGAON, TAHSIL- KALMESHWAR, DISTT :- NAGPUR - 441501. MAHARASHTRA. INDIA.
COMPANY REGISTERED UNDER COMPANIES ACT

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Flour and preparations made from cereals, Cereal Flour, Pulse Flour, Atta, Gram Flour, Besan, Vatana Powder, Peas Flour, Flour and preparations made from Pulses & Cereals.
KHOREM AND SIGANPORIA (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAAK CAFE
1-8-505/2, Backside of Razzack Gadh, Prakash Nagar, Begumpet, Hyderabad-500016
MANUFACTURERS AND MERCHANTS
Proprietorship Concern
Address for service in India/Attorney address:
D.SIVAKUMAR
NO.187, 5TH STREET, J.J.R. NAGAR, VYSARPADI, CHENNAI - 600 039.

Proposed to be Used
CHENNAI
Tea and snacks
3677685  14/11/2017
SHRI. D. EDWIN ANADRAJ., TRADING AS M/S.INDIAN AGRO FOODS.
No:4/387, Aruna Nagar, K. Vadamadurai, Coimbatore – 641 017, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :03/05/2017
CHENNAI
Tea Powder and Instant Tea.
VIKAS

3726398  12/01/2018
GANGA VIKAS DAHAD
50, Jillha Peth, Sai Mandir Javal, Jalgaon - 425001, Maharashtra, India
Manufacturer and Merchant

Address for service in India/Attorney address:
AJAY JAIN
41/A, Near rasika decorator, Kopari-Thane (E)
Used Since :12/01/1987

MUMBAI

Aniseed, Aromatic preparation of food; Baking Powder; Custard Powder; Bread; Cake Powder; candy; Fruit Jellies (confectionery); ginger (spice); cloves (spice); cinnamon (spice); mint for confectionery; linseed; Sauces (condiments); Papad; Instant food and.
CHANDILYAN VADIVEL
No.1, 1st Floor & No.2 Ground Floor, Tanjammal Kalyana Mandabam Complex, Phase-1, South Avenue Rd, Sathuvachari, Vellore – 632009, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
ANJALI MOtha
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Used Since: 01/10/2017

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3780675 16/03/2018
SITA CHOUDHARY
Plot no. 19, Market Yard, Sidhpur, Dist. Patan - 384151 Gujarat, India
Proprietary

Address for service in India/Attorney address:
PALMER & PALMER
49/B, St. Rohidas Nagar, Nr. Christian Colony, Behrampura Ahmedabad - 380022
Used Since :13/12/2017

AHMEDABAD
All kind of Spices being goods included in class 30.
Pink's

3781990   19/03/2018
MR. VINEET CHAWLA, MR. RAMESH CHAWLA
F 22A MALVIYA INDUSTRIAL AREA, JAIPUR
INDIVIDUAL

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :29/01/1966

AHMEDABAD
SPICES, NOODLES, PASTA, CHUTNEY, CANDY, PASTRY AND CONFECTIONERY, NAMKEEN & SAUCES, KETCHUP.
MR. AJIT TRADING AS M/S. BHASKAR AND COMPANY
44, nayapura mandore road, punit nagar, Jodhpur, Rajasthan-342001
FIRM

Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since: 01/01/2018

AHMEDABAD

instant mix (idli, dosa uthpam)
3795779   03/04/2018
RAMDEV BIHANI TRADING AS :- M/S GANPATI FOOD INDUSTRIES
BANGLA NAGAR, BIKANER (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
PAPAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word BIKANER’S.
YASHWANT
3797897  06/04/2018
AKSHAY JETHALIYA
CHOMUKA BAZAR, BUNDI (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since : 01/04/2018
AHMEDABAD
TEA WHICH ARE INCLUDED IN CLASS 30
3807648 17/04/2018
SUNIL KUMAR JAIN
S/o. SH. MAHAVEER PRASAD JAIN, WARD NO. 05, GUJARO KA MOHALLA, SABJI MANDI KE PASS, NEWAI, TONK, 304021
RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water] and all other items in class 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SARVGUN.
Aagam Fresh
3808550   17/04/2018
SHIKHA JAIN TRADING AS AAGAM ENTERPRISES
106/5, CHATRAPATI MARG, VIJAY PATH, MANSAROVAR, JAIPUR-302020 RAJASTHAN
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice subject to restriction of the goods for sale in the state of RAJASTHAN only.
3808732   17/04/2018
MR. BHARATH TRADING AS M/S. MAMATA FOOD PRODUCTS
G-1-207, AGRO FOOD PARK RIICO INDUSTRIAL AREA, BORANADA, JODHPUR-342012 RAJASTHAN
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since : 01/01/2018
AHMEDABAD
ALL KIND OF SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3809175 18/04/2018
MANOJ SAHU, TRADING AS: ANJALI SWEET PRODUCTS
95, Madhu Niwas B/h F Ward, Bungalow Area, Kubernagar, Ahmedabad - 382340, Gujarat.
INDIVIDUAL
Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used
AHMEDABAD
Sweets
Chaappy's Get Chutney'd!

3810024  18/04/2018  SANDHYA  
# B 406, MEENAKSHI CLASSIC APARTMENT, 27th MAIN, NEAR POLICE STATION, HSR SECTOR-1, BANGALORE-560102  
Individual  
Address for service in India/Attorney address:  
PRASANNA BHAGWAN. D  
Lexnovate Legal No. 164, 3rd Floor, 1st Cross, 1st Main, AECS Layout, RMV II Stage, Sanjayanagar Bangalore-560094  
Used Since :05/03/2018  
To be associated with:  
3769730  
CHENNAI  
Pastries ; Savoury pastries; Coffee; Brewed coffee; Coffee substitutes; Coffee beverages; Coffee essences; Coffee flavourings; Instant coffee; Coffee, tea, cocoa and artificial coffee; Coffee-based beverages ; Frozen pastries; Fresh pastries; Coffee extracts; Unroasted coffee; Mixtures of coffee and chicory; Coffee pods, filled; Tea; Instant tea; Tea substitutes; Tea beverages; Tea-based beverages; Cocoa; Cocoa-based beverages; Cocoa-based condiments and seasonings for food and drink; Cocoa powder; Cocoa spreads; Cocoa mixes ; Rice; Rice-based prepared meals; Rice-based snack foods; Rice-based pudding dessert; Prepared meals consisting primarily of pasta or rice; Packaged meals consisting primarily of pasta or rice; Frozen meals consisting primarily of pasta or rice; Freeze-dried dishes with the main ingredient being rice; Rice pulp for culinary purposes; Edible rice paper; Prepared rice dishes; Rice-based snacks; Flour; Flour and preparations made from cereals; Concentrated sauces ; Canned sauces; Curry sauces; Spicy sauces; Sauces [condiments]; Organic curry sauces; Savoury sauces; Savoury sauces used as condiments; Mixes for preparing sauces; Vinegar, sauces [condiments]; Chutney; Tomato chutney; Mango chutney; Apple chutney; Onion chutney; Beetroot chutney; Plum chutney; Chutneys [condiments]; Mango chutney [condiment]; Green tomato chutney; Caramelized onion chutney; Red onion chutney; Condiments; Spice blends; Spice mixes; Curry spices; Powdered spices; Spices; Spiced biscuits; Curry powder; Coconut meal for human consumption; Ground coriander; Ground coffee; Ground paprika; Ground nutmeg; Ground cinnamon; Samosa (Indian snack food); Aromatic preparations for food; Cereal-based snack foods; Maize-based snack foods; Wheat-based snack foods; Corn-based snack foods; Pakoda (Cereal based snack food); Biryani (rice based cooked food); Batata Vada (cereal based snack food); Tea flavourings for food or beverages; Idli (Foodstuff made of Rice powder); Poha (Snack foods made of broken rice); Fruit flavorings for food or beverages, except essences; Chakli (Foodstuff made of wheat, rice and chickpeas); Lemon flavourings, other than essential oils, for foodstuffs; Almond flavorings, other than essential oils, for foodstuffs; Tea-based iced beverages; Chocolate-based beverages with milk; Lemon flavourings, other than essential oils, for food or beverages.
3819007  27/04/2018
HASANALI ALLJIBHAI MAKNOJIA
CHADOTAR, TALUKA:-PALANPUR; DIST:-BANASKANTHA PINCODE:-385001
THE APPLICANT IS INDIVIDUAL
Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008
Proposed to be Used
AHMEDABAD
NAMKEEN, INSTANT MIX, READY MIX SPICES, COFFEE, TEA, ICED TEAS, HERBAL TEA, FLAVORINGS OF TEA,
FLOWERS OR LEAVES FOR USE AS TEA SUBSTITUTES, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN
CLASS 30.
3820732 01/05/2018
KUMAR RAJEEV SHARMA-- TRADING AS--- M/S MAA GUNGAL FOOD PRODUCTS
GALI No. 5, KUMAHARO KI MOD, B/H GANESH TENT HOUSE, BIKANER (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :20/08/2017
AHMEDABAD
PAPAD, BHUJIA, SNACKS, CEREAL SNACKS, PREPARATION MADE FROM CEREALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words SWAD BIKANER KA.
restriction of goods for sale in the state of RAJASTHAN only..
3824392   04/05/2018
J MAGANLAL & COMPANY
5/1907-08-09-10, Dastoorwad, Navsari 396445, Gujarat, India.
An Indian Partnership Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :01/05/2016
AHMEDABAD
Tea
Color is claimed.
MR. ADRIAN J FERNANDEZ PROPRIETOR OF NIKHILA FOODS
A-16, RATNAM PARK, NEAR AMIN PARTY PLOT, GOTRI, VADODARA- 390 023, GUJARAT, INDIA

Address for service in India/Attorney address:
DHRUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
AHMEDABAD
CHICKEN CURRY, BUTTER CHICKEN, PALAK CHICKEN, CHICKEN KORMA, CHICKEN ROAST MASALA, CHICKEN TIKKA MASALA, SESAME CHICKEN, ALMOND CHICKEN, CHICKEN VINDALAA, HARIYALI MURG, NAADAN CHICKEN CURRY, MALABAR CHICKEN CURRY, ANDHRA CHICKEN CURRY, CHETTINAD CHICKEN CURRY, MALAI MURGH MASALA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
Matrachaya

3837261  19/05/2018
MAHESH JATAV TRADING AS AMIT ENTERPRISES
Indra Colony, Karauli, Rajasthan, Pin- 322241
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
AHMEDABAD
Spices.
MRS. PRAMILA PUROHIT TRADING AS M/S. SHREE SAI FOOD PRODUCTS
J-89, 1ST PHASE, SANGARIYA, JODHPUR RAJASTHAN
FIRM

Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since: 01/01/2018

AHMEDABAD
CHIPES
THAR
3841672  24/05/2018
CHAMPLA LAL JAKHAR
trading as ; JAKHAR AGRO INDUSTRIES
B-231, KARNI INDUSTRIAL AREA, BIKANER (RAJASTHAN)
Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Proposed to be Used
AHMEDABAD
NAMKEEN, ATTA, MAIDA, SUJI, PAPAD, MANGODI.
3844507 26/05/2018
VIJAY SINGH RATHORE— TRADING AS— M/S SHRI KARNI NAMKEEN BHANDAR
SHYAM VATIKA, RAMDEV NAGAR KE PICHE, BHINASAR, BIKANER (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
BHUJIA, PAPAD, PREPARATION MADE FROM CEREALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE VIRAT.
HASSANA
3844610   27/05/2018
M/S. KOSHAMBH MULTITRED PVT. LTD.
301/302, GAMTHI COMPLEX, ALKAPURI, OPP. PRODUCTIVITY COUNCIL, VADODARA, GUJARAT
Private Limited Company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
AHMEDABAD
Confectionery, tea, coffee, rice, salt and biscuits
CHOCO SIP
3845223  28/05/2018
Iqbal Singh, Proprietor, Trading as MADHU SWEETS
No.24-60/9, Industrial Area, Uppal, Hyderabad-500 039, (T.S) India.
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLUGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/01/2008
CHENNAI
Confectionery, wafers, toffees, biscuits, sweets and bubble gum for human consumption. 
*The mark should be used as a whole.*
3851732    05/06/2018
VARDHMAN CHANDMAL BAMB
trading as ;CHAEI KA ADDA
SECTOR 27 A, NEAR AMARDEEP SWEETS, NEXT TO TGSB BANK, AKURDI PRADHIKARAN, PUNE- 411044
MAHARASHTRA. INDIA

Proposed to be Used

MUMBAI

TEA BASED BEVERAGES INCLUDING IN CLASS 30
3853321 06/06/2018
DHIRWANI VINAY PRITAMDAS TRADING AS PUNHUMAL SHOWKATRAI
97, Chokha Bazar, Kalupur, Ahmedabad 380002, Gujarat, India.
A Sole Proprietorship Firm

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Used Since :04/01/1992

AHMEDABAD
Spices, condiments, sauces [condiments], seaweed [condiment], soya bean paste [condiment] / miso [condiment], chutneys [condiments]

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3853323    06/06/2018

DHIRWANI VINAY PRITAMDAS TRADING AS PUNHUMAL SHOWKATRAI
97, Chokha Bazar, Kalupur, Ahmedabad 380002, Gujarat, India.
A Sole Proprietorship Firm
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :04/01/1992

AHMEDABAD
Spices, condiments, sauces [condiments], seaweed [condiment], soya bean paste [condiment] / miso [condiment], chutneys [condiments]

descriptive matters.
3870424  26/06/2018
JAIN FARM FRESH FOODS LIMITED
Gat No. 139/2, Jain Valley, Shirsole, Jalgaon : 425001.
Company
Address for service in India/Attorney address:
ROYZZ & CO.
2A/ 54,kalpataru estate JV Link Road, Andheri East 400093, Mumbai
Used Since :31/01/1996
MUMBAI
Flour and preparations made from cereals, honey , sauces [condiments]; Spices;
CHERRY FOODS

3870800  26/06/2018

NAVAS K. K
Navas K K, S/O Khadar, Residing At Kallingalakath House, Vellarakkad P.O, Adhoor, Thrissur: 680584
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003

Proposed to be Used

CHENNAI
Corn Flakes, Corn Flour, Confectionery, Roasted Corn, Corn Roasted, Bread Pastries, Preparation, Made Form Cereal, Corn Curls, Flaked Corn
3872401  27/06/2018
MAINUDDIN YAKUBBHAI KUTCHHI
S/O YAKUBBHAI KUTCHHI, ROOM NO 4, MEMON COLONY, SAHYADRI NAGAR, SANGLI, MAHARASHTRA 416416
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
SPICES, PAPAD, SAUCES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE zaika.
3877670  04/07/2018
LIBERTY OIL MILLS LIMITED
Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai -400039.
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
MUMBAI
3885933   12/07/2018
GHODAKE SUDHIR NAMDEO
Ghodake Bandhu Bhelwale, TC college, Baramati-413102, Opposite Poonawala Garden, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Malt-based preparations; chocolate, chocolate products, chocolate-based preparations and beverages; ready-to-eat cereals; cereal-based, snack food, flour and preparations made from cereals namely bhel, panipuri, snack, farsan, food and food product & cereal bars, bread, muffins, muffin bars, pastry, waffles, pancakes, cookies, crackers, biscuits, confectionery; bakery goods; chewing gum; candy cake decorations; candied fruit snacks; candy; corn chips; chocolate; cones for ice cream; frozen confections; ice cream; pastries; popcorn; pretzels; frozen yogurt; puddings being goods included in class 30
3899429  27/07/2018
TRADE IMPEX INTERNATIONAL
40-B, 2ND FLOOR, MANGALDAS BLDG, PRINCESS STREET, MUMBAI - 400 002, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
VINEET SARAF
FLAT NO 13, A-WING, 3RD FLOOR SANJAY SOCIETY, OPP CENTURY BAZAR, PRABHADEVI MAHARASHTRA, MUMBAI - 400025, INDIA

Used Since :05/04/2007

MUMBAI
FOODSTUFFS OF PLANT ORIGIN PREPARED FOR CONSUMPTION OR CONSERVATION AS WELL AS AUXILIARIES INTENDED FOR THE IMPROVEMENT OF THE FLAVOUR OF FOOD INCLUDED IN CLASS 30
Because Batter Matters

3922283  21/08/2018

SHREY AGGARWAL TRADING AS : BLOOMBAY ENTERPRISES LLP
Gupta Mills Estate, Reay Road, Darukhana, Mumbai, Maharashtra 400010, India

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since : 24/06/2015

MUMBAI
Baked goods, confectionery, chocolate and desserts; read pastries, cakes, waffles, tarts and biscuits (cookies); sweets (candy), candy bars and chewing gum; cereal bars and energy bars sugars, natural sweeteners, sweet coatings and fillings; syrups and treacles sweet glazes and fillings; ice, ice creams, frozen yogurts and sorbets; doughs, batters, and mixes thereof.
3931461  31/08/2018
PRIYANKA KOTHARE
E415 RAMNAGAR COOPERATIVE HOUSING SOCIETY, GANPATI MATHA, WARJE, PUNE 411058
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
3977966 19/10/2018
SWAMINATHAN.V
NO-28/23,SCHOOL VIEW ROAD,2ND STREET,R.A.PURAM,CHENNAI - 600028
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Subject to use the mark as shown in the form of representation.
ABDUL RAZAK TRADING AS: -EVEREADY FOODS
34- Mangal udyog nagar palda- indore (m.p.)
No.

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
SNACKS, FRIYAMS, POTATO CHIPS ETC , INCLUDING CLASS-30
4012328    30/11/2018
NAINA KUNDHAL, TRADING AS HLR FOOD & BEVERAGES
28-6-2, OLD PALASIA, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
NAMKEEN INCLUDED IN CLASS 30.
M MOHINI

4014845 01/12/2018

MRS. JYOTI PATIL

M/s MOHINI GAJAK BHANDAR, Resi. Cum Factory Add. Mewati Nagar, Sikandar Kampoo, Lashkar, Gwalior – 474 001 (M.P.)
Showroom Add. Naya Bazar, Lashkar, Gwalior – 474 001 (M.P.)
SOLE PROPRIETOR

Address for service in India/Agents address:

J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since : 15/03/1999

MUMBAI
GAJAK, SWEETS, NAMKEEN & BAKERY PRODUCTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Madhya Pradesh only.
4026091  13/12/2018
RBAC FOODS PRIVATE LIMITED
PLOT NO.98, SINDHI COLONY, KHAMGAON, BULDHANA, MAHARASHTRA-444303
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :13/09/2018
MUMBAI
Wafers, Namkeens, Flour Confectionery, foods, Snacks made from cereals, crispbread, potato, wheat, corn and rice, extruded corn snacks, extruded wheat snacks, puffed corn snacks, etc. being items included in class 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Rings..
4026101  13/12/2018
RBAC FOODS PRIVATE LIMITED
PLOT NO.98, SINDHI COLONY, KHAMGAON, BULDHANA, MAHARASHTRA-444303
Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI-400 023.
Used Since: 13/09/2018

To be associated with:
3965284, 3965285

MUMBAI
Wafers, Namkeens, Flour Confectionery, foods, Snacks made from cereals, crispbread, potato, wheat, corn and rice, extruded corn snacks, extruded wheat snacks, puffed corn snacks, etc. being items included in class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Noodles

4034739  22/12/2018
T.SUNDARAPANDI
HARINI AGRO PRODUCTS, No.4/271, BHARATHIDASAN NAGAR, 7TH STREET, KASPAPURAM, MAPPEDU, CHENNAI - 600126
PROPRIETORSHIP
Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used
CHENNAI
SPICE POWDER, SPICE, PEPPER, PEPPER POWDER, SAMBHAR POWDER, ASAFOEDITA, CLOVES, CINNAMON, CURRY POWDER, TEJ PATTA, CHILLI POWDER, CHILLI SAUCE, CHILLI PASTE, GARAM MASALA, GARLIC AND GINGER POWDER, CUMIN POWDER, IDLI POWDER, GINGER AND GARLIC PASTE, GRAM FLOUR, ASAFOEDITA, PAPAD, SESAME, ANISE

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO TAMIL NADU..
CHITRA SAGAR THAKKAR
L-804, Panchsheel Gardens C.H.S. Ltd., Mahavir Nagar, Opp. HDFC Bank, Kandivali (West), Mumbai – 400 067.
Individual

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals and flour; bread, biscuits, cakes, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); Ready-to-eat cereal-derived food bars; Ready to eat savory snack foods made from maize meal formed by extrusion; Chocolate-based ready-to-eat food bars; Gluten prepared as foodstuff; Snack foods prepared from maize; Cereal based prepared snack foods; Snack foods and savory foodstuffs prepared from potato flour; Prepared foodstuffs in the form of sauces; Frozen pastry stuffed with vegetables; Frozen prepared rice with seasonings and vegetables; Flavourings made from fruits [other than essential oils]; Flavourings made from fruits; Chocolate-coated fruits

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO... THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ACCEPTED APPLICATION NO. 4035890.
4040118  28/12/2018
S. LAKSHMI PRASUNA
D.No.1-50/39/42/4-2, Vasundhara Nagar, Near Chaitanya College, Tiruchanoor Tirupati - 517501, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
VIPASHA JAYANT PAREKH
568, Fortune Building, 3rd Floor, Lady Jahangir Road, Five Garden, Matunga (East), Mumbai 400 019 in the State of Maharashtra within the Union of India.
an Indian National

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :07/12/2013

MUMBAI
bread, pastries and confectionery; cakes; cookies; chocolate; chocolate mousses; chocolate decorations for cakes; decorated cakes; bakery products.
REDDY'S KITCHEN
4064311 22/01/2019
GOSALA SHASHI REDDY
407 NILGIRI, LOKHANDWALA COMPLEX, ANDHERI WEST, MUMBAI - 400053
INDIVIDUAL
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Cocoa and artificial coffee, flour and preparations made from cereals, bread, pastries and confectionery, sauces (condiments); spices, as covered under Class 30.
4069076    28/01/2019
MS. SUNITA MANOJ DARAWATAKAR
Plot No. 14 S R No. 48 1b/24/13 Om Sai Ram Society, Rajamata Colon, Kondhwa Budruk, Pune- 411048
Individual

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Kulfi & Ice-cream

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KULFI & ICECREAM..
4071322   29/01/2019
M/S PATEL MANORBHAI JOITARAM
117, VAHAR BHAG, MAHAVEER NAGAR, SANGLI, 416416 MAHARASHTRA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALL NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Used Since :01/04/2013
MUMBAI
JAGGERY.
4082912 09/02/2019
GADRE TEA COMPANY
Gat No–447, Ambedkar Nagar, Nagaon. Dist-Kolhapur.416122 (M.H.)
Partnership Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/09/2000
MUMBAI
TEA, COFFEE & SUGAR
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4083449    11/02/2019
KAMLESH BHAWSAR TRADING AS - ASTHA AGENCIES
143, JAI SHRI NAGAR AIRPORT ROAD INDORE - 452005
no
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
Salts, seasonings, flavourings and condiments
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4084054 12/02/2019

VANSH BINDAL
21, B.N. Chorsiya Sector, Sudama Nagar, Indore (M.P.) Pin-452009
Indian Individual

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used

MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Snack food products made from cereals, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion, Papad (Cereal based snacks), Farsan (cereal based snacks), tea, coffee, cocoa, Extruded corn snacks, Puffed corn snacks, Snacks manufactured from cereals, Bhujia (cereal based fried snacks), Sago, Sweets, Rice flex, Spices, Salt, Cereal snacks, Potato snacks, flours, Extruded corn snacks, Puffed corn snacks, Snacks manufactured from cereals, Bhujia (cereal based fried snacks), Puffed cheese balls [corn snacks], Natural rice flakes, Sago, Rice flex.
4084880  12/02/2019
ENGGERGIA FOODS AND BEVERAGES
RAW HOUSE NO-14, PUNJAJI ROW HOUSE , YOGESHWAR SANKUL KAMATWADE, NASHIK-422010, MAHARASHTRA, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Proposed to be Used
MUMBAI
TOMATO KETCHUP, TOMATO SAUCE, CHILLI SAUCE, SOYA SAUCE, MANGO CHUTNEY.
MRS. SAM’S GRAMIYA MASALA

4088289   14/02/2019

AUTHENTIC GRAMIYA MASALA PRIVATE LIMITED
New No.10, Old No.62, Church Cross Street, Thangam Colony, Anna Nagar, Chennai-600040
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VENKATESH S
F3, CNU HOMES PUSHPAM, 1 SABARI STREET, RAJIV GANDHI NAGAR, AMBATTUR, CHENNAI 600053

Proposed to be Used
CHENNAI
Masala; spices, Snack food products made from rice; Spices; Powdered spices; Mixed spices; Curry spices; Baking spices; Edible spices; Snack foods consisting principally of confectionery; Snack food products made from cereals; Snack food products made from maize flour; Snack food products made from rice flour; Chilli powder; Dhania powder (coriander); Mustard; Mustard powder; Curry powders; Curry spice mixes; Curry mixes; Pepper powder [spice]; Sauce powders; Spices in the form of powders; Turmeric powders for use as a condiment; Preserved garden herbs as seasonings; Whole wheat grains being preserved; Canned sauces; Curry pastes; Ginger paste for use as a seasoning; Chilli paste for use as a seasoning

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters GRAMIYA MASALA separately except substantially as shown in the form of representation.
4090939  18/02/2019
LEENA MILIND JOSHI
trading as ;MALINI GRUHA UDYOG
E/1, 504, SHIVSAGAR RESIDENCY, SUN CITY ROAD, OPP. SARASWAT BANK, PUNE- 411051, MAHARASHTRA, INDIA
A INDIAN NATIONAL
Address for service in India/Attorney address:
VIDYADHAR GOPAL KULKARNI
FLAT NO.C-3, PRAKASHGAD CO-OP HSG. SOCIETY, BEHIND UTSAV KARYALAYA, SHIKSHAK NAGAR, KOTHRUD,
PUNE-38.
Used Since :23/06/2016
MUMBAI
SPICES, MASALA, FLOURS, BREAKFAST FOODS, INSTANT FOOD MIXES, SNACK FOODS
SHIVSAGAR HOSPITALITY PRIVATE LIMITED
11, DHARAM PREM APARTMENTS, NEHRU ROAD, VILE PARLE (EAST), MUMBAI-057
A company incorporated under The Company’s Act 1956.

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Rice, maize, wheat, corn-based snack foods, food stuff made from rice and wheat flour, Coffee [roasted, powdered, granulated, or in drinks], Brewed coffee, coffee bags, Coffee beverages, coffee drinks, coffee beans, roasted coffee beans, tea, tea bags, green tea, ginger tea, lemon tea, batter mixes, spices and spice mixes included in class 30, pepper, coriander powder, food preparations and snacks made of refined flour, wheat flour and/ or gram flour, sweets, malt based preparations
4091847    18/02/2019  
MR. DHEERAJ ROHRA  
PERFECT CONFECTIONERS, PHASE-II, PLOT NO.11, BARAGHATA INDUSTRIAL AREA, JHANSI ROAD, GWALIOR-474009  
(M.P.)  
Proprietorship  
Address for service in India/Agents address:  
J.P. ASSOCIATES ADVOCATE.  
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).  
Proposed to be Used  
MUMBAI  
PANNED CANDY AND SUGER BOILED CONFECTIONERY
Asanjo Gold

4092261    19/02/2019

BALCHAND KUKREJA, PROPRIETOR OF POPULAR INDUSTRIES
13, Industrial Estate, Adhartal, Jabalpur (M.P.) Pin-482004

Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Spices.
4094398  20/02/2019
GENERAL MILLS INDIA PRIVATE LIMITED
9th Floor, Ventura, Hiranandani Business Park, Powai, Mumbai – 400 076
A company registered under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :01/09/2017

MUMBAI
Ready-to-eat snack cake; preparations made from flour and cereals; desserts
4094400  20/02/2019
GENERAL MILLS INDIA PRIVATE LIMITED
9th Floor, Ventura, Hiranandani Business Park, Powai, Mumbai – 400 076
A company registered under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :01/10/2018

MUMBAI
Ready-to-eat snack cake; preparations made from flour and cereals; desserts

No exclusive right over the descriptive word Cookie Cake and the image of cake.
MURUGAN IDLI
4094671  20/02/2019
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/1993

CHENNAI
IDLI (FOODSTUFF MADE OF RICE POWDER); DOSA (FOODSTUFF MADE FROM RICE FLOUR); COFFEE, TEA, COCOA
AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD,
PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT;
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS;
CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM;
CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS
FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4095911  21/02/2019
MR. VIVEK KUMAR JAIN
M/s Adarsh Agencies, Current Address Near Bhaamri Daal Mill Haveli Road, Tikamgarh – 472 001 (M.P.) Old Address Main Market, Tikamgarh – 472 001 (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :23/07/2004
MUMBAI
TEA
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4098874    25/02/2019
B.SAVITHA, PROPRIETOR OF M/S. SWATHI HOME PRODUCTS
SWATHI HOME PRODUCTS, NO:23, 10th ‘A’ CROSS, TIGALARAPALYA MAIN ROAD, ANNAPURNESWARI LAYOUT, BANGALORE - 560 058, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
SPICES, POWDERED SPICES, CURRY SPICES, BAKING SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), CHILLI POWDER, DRIED CHILLI PEPPERS [SEASONING], HOT PEPPER POWDER [SPICE], TURMERIC FOR FOOD, CINNAMON POWDER [SPICE], CLOVES [SPICE], CURRY POWDERS, SAMBHAR POWDER (SPICE FOR MAKING CURRY), GARLIC PASTE, GINGER PASTE, PREPARATIONS MADE FROM CEREALS, AROMATIC PREPARATIONS FOR FOOD
TATA TEA TEAVEDA NATURALLY GOOD
4100344  26/02/2019
TATA SONS PRIVATE LIMITED
Bombay House, 24- Homi Mody Street, Mumbai-400001
An Indian Company incorporated under The Companies Act, 1913.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4100693     26/02/2019
TARACHAND MEghANI, TRADING AS TARA Products
NEAR TEHSIL OFFICE, KHARSIA, DIST.- RAIGARH (C.G.) - 496661.
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :25/01/2003
MUMBAI
BESAN(FLOUR) INCLUDED IN CLASS 30.
for the use in MP and Chhattisgarh only..
SHASHI KAUSHAL, PROPRIETOR OF K.D. FOOD HOME INDUSTRIES
61-62, Sunder Nagar, Kishanganj, Mhow, Dist.- Indore (M.P.) Pin-453441
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used

Mumbai

Snack food products made from maize flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion, Rice, Wheat, Tea, Coffee, Sago, Spices, Salt, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks).

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Betr
4106538  04/03/2019
FUTURE CONSUMER LTD
Knowledge House, Shyam Nagar Jogeshwari (East) Mumbai – 400 060.
Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
Tea & coffee, kombucha teas, kangzhuan[fermented Chinese tea], green tea, herbal tea, lime tea, iced teas, fruit teas, beverages[tea and coffee based]; carbonated and non-carbonated tea based beverages; bakery product including bread, biscuits, toast, cakes, pastry and confectionery; breakfast cereals; cereal based snacks, flour and preparations made from cereals, cheese balls, cheesecake, marcaroni cheese, cheese straws, cheese balls, cheese flavoured biscuits and corn curls and snacks, dhokla
JAY HARI GAY CHAP

4110392 07/03/2019

MOHAMMAD RAEES ABDUL RAJJAK CHHUTANI, TRADING AS NEW VIDARABHA TRADING COMPANY
H-15, M I D C PHASE NO. 3, AKOLA (MS) - 444001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P) - 452 001.
Used Since: 01/02/2018

MUMBAI

PHAPHDA POWDER (FLOUR), PAKODA POWDER (FLOUR), DHOKLA POWDER (FLOUR), GATIYA POWDER (FLOUR)
INCLUDED IN CLASS 30.
4113836   11/03/2019
PRAVIN KALUMAL ROHDA
MANSINGKA CORNER, BUS STAND ROAD, PACHORA, 424105, DIST-JALGAON, MAHARASHTRA, INDIA
INDIAN NATIONAL, SOLE PROPRIETOR SAI PROVISIONS.

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
tea, tea powder, powdered spices, spices mixes, spices (whole)
ABHIMANYU SHRIVASTAVA, PROPRIETOR OF SHRIVASTAVA FOOD CORPORATION

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snacks.
PATEL RETAIL PVT. LTD.
PLOT NO.M-2, UDYOG BHAVAN NO.5, ANANDNAGAR, ADDITIONAL M.I.D.C., AMBERNATH EAST - 421506.
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, PASTA AND NOODLES, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BHUJIA, FARSAN, CEREAL BASES SNACKS, BAKERY PRODUCTS, BREAD, BISCUITS, PASTRIES AND CONFECTIONERY, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, SEASONINGS, SPICES, PRESERVED HERBS, VINEGAR, SAUCES AND OTHER CONDIMENTS, ICE [FROZEN WATER], INCLUDED IN CLASS 30.
M/S. FINE PACK
103-103A, Anandrao Surve Marg, Umarkhadi, Mumbai 400009
Manufacturer and Merchant

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :08/04/2010

MUMBAI
Bakery item of all kind including Bread, Buns, Biscuits, Cakes & Cookies and Toast being goods included in Class-30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.1649551.
KHALDOUN SAMI SALEEM BEBARS
Almadeneh Almonawara St P.O. Box 3380-21110 Amman, Jordan.
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Coffee, teas and cocoa and substitutes therefor, Ice, ice cream, sorbets (ices), Sugar, natural sweeteners, seasoned coatings, bee glue for human consumption, Almond confectionery, Cake, Christmas trees (Confectionery for decorating - ), Confectionery, Custard, Fondants [confectionery], Fruit jellies [confectionery], Gruel, with a milk base, for food, Mousses (Chocolate-), Mousses (Dessert-) [confectionery], Royal jelly, Sugar confectionery, honey.
4157464   25/04/2019
KHALDOUN SAMI SALEEM BEBARS
Almadeneh Almonawara St P.O. Box 3380-21110 Amman, Jordan.
An individual

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Coffee, teas and cocoa and substitutes therefor, Ice, ice cream, sorbets (ices), Sugar, natural sweeteners, seasoned coatings, bee glue for human consumption, Almond confectionery, Cake, Christmas trees (Confectionery for decorating - ), Confectionery, Custard, Fondants [confectionery], Fruit jellies [confectionery], Gruel, with a milk base, for food, Mousses (Chocolate-), Mousses (Dessert-) [confectionery], Royal jelly, Sugar confectionery, honey.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Transliteration : Nafeeseh Halwyat Shamyeh
4169614 07/05/2019

RICH BAKERS
GHAIR MULLA GHAIRAT PEELA TALAB RAMPUR, U.P.-244901
Partnership Firm

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
DELHI
RUSK; included in class 30
VEKIRAN

4171146 08/05/2019

VINOD KUMAR SHARMA PROP OF VASHISHTH ENTERPRISES
D-25, INDRAPURI EXT. LONI GHAZIABAD, UTTAR PARDESH 201102.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
Coffee, Tea, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread,
Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces
[Condiments]; Spices; Ice, Dalia, Jeera, Sounf, , Maida, Namkeens, Ketchup, (Souce), Vermicelli (Noodles), Suji, Besan,
Soya, Salt, Hing, Baking Powder In Class-30
KAMAL CHOPRA TRADING AS NARESH K. CONFECTIONARY WORKS
17, Ground Floor, Ram Vihar, Delhi-110092
A sole proprietorship
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
DELHI
Sugar Boiled Confectionery, Sweet Meats, Coconut Sweet, Confectionery, Biscuits, Namkeen, Chocolate, Imli Balls.
4173856   11/05/2019  
BHAWANI SINGH SHEKHAWAT S/O. SH. MAL SINGH SHEKHAWAT  
PLOT NO 41, GALI NO 2, DWARKA NAGAR, KISAN COLONY, VAISHALI NAGAR, AJMER - 305004 (RAJASTHAN)  
Individual  
Address for service in India/Attorney address:  
RAJASTHAN REGISTRATION CENTER  
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN  
Proposed to be Used  
AHMEDABAD  
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Cumin Powder, Dried Cumin Seeds, Stevia [Natural Sweetener], Dried Stevia Powder [Natural Sweetener], Bread containing psyllium in class 30.
L&S NEW JYOTI BRAND

4174055  11/05/2019
MR. KAMAL SINGH LODHA
M/s LODHA AND SONS, Ward No. 37, Gopalpura, Cant, Guna (M.P.)
Proprietorship

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
SPICES
Trade Marks Journal No: 1929, 25/11/2019 Class 30

SURENDRA PRASAD GUPTA
COLLEGE ROAD, KULTI, NEAR PRAJAPATI M. HALL, JAMGRAM, BARDDHAMAN, WEST BENGAL - 713343

THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Coconut Fillz
4175409  14/05/2019
LOTTE INDIA CORPORATION LIMITED
trading as ;LOTTE INDIA CORPORATION LIMITED
No.4/169,Rajiv Gandhi Salai,(OMR), Khandhanchavadi Bus stop, Perungudi,Chennai-600096.
MANUFACTURER
A PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
CONFECTIONERY INCLUDING CHEWING GUMS, BUBBLE GUMS, LOLLIPOPS, MINTS, FRUIT ROLLS, LOZENGES, CHEWY TOFFEE, CANDIES, TOFFEES, BISCUITS, CHOCOLATES, CARAMELS, CHOCOLATE CANDIES, ICE CREAMS, ICE CANDIES, MINT ROLLS, RICE CAKE AND BREAD.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHOK KUMAR PARWANI TRADING AS ASHOK ENTERPRISE
PUROHIT PARA, BRAHMAPURI JAIPUR 302002, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Proposed to be Used
AHMEDABAD
SAUNF INCLUDED IN CLASS 30.
4177350  15/05/2019

JAYASHREE S SHAH
No 5 SNS plaza Shivananda Circle Kumara Park East Bangalore – 560001
Proprietorship

Address for service in India/Attorney address:
MAHESH CHOWDHARY
A Mahesh Chowdhary No. 189, 7th Main Srinivasanagar, BSK 1st Stage, Bangalore- 560050

Proposed to be Used
CHENNAI

Frozen Confections; Ice Cream And Related Products, Sorbets And Related Products, All of The foregoing In Plain Form Or Custom-Blended With Mix-Ins Such As Candy, Fruits, And Nuts; Sundaes, Ice Cream Shakes, Frozen Desserts, Cakes, Pies, Pizza, Burgers, Bun Items(Pav Bajji etc), Rolls, Snacks, Biscuits, bread rolls, cakes, chocolate beverages with milk, pastries, sandwiches, Waffle Cones And Bowls, Tea, And Coffee
JAI GOPAL BHOG
4177551   15/05/2019
AMAN MITTAL
M/s Madanlal Dinesh Chandra, Paith Parao, Ramnagar, Uttarakhand-244715
Proprietor
Address for service in India/Agents address:
KUNDAN KUMAR MISHRA
OFFICE NO.B-11, WA-121 ROHINI COMPLEX, SHAKARPUR, DELHI-110092.
Proposed to be Used
DELHI
Flour and preparations made from cereals.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HEMLATA SAHU PROP. OF ANKURIT KACHORI
57, GANESH VIHAR, JAIPUR, DURGAPURA, RAJASTHAN-302018

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
L&S New Jyoti Brand

4178623    17/05/2019

MR. KAMAL SINGH LODHA
M/s LODHA AND SONS, Ward No. 37, Gopalpura, Cant, Guna (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
SPICES
MR. VIPULBHAI HASUBHAI ADATIYA, TRADING AS: JASRAJ FOOD PRODUCTS
BHAVANI ESTATE, SABALPUR, JUNAGADH
single firm
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
CHIKKI CONFECTIONERY, CHOCOLATE, CONFECTIONERY, BISCUITS, WAFFLE BISCUITS, WAFER BISCUITS, CREAM BISCUITS- INCLUDING IN CLASS-30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
TWEN INDIA PRIVATE LIMITED
102, IST FLOOR, KOHAT ENCLAVE, PITAMPURA, DELHI-110034.
BODY-INCORPORATE
Address for service in India/Agents address:
PURU & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Coffee, Tea, Artificial Coffee; Rice, Pasta And Noodles; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Acanthopanax Tea, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water],Aerated Drinks [With Coffee, Cocoa Or Chocolate Base], Sweets, Candy, Cookies, Popcorn, Caramel Popcorn, Cereal Preparations, Breads, Cakes, Foods (Farinaceous), Flour, Pulse Flour, Butterscotch Butterscotch Chips, Shrimp Chips, Wonton Chips, Pita Chips, Rice Chips, Chocolate Chips, Corn Flakes, Biscuits, Breakfast Cereals, Porridge And Grits, Breakfast Cereals Containing Fruit, Maize, Processed, Maize-Based Snack Foods, Maize Meal, Rice, Chewing Gum, Cocoa, Cocoa Spreads, Yeast, Tapioca And Sago, Flour And Preparations Made From Cereals, Baking Powder, Salt Vinegar, Sauces, Food Seasoning, Ice Cream Desserts, Chocolate Dessert, Puddings, Custard Powder, Corn Flour, Papads, Ketchup, Cooked Whole Grains.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4180852  20/05/2019
ASTAFORD HEALTH & FOOD PRIVATE LIMITED
MARTIN BURN BUSINESS PARK, 18TH FLOOR, OFFICE NO-1802, SALT LAKE CITY, SECTOR-V, KOLKATA- 700091, WEST BENGAL

BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
PREPARATIONS MADE FROM CEREALS; CHOCOLATE BEVERAGES & COCOA BEVERAGES WITH MILK INCLUDED IN CLASS 30

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4181058  20/05/2019
M/S. JINDAL SPICY FOODS TECH LIMITED,
M/S. JINDAL SPICY FOODS TECH LIMITED, VILLAGE DEHAR, P.O. LALRU, NH-22, TEHSIL DERABASSI, DIST. MOHALI,
PUNJAB-140501.
INDIAN COMPANY
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
COFFEE, TEA AND SPICES INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4181459  20/05/2019
FEROOZ AHMAD GANIE
23, NEAR CRICKET GROUND, GUNDBAL PAMPORE JAMMU AND KASHMIR - PIN -191103
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Saffron, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
DIMS
4182025  21/05/2019
MOHIT CHETAN AGARAWAL
OLD POST OFFICE, A/2, SHIKSHAK NAGAR, L.B.S MARG, KURLA (WEST), MUMBAI 400070 MAHARASHTRA
Proposed to be Used
MUMBAI
SAUCES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4182196  21/05/2019
DESITEA TIME PRIVATE LIMITED
trading as ;DESITEA TIME PVT LIMITED
9-144,High School Road, Andhra Bank Backside, High School Road, Kadiam, Kadiam Mandal, East Godavari-533126, Andhra Pradesh, India.
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
P.SANJAI GANDHI
CHOLAMANDALAM IP LAW FIRM, YMIA NEW INDIA BLDG, 1ST FLOOR, 2ND LANE BEACH ROAD, NO:49, MOORE ST, CHENNAI - 600 001
Used Since :01/01/2018

CHENNAI
TEA LEAVES,TEA POWDER, TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4182516   21/05/2019
TRETA AGRO PRIVATE LIMITED
P-3/6, LGF DLF PHASE-2, GURGAON, HARYANA 122002
Manufacturer, merchant and traders

Address for service in India/Attorney address:

YOGESH KUMAR BALI
C-12,VARUN APARTMENTS, SECTOR-9, ROHINI, DELHI-110085

Used Since :01/03/2017

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATION MADE FORM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; INCLUDED IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GOVIND KOLTE FOODS PRIVATE LIMITED.
J-90,MIDC , JALGAON-425003.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4182979    21/05/2019
MANOJ MODI (TRADING AS M/S MODI FOOD PRODUCTS)
Plot No. 42, Ecotech -2, Udyog Vihar, Extension -1, Greater Noida-201306
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
KING CHEF
4183415  22/05/2019
JAVED USMAN GANI HAMIDANI
Plot No.16, Dr. Iqbal Colony Mehrun, Jalgaon-425003
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
SPICES, RED CHILL POWDER, TURMERIC POWDER, RICE AND SNACK FOOD PRODUCTS MADE FROM RICE
Trade Marks Journal No: 1929, 25/11/2019 Class 30

4183701 22/05/2019
JAVIN JOLLY
E-215, 3rd FLOOR, NARAINA VIHAR, NEW DELHI-110028
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
SPICES, PEANUT, CHANA, PULSES, ENERGY BAR, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL
COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY,
TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4183704  22/05/2019
JAVIN JOLLY
E-215, 3rd FLOOR, NARAINA VIHAR, NEW DELHI-110028
INDIVIDUAL
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38, VEER SAVARKER BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
SPICES, PEANUT, CHANA, PULSES, ENERGY BAR, SEEDS ROASTED AND SALTED, COFFEE, TEA, COCOA, SUGAR,
RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY
AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES,
(CONDIMENTS), SPICES, ICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4183729  22/05/2019
SANTOSH KESARWANI, TRADING AS M/S- AYUSH GRAH UDYOG.
469, S-Block, Juhi Depo, Veenova Nagar, Rakhi Mandi, Kanpur (U.P.), India.
Proprietor

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since: 09/10/2008

DELHI
CHURAN, CHURAN GOLI, COFECTIONERY, CANDY TABLETS, NAMKEEN
4184349  22/05/2019
Jitesh Panjwani
132, Sindhi Colony, Kampoo, Lashkar, Gwalior (M.P.) 474001

Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

Mumbai
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
Cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
RAITAS

4184420  23/05/2019
SYED SHAHBAAZ HUSSAIN INAMDAR
1-949/61/27 RAHMAT NAGAR OLD JEWARGI ROAD NEAR MASJID E HUDA,GULBARGA-585102 KARNATAKA

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
flour; wheat flour; soya flour; corn flour; maize flour; Chilli powder, Rice flour semolina, biscuits; bread, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4227651  06/07/2019
MALA’S FRUIT PRODUCTS
25/1 A, NEAR BHOSE VILLAGE, PANCHGANI-412 805.
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
CONFECTIONERY(NON-MEDICATED), CHOCOLATE, COFFEE, TEA, COCOA, ARTIFICIAL COFFEE, FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES, ICE-CREAM, SORBETS, HONEY, VINEGAR, SAUCES.
MR. ANKIT AGRAWAL  
M/s.- MOHINI ENTERPRISES, 55/2, SHRI RAM COLONY, HARISHANKAR PURAM, LASHKAR, GWALIOR - 474001, (M.P)  
PROPRIETOR  
Address for service in India/Attorney address:  
MADAN SHIVHARE  
NAKA CHANDRVADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009  
Proposed to be Used  
MUMBAI  
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice, Pulse flour, and all goods being included in class - 30
4285028    05/09/2019
MEENU CHADHA
# 41/2, Ground Floor, Netaji Road, Frazer Town, Near Peekay Super Market, Bangalore- 560005
Sole Proprietorship

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
120(14), 4th Floor AMBA, 1st MAIN, DR.RAJKUMAR ROAD, 1st BLOCK, RAJAJINAGAR, BANGALORE-560010.
Used Since :12/03/2019

CHENNAI
Ice-cream
4291885  13/09/2019
MAHOGANY ORGANICS PRIVATE LIMITED
UG-3, Vishvadeep Tower, District Centre Janakpuri, Delhi-110058
Private Limited Company
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084

Proposed to be Used
To be associated with:
4291884
DELHI
Tea, Coffee, Rice, Spices, Biscuits, Pastry, Confectionery Goods, Food Products, Sugar, Honey, Salt, Chocolate, Flour, Namkeen, Snacks, Sauces, Baking Powder, Sweets, Besan, Corn, Puffs and Bread.
KNOWLEDGE FOODS PRIVATE LIMITED
A/904, 905, KIA PARK, VEERA DESAI ROAD OPPOSITE COUNTRY CLUB, ANDHERI WEST MUMBAI - 400058, MAHARASHTRA

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
VENKANNABBAI THOTA trading as ;SRI SIVA SHANKARA RICE MILL
D.NO. 209/2, RAYAVARAM ROAD, B. PARTHIPADU PITHAPURAM MANDAL, EAST GODAVARI DISTRICT - 533445, ) ANDHRA PRADESH, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
ANITHA PYLA
204, 2ND FLOOR, H.NO.16-11-310/2,PRANAVA APARTMENT,SALEEM NAGAR,MALAKPET,HYDERABAD-500 036,TELANGANA

Proposed to be Used
CHENNAI
RICE
4308249  30/09/2019  
MR. HEMENT KUMAR GUPTA  
H.NO.V-664, STREET NO.8, NEAR CHAWDHARY FATEH SINGH MARG, ARVIND NAGAR, GHONDA, DELHI-110053.  
INDIVIDUAL  
Address for service in India/Attorney address:  
GIRI & COMPANY  
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92  
Proposed to be Used  
DELHI  
COFFEE, TEA, COCOA, SUGAR, RICE, CAKES, PASTRY, AND SUGAR BOILED CONFECTIONERY, HONEY, BAKING POWDER, SALT, MUSTARD, SPICES, DALIYA, POHA, RAVA, SUJI, MAIDA, SPICE EXTRACTS, PARATHA MIX, READY TO EAT FOOD PRODUCTS AND SNACKS, NAMKEEN, BREADS, BISCUITS, PASTA, ATTA, BESAN, WHEAT FLOUR, FLOUR PRODUCTS MADE FROM CEREALS, HONEY, TREACLE, VINEGAR, KETCHUP AND SAUCES (CONDIMENTS), BAKERY PRODUCTS, ASAFOETIDA, MACARONI, NOODLES, VERMICELLI BEING GOODS INCLUDED IN CLASS 30.
MR. PROSENJEET ROY
Near F. C. I. Godam, Ward No. -11, Deorikhurd Bilaspur -495 004 ( Chhattisgarh)
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, Edible ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4308741   30/09/2019

JITENDRA KUMAR SAVALRAM
No: 123, P.T.Anaiappa Road, Thigalarpet, Bangalore - 560 002, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI
Coffee, Tea, Cocoa, Pasta, Sugar, Rice, Tapioca, Sago, Biscuits, Spices, artificial Coffee, Flour and preparations made from Cereals, Bread, Pastry and Confectionery, Ices, Honey, Treacle, Yeast, Baking-Powder, Salt Mustard, Vinegar, Sauces (Condiments), Spices and ice
4308770  30/09/2019
MR. SUDHAMA LUDHANI
M/s SHAKTI PRODUCTS, SHANKARPURA, BEHIND RAM SHREE SCHOOL, GRAM : SHANKARPURA, A. B. ROAD, GWALIOR (M.P.)
Sole Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :12/11/2018
MUMBAI
CANDY, CONFECTIONERY, CHOCOLATES AND TOFFEES
4308807    30/09/2019
PARAMESWAR GATTANI
VISHNU BHAWAN SEUNI ALI, A.T. ROAD, JORHAT PIN NO: 785001, ASSAM
INDIVIDUAL-SOLE PROPRIETOR

Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
KOLKATA
TEA
SURENDRA REDDY D.V S/O SIVARAMI REDDY D
M/s Visvaksena Enterprise, Site #30 & 31, Ground Floor, Shot #1, Orchid Plaza, Neeladri Road, Electronic City, Bangalore - 560 100.
Proprietary Firm

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used
CHENNAI
Ice Cream, Condiments, Confectionery, Cookies, Frozen yoghurt, Frozen yogurt, Pastries, Preparations for stiffening Whipped cream, Yeast being included in Class 30.
RASM - THE TRADITION

4309339   01/10/2019
SUMAN MFG WORKS LTD
trading as ;SUMAN MFG WORKS LTD
3RD FLOOR, ORCHID SQUARE, S.F.ROAD, SILIGURI - 734005, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Used Since :02/04/2014
KOLKATA
RICE, TEA AND PACKED TEA.
4309481   01/10/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
Body Incorporate
Used Since :04/10/2018
To be associated with:
996009, 1770147
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES.CROISSANTS.
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Used Since :04/10/2018
To be associated with:
756219
DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR,
SAUCES; SPICES. CROISSANTS.
4314566   07/10/2019
NATURA HERBAL ASHRAM LLP
P. No. 34, Unit No. S-1, Virasat Residency, S. S. Bhandari Nagar, Swej Farm, New Sanganer Road, Sodala, Jaipur, Rajasthan-302019
Limited Liability Partnership
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4316027  09/10/2019
SABBISSETTY PRAVEEN KUMAR
Plot No 3, Surya Nagar, Near Samsung Servicing Centre, Opp NRI College, Ground Floor, Vizianagaram - 535002, Andhra Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4316091  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597
MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316092  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597

MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316093  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597

MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCa, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316094  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597
MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316095  09/10/2019
ABAAD MASALA & CO.
201, BABA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

To be associated with:
2806597

MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316096  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806957
MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316097    09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597
MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316098   09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W) - 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597

MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316099  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:

2918

MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316100  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
2806597

MUMBAI
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
4316101  09/10/2019
ABAAD MASALA & CO.
201, BARA IMAM ROAD, NULL BAZAR, MUMBAI - 400 003, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

**Proposed to be Used**
To be associated with:
2806597

**MUMBAI**
MASALA POWDER AND SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS)
DEEPIKA PADUKONE

4316167  09/10/2019

DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
YOUNG HILL ANY TIME TEA

4316397    10/10/2019

MD. WASIM ALI
360, THIRD FLOOR, NEAR B B M DEPOT, INDIRA VIHAR, DR. MUKHERJEE NAGAR, NORTH WEST DELHI, DR.
MUKHERJEE NAGAR DELHI-110009, INDIA
MANUFACTURER AND MERCHANT

Proposed to be Used
To be associated with:

3437063

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE (CLASS -30)
4316652   10/10/2019
TDCCOL
RUPALI SQUARE, BHOI NAGAR, BHUBANESWAR, ORISSA, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
KOLKATA
COFFEE
4316721 10/10/2019
AL-MAIDHA ROLLER FLOUR MILLS PRIVATE LIMITED
trading as; AL-MAIDHA ROLLER FLOUR MILLS PRIVATE LIMITED
4/654 KOTTANIPERUVEMBA ROAD KINASSERY POST PALAKKAD PALAKKAD KERALA - 678707 INDIA
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since: 01/10/2019
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST; BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS; SPICES; ICE.
4316743  10/10/2019
GHARRKUL IND. PVT. LIMITED
502, Royal Crest Apartment, Lokmanya Vasahat, Road No.3, Dadar (East), Mumbai - 400 014.
Manufacturers and Merchants

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
Spices (Masala) of all kinds; Chilly Powder, Coriander Powder, Turmeric Powder, Cardamoms, Pepper and Red pepper, mustard all being goods falling in Class-30
4316760    10/10/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
To be associated with:
4316755

DELHI
Coffee; Tea; Rice; Flour and Preparations Made From Cereals; Bread; Pastry and Confectionery; Salt; Mustard; Sauces; Spices.
4316780   10/10/2019
DJT CORPORATION AND INVESTMENTS PRIVATE LIMITED
Ground Floor 7, Jor Bagh New Delhi - 110003
Other financial intermediation
PRIVATE COMPANY
Used Since :01/09/2019
DELHI
Salts, seasonings, flavourings and condiments, processed grains, starches, baking preparations, yeasts as included in class 30.
4317158  10/10/2019
POORAN SINGH
H. N.- A- 176, GALI NO- 6, BHAGWATI GARDEN, EXTN, UTTAM NAGAR, WEST DELHI- 110059
INDIVIDUAL

Address for service in India/Agents address:
KHUSHI TRADE MARK CO.
BLOCK A-1/15, NEAR SANT HOSPITAL, SHASTRI MARG, SANT NAGAR, BURARI DELHI-110084

Proposed to be Used
DELHI
NAMKEEN, SNACKS, BISCUITS, CONFECTIONERY AND BAKERY, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE;
RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND
CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR,
SAUCES (CONDIMENTS); SPICES; ICE.
4318079  11/10/2019
NIRAJ MANMOHAN TRIPATHI
M/s. EATABLE 2/3, HARIHAR NIWAS, BASSENT ROAD, SANTACRUZ (WEST), MUMBAI – 400054. CONTACT – 9619000781
INDIVIDUAL

Address for service in India/Attorney address:
NAVIN KESHAVJI BARVADIYA
MATHLOVAS, VILLAGE-KANTHKOT, TAL-BHACHAU - KUTCH, GUJARAT

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE IN CLASS 30
FLEXEZ
4318233  11/10/2019
M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.
Merchant & Trader
Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.
Proposed to be Used
CHENNAI
Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
4318351  11/10/2019
DOBIEE INTERNATIONAL (PROPRIETOR NAME : ARJUN MUKESH DHARAMSHI)
REGENCY ESTATE,BLDG NO.11, ASTER, FLAT NO.1102,11TH FLOOR,KALYAN SHILL ROAD, DOMBIVLI MIDC EAST City: DOMBIVLI (EAST) District: KALYAN PIN Code: 421203
Proprietorship
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4318512   11/10/2019
M/S MARK FOOD PRODUCT
366/2 New Agarwal Udhyog Nagar, Gram Palda, Indore (M.P.) - 452001
Partnership Firm
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
To be associated with:
1669150
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
4318581  11/10/2019
GAGAN LAKHAN PAL
64/4 LOWER BAZAR, SHIMLA URBAN(T), SHIMLA G.P, SHIMLA URBAN, HIMACHAL PRADESH 171001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4318584  11/10/2019
ARJUN MONGA, SOLE PROPRIETOR OF KRISHH INDIA
A 40, KAILASH COLONY, NEW DELHI - 110048
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
tea; coffee; tea-based beverages; coffee-based beverages
4318598  11/10/2019
PARTH SHARMA
E-119, SECTOR-27, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH, 201301
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4318758  12/10/2019
PRADEEP KUMAR GUPTA
Pradeep Gupta Behind Hanuman Mandir Hanuman Ward Kareli-487221
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Sweets & Namkeen, Spices.
PINKEY

4319202  12/10/2019

PINKEY FOOD INDIA
B-9,10 INDUSTRIAL ESTATE HATHRAS UP -204101
MANUFACTURER
PARTNERSHIP FIRM

Proposed to be Used

DELHI
CONFECTIONERY, NOODLES, CHOCOLATES, FLOUR, PREPARATIONS MADE FROM CEREALS, BAKERY GOODS, SPICES, BHEL PURI (PUFFED RICE BASED INDIAN SNACKS), BHUJIA (CEREAL BASED FRIED SNACKS), SAMOSA (INDIAN SNACK FOOD), CEREAL BASED SNACK FOOD, RICE-BASED SNACK FOOD.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4319384  13/10/2019
SHREE VRUNDAVAN TEA PACKERS.
NEAR RAMJI MANDIR, STREET NO 1, ANADPAR, NAVAGAM, RAJKOT-360003 GUJARAT INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE IN CLASS 30
RATAN KUMAR JAIN, TRADING AS TANSUK TEA AROMA & SPICES
Ground Floor, Property No. 56, Near Durga Mandir, Friends Enclave, Sultanpuri, New Delhi-110086
Proprietor

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4320136   14/10/2019
NARSINGH KUMAR MODI TRADING AS M/S. ASSAM TEA COMPANY
SHAHDANA ROAD, BAREILLY, U.P.
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
TEA
4320293  14/10/2019
SOMNATH SUKHIJA
14, Upper Ground Floor, Opposite New Bus Stand, Divine City Centre, Kurukshetra, Haryana 136118
Individual Firm
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :17/07/2019
DELHI
COFFEE, TEA, SUGAR, RICE, BISCUITS, CONFECTIONERY, PULSES, SPICES, BREAD, SWEETS, PREPARATIONS MADE FROM CEREALS, ICE CREAM, HONEY, COOKED FOOD AND SNACKS, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, GLUCOSE, SALT, YEAST, MUSTARD, BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE.
ANIL GOYAL

SOLE PROPRIETOR

Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4322258  16/10/2019

FOODA TRADING

Building 6, Road 9, Block 509, Town MAQABAH, P.O. Box 465, Bahrain.

an Individual Establishment registered in Bahrain.

Address for service in India/Attorney address:

MR. ROHIT SINGH

HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DELHI

Tea and coffee.
JANHAVI KAPOOR TRADING AS M/S CINNA CREME
28, Maqbool Road, Amritsar
Properitor

Address for service in India/Attorney address:
MOHIT NANDA ADVOCATE
10-A THE MALL (RAM KUNJ) ADJOINING EMINENT MALL, MALL ROAD, AMRITSAR.
Used Since : 18/09/2019

DELHI
Cakes, Pastries, Breads, Biscuits.
HARI SUMEN
4324070    17/10/2019
JITENDRA SAXENA
P- 204, PRIYANKA NAGAR, RAJ HARSH COLONY, KOLAR ROAD, BHOPAL (M.P.)
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
HEENG (SPICES)
CRAVYCRUNCH

4325637   19/10/2019

ANKUR MANGLA
SHOP No. 65, JAMUNA ARCADE, OLD NAVRANG THEATRE, JAMBAGH, HYDERABAD - 500095

Individually

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES;
CUTEBITES
4325642    19/10/2019
ANKUR MANGLA
SHOP No. 65, JAMUNA ARCADE, OLD NAVRANG THEATRE, JAMBAKH, HYDERABAD - 500095
Individual
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT; VINEGAR, SAUCES, (CONDIMENTS); SPICES;
4325696  19/10/2019
LEANBEING HEALTHCARE
F-22/169, SECTOR-3 ROHINI NEW DELHI - 110085
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4325707    19/10/2019
NEELA PRATYUSHA B V
E-4, Block 2, Samhita Castle Apartment, Cv Raman Nagar, Nagavarapalya, Bangalore, Karnataka - 560093
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Baked goods.
Trade Marks Journal No: 1929, 25/11/2019

4326240 21/10/2019
SAJIL PUTHIYAVEETTIL
S/O Kunhappa Puthiyaveettil Sarithalayam, A S Nagar, Near Anganvadi, Peravoor P O, Kannur, Kerala 670673
PROPRIETOR
Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Vadaviya Sons

4326266  20/10/2019
BIPINBHAI DUNGARBHAI VADAVIYA PRO. OF VADAVIYA SONS
RAVI CHAMBERS, OPP. OLD ST BUS STOP, SAVSAR PLOT, SARDAR ROAD, MORBI
NO
Address for service in India/Attorney address:
SANJAY K PANSURIYA
401, 4th floor, sambhav complex, satyam party plot,
Proposed to be Used
AHMEDABAD
TEA, COFFEE INCLUDED CLASS 30
MORBAGH
4326535  21/10/2019
B.L. TEA INDUSTRIES
PODDAR BUILDING, GAR-ALI, JORHAT, ASSAM-785001
PARTNERSHIP
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
KOLKATA
TEA, GREEN TEA, BLACK TEA, ORTHODOX TEA, WHITE TEA, FLAVOURED TEA, READY TO DRINK TEA.
EASTLAND

4326536  21/10/2019

B.L. TEA INDUSTRIES
PODDAR BUILDING, GAR-ALI, JORHAT, ASSAM-785001
PARTNERSHIP

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
KOLKATA
TEA, GREEN TEA, BLACK TEA, ORTHODOX TEA, WHITE TEA, FLAVOURED TEA, READY TO DRINK TEA.
SUTEJ
4326537   21/10/2019
B.L. TEA INDUSTRIES
PODDAR BUILDING, GAR –ALI, JORHAT, ASSAM-785001
PARTNERSHIP
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
KOLKATA
TEA, GREEN TEA, BLACK TEA, ORTHODOX TEA, WHITE TEA, FLAVOURED TEA, READY TO DRINK TEA.
DAKAR

4327135  21/10/2019

SANJAY KUMAR BHARDWAJ
Flat No. G-4, C Block, Express Greens Apartment, Sector - 1, Opp. Mahagun Metro Mall, Vaishali, Ghaziabad 201010, Uttar Pradesh
Individual
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Proposed to be Used
DELHI
NON MEDICATED CONFECTIONERY, CHEWABLE TABLETS AND LOZENGES
4327275   22/10/2019
M/S J H CONFECTIONERY
No.998, Ground Floor, 1st Main Rod, Near Jaimunirao Circle, M.C.Layout, Vijayanagar, Bangalore - 560040
Partnership firm
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :19/10/2019
CHENNAI
Chocolate, Chocolate - coated nuts, Confectionery, Spices, Bakery products, Condiments.
4327460   22/10/2019
ABDUL RAZZAQUE M. JAHAGIRDAR
104, DIGNITY CHS, KANOOGO EST, MIRA ROAD, THANE -401107, MAHARASHTRA, INDIA
Proposed to be Used
MUMBAI
TEA
Udderz

4327967  22/10/2019

PRIYANKA KASHELKAR
106 A-Wing Mitratwa Chs Ltd, Near Tata Power House, Devipada, Borivali East, Mumbai – 400066, Maharashtra

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
AGROMIX
4328304  22/10/2019
DILIP GANDHI
KESUNDA, PRATAPGARH, RAJASTHAN-312604
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2954989, 2954990

MUMBAI
Coffee; tea; cocoa; sugar; rice; tapioca; sago; artificial coffee; flour and preparations made from cereals; honey; treacle;
baking-powder; salt, mustard; vinegar, sauces; spices; ice; products prepared or consisting predominantly of the
aforesaid products; lozenges.
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070
Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2954989, 2954990

MUMBAI
Coffee; tea; cocoa; sugar; rice; tapioca; sago; artificial coffee; flour and preparations made from cereals; honey; treacle; baking-powder; salt, mustard; vinegar, sauces; spices; ice; products prepared or consisting predominantly of the aforesaid products; lozenges.
RRAG TEA
4328680  23/10/2019
GAURANG SHAH, PROPRIETOR M/S ASHA AMRUTTULYA ENTERPRISE
26/C, MINI LAND, GATE NO. 5, OPP. OXFORD HIGH SCHOOL, TANK ROAD, BHANDUP (W), MUMBAI-400 078
PROPRIETOR
Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)
Proposed to be Used
MUMBAI
TEA
4329131  23/10/2019  
UNICORN SNACKS PVT LTD  
Plot No. 53(P) Industrial Area Donar Darbhanga Bihar, Code : 10  
A Private Limited Company  
Address for service in India/Attorney address:  
KANIKA JAIN  
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034  
Proposed to be Used  
KOLKATA  
Namkeen
HAJMAFUN
4329763  24/10/2019
PAAKHI BUSINESS PRIVATE LIMITED.
19-A, GROUND FLOOR, MOHKAMPUR ENCLAVE, DELHI ROAD, MEERUT, UTTAR PRADESH-250103.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CONFECTIONERY, CANDY, CHEWING CANDY, TOFFEE, CHOCOLATE, BISCUIT, NAMKEEN, COOKIES, PASTRY, RUSK, CAKE, SWEETS, ICE CREAM AND READY TO EAT SNACK FOODS INCLUDED IN CLASS 30.
ALHAMD
4329916  24/10/2019
MR. ASEEL AHMED
M/S KAFSON INDIA MARKETING, B-5/4, MIG DDA FLATS, SARAI KHALIL, DELHI-110006, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :16/11/2011

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]
4330992  25/10/2019
TANUJA PRAMOD CHAUDHARY
trading as ;INDUS RESEARCH LABS
UNIT NO-2, 1ST FLOOR, PLOT NO-A/194, ROAD NO-16 A, AMBIKA NAGAR, WAGLE ESTATE, THANE WEST - 400604,
MAHARASHTRA
Proposed to be Used
MUMBAI
BINDING AGENTS FOR ICE CREAM, POWDERS FOR ICE CREAM, ICE CREAM SUBSTITUTES, ICE CREAM CAKES, ICE
CREAM CONFECTIONERY, ICE CREAM DESSERTS, DAIRY ICE CREAM, ICE CREAM MIXES, KULFI, FRUIT ICE CREAM.
SHRI RAJAT MEENA MASALE

4331036  25/10/2019

RAJAT GUPTA
E-98, PLOT NO. 17, ADARSH NAGAR, BARRA - 1, KANPUR NAGAR, UTTAR PRADESH
SHRI RAJAT MEENA ENTERPRISES, A Sole Proprietorship Firm

Address for service in India/Attorney address:
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006

Proposed to be Used
DELHI
SPICES
'DERMAFEX'

4331102  25/10/2019
SHREE DWARIKADHISH VENTURES LLP
M-49-50, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT-360004, GUJARAT, INDIA

Body - Incorporate

Address for service in India/Attorney address:
NITIN SURENDRA BHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments), spices, ice
' LIVEX'  
4331103  25/10/2019  
SHREE DWARIKADHISH VENTURES LLP  
M -49-50, AKSHAR MARG, OPP. SWAMINARAYAN TEMPLE, KALAWAD ROAD, RAJKOT-360004, GUJARAT, INDIA  
Address for service in India/Attorney address:  
NITIN SURENDRA BHAI RAVAL  
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA  
Proposed to be Used  
AHMEDABAD  
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces (condiments), spices, ice
4331188  25/10/2019
JATIN MISHRA
Sampada Industries, Fareedpur Mahipat Singh, Mishranpurwa, Sitapur, Uttar Pradesh - 261206
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
SILOS

4331809  25/10/2019
GLADWILL INDUSTRIES PRIVATE LIMITED
S-14, 2ND FLOOR, STAR CITY, PLOT NO. 01A, DISTRICT CENTRE, MAYUR PLACE, MAYUR BIHAR, DELHI - 110091
BODY INCORPORATE

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4331952  26/10/2019
GANAPATHY ENTERPRISES
GANAPATHY ENTERPRISES, DOOR NO VII/472, MUTUVATTOOR JUNCTION, CHAVAKKAD, THRISSUR, KERALA-680506.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFETIONERY, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, SEASONINGS, SPICES, PRESERVED HERBS, VINEGAR, SAUCES AND OTHER CONDIMENTS, ICE (FROZEN WATER)
Trade Marks Journal No: 1929 , 25/11/2019 Class 30

MARHABA
4332589 28/10/2019
MR. PRAVEEN KUMAR BUYYANI
SAI SAKTHI TOWERS, NEW NGOS COLONY, JANMA BHoomI ROAD, NIZAMABAD, SUBHASH NAGAR, TELANGANA – 503002 – INDIA
Individual

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
RICE, COFFEE, TEA, COCOA, SUGAR, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
EC FOOD PRODUCTS
7/67A, POOCHOL, TRIKARIPUR, KASARGOD-671 310, KERALA STATE, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002, KERALA, INDIA.

Used Since: 20/03/2017

CHENNAI
Tea and Coffee, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice, food items.
4332873  29/10/2019
TEE TEE FOOD PRODUCTS
XVII/562,563, PALLIKKARA, ERNAKULAM, KERALA - 683565
PARTNERSHIP FIRM
Address for service in India/Agents address:
FAYIZ MOHAMMED KASSIM
Ground floor, Ju7vels Building, Chilavannur Road, Elamkulam, Kadavanthara P.O., Ernakulam, Kerala-682020.
Proposed to be Used
CHENNAI
CONFECTIONERIES AND SNACKS
BAWANDAR
4332898 29/10/2019
MURARI SINGH, MANUFACTURING & TRADING AS: M/S YASHRAJ ENTERPRISES
LOCO COLONY SITARAMPUR, POST:- SITARAMPUR, PS:- KULI, ASANSOL (M CORP), BARDDHAMAN, PIN:- 713359, WEST BENGAL
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
MR. SARABJIT SINGH TRADING AS PAATTRE FOODS CO.
PLOT NO. 119, FIRST FLOOR, CHAND NAGAR, DELHI-110018.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Suji, Besan, Maida, Dalia, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4333530  30/10/2019
VISHAL KUMAR SHARMA
C/O LATE SATISH CHANDRA SHARMA, NAVIPUR HATHRAS, UP-204101
HING TRADER
Proprietor
Proposed to be Used
DELHI
HING INCLUDED IN CLASS 30
Vindhyavilas Wildlife Resort

4333742   30/10/2019

OBEROI HOTELS PRIVATE LIMITED
7 Sham Nath Marg Delhi-110054
A Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water].
LAMBURAM

4333843  30/10/2019

G.S. FOOD PRODUCTS
SABALPUR, DIDARGANJ, PATNA CITY, PATNA (BIHAR)

PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
KOLKATA

Namkeen (Cereal based Fried Snack), Bhujia (Cereal Based Fried Snacks), Candy & Confectionery Products.
STAX CURLZ
4334061  30/10/2019
KARMANYAA NUTRIMENT PRIVATE LIMITED
ADD,11C/786 CHANDAN NAGAR NARAICH AGRA UTTAR PRADESH 282006
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Wheat-based snacks, Maize-based snacks, Muesli snacks, Granola snacks, Cassava starch for food, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
AYAZ DUKANDAR
SY. No. 1110, 4th Cross, New Gandhi Nagar, Belgaum-590016, Karnataka, India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :26/05/2017
To be associated with:
2632505
CHENNAI
Namkeen, Kachari, Biscuits, Tea, Tost, Besan, Dalia, Vermicelli, Confectionery
HDK SPICES
4334107  31/10/2019
HARI DAS KAPOOR
S 10/254-266 A1, Chandra Residency, Hukulganj, Varanasi (U.P.), 221001, India.
Individual
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :01/10/2019
DELHI
Atta, Maida, Besan, Suji, Dalia, Spices
SARMAYA

4334139  31/10/2019

TAUFIQUE IDRIS GANODWALA
LANE NO.4, BEHIND RAJKAMAL CINEMA, NEAR SANMAN LODGE, DHULE – 424001, MAHARASHTRA, INDIA.
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
TEA, FLAVORINGS OF TEA.
BHAGIALAKSHMI K V TRADING AS MANGALATHU FOODS
286/1A Survey Number, Mangalathu Valappil, Mangalathu Valappil Road, Kothachira, Nagalasery Village, Palakkad, Kerala - 679535
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI

Edible ices.
PUGA
4334340   31/10/2019
ESHWARAN P THEERTHA (INDIAN NATIONAL, PROPRIETOR), TRADING AS AARYAS SLOW FOODS
Organic Value Added Unit, Kudligere, Bhadravathi Taluk, Shivamogga, Karnataka- 577233
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Coffee, tea, honey, yeast, spice, salt, mustard, flour and preparations made from cereals
**Bittermint**

**4334501  31/10/2019**

WINDSOR CHOCOLATIER
745, Pace City II, Sector 37, Gurgaon-122001, Haryana, India
Partnership Firm

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice; Chocolate either plain, or containing Nuts, Hazelnuts, Caramel; Chocolate Confectionery; Center filled chocolates; Chocolate spreads and other Chocolate based products; Caramel Spread and other Caramel products; Cookies; and all other products included in Class 30.
MAHAMAA

4334593  31/10/2019
ANIL SIVASANKARAN
124, Purva Parkridge, Ghosala Road, Mahadevapura, Garudacharpalya, Bangalore - 560048
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Powdered Spices,Curry Spices, Muesli snacks , Rice-based snacks,Bread Flavoured with spices,Chilli powder, Dried coconut powder Cinnamon powder,Clove powder, Onion powder,Dried coriander for use as seasoning,Turmeric,Pepper.
4335368   01/11/2019
DIPTI JAIWAL
KAPIL STEELS LTD.101,103,INDORE TRADE CENTER, 3/2, SOUTH TUKOGANJ, INDORE-452001, MP
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4335429  01/11/2019
VINIT ARUN SHRIRAO
C/o Shree Seeds Corporation, Jaffarji Gin Compound, Cotton Market Road, Amravati- 444602 (Maharashtra- India)
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/02/2002

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4335453  01/11/2019
A B ASSOCIATES
S.NO.408/11,12,SNACKING BUILDING NADUVILAKKARA,THRIRIKOVILVATTOM,MUKHATHALA - 691577
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Yoho Chaho Yoho khao
4336475  02/11/2019
MALPANI PRODUCTS PRIVATE LIMITED
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER- 422 605, DIST. AHMEDNAGAR, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM FLOUR; CEREALS AND PREPARATIONS MADE FROM CEREALS; WHEAT, GRAINS, RICE AND CEREAL BASED SNACK FOOD; CORN BASED SNACK FOOD; RICE BASED COOKED FOOD; OAT BASED FOOD; BAKERY PRODUCTS; BISCUITS, BREAD, CAKES, PASTRY AND COOKIES; TARTS; PIES; MOUSSES; CEREAL BARS; SWEETS, CONFECTIONERY; NUT CONFECTIONERY; CHOCOLATE COATED NUT; NUTMEGS; SNACK FOODS; CHIPS, WAFERS AND CRISPS; PROCESSED OATS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS AND INSTANT PUDDING MIXES; BAKING POWDER, CUSTARD POWDER, COCOA POWDER, VANILLA; MAYONNAISE; SAUCES, INSTANT FOOD MIXES; VERMICELLI AND SEMOLINA; PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE; PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES; PERMITTED FOOD FLAVOURS AND ESSENCES; SYRUP FOR FOODS; ORGANIC CURRY SAUCES; SPICES; CURRY POWDERS AND PASTE; GARAM MASALA; CONDIMENTS; NATURAL LOW CALORIE SWEETENERS; TEA, GREEN TEA AND ICED TEA, COFFEE AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, ICE CREAM AND ICE CREAM MIX.
FOODECINE

4336804 04/11/2019

SHASHANKA RAO J N
#26, SAROOJA'S, 1ST FLOOR, 1ST MAIN ROAD, SHARADA RAILWAY LAYOUT, BOGADI MYSURU 570026

FOOD PRODUCT MANUFACTURING AND ALLIED FOOD BUSINESS

individual proprietor

Proposed to be Used

CHENNAI

MOROPHE
4336833  04/11/2019
MOHAMMED SHAFI
ALLANNOOR, WEST VELIYATHUNAD, WEST VELIYATHUNAD PO, ERNAKULAM DIST, KERALA-683511
BAKERY, CAKES
PROPRIETOR
Proposed to be Used
CHENNAI
CAKES & BAKERY